



Government of Jammu and Kashmir
Forest, Ecology and Environment Department
Civil Secretariat, Jammu/Srinagar.



Consultant (Judicial),
Hon'ble National Green Tribunal,
Principal Bench-New Delhi.

No: - FST-Lit/104/2024-02-Forest Department

Dated:09.09.2024

Subject: O.A. No. 239/2024-News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024.

Sir,

With reference to the subject cited, I am directed to inform as under: -

1. That the subject-matter involved in the present application revolves around condition of wetlands and compliance of environmental norms, implementation of the provisions of the Wetland (Conservation and Management) Rules, 2017 and Environment (Protection) Act, 1986.
2. That the present application was listed on 13.03.2024 and this Hon'ble Tribunal was pleased to pass an order on the aforesaid date, which reads as under:

"1. This OA is registered suo motu on the basis of the news item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024.

2. The news item raises the issue of deteriorating condition of wetlands in India especially in Kashmir. As per the article in the Kashmir Valley alone, wetlands occupy an area of nearly 42,661 hectares comprising of 755 small and large water bodies. The news item discloses that unchecked deposition of millions of tons of sediments annually has led to shallowing of wetlands, elevated temperatures, increased Biochemical Oxygen Demand (BOD) and pH levels. The news item further states that illegal encroachment, cultivation activities and waste discharge have aggravated the situation. It has been disclosed that the Dal Lake

*Special Secretary (Tech)
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J&K*

is facing the problem of discharge of municipal waste and pollution from local and external sources and similar is the situation of Wular Lake, Manasbal Lake, Haigam Rakh, Hokersar, Anchar and Shalbug and these water bodies are grappling with issues like sedimentation, land use and land cover (LULC) changes, infrastructural impediments, haphazard planning and vested interests from various segments of society, including development authorities like LAWDA and WUMDA. The news item reflects the need for effective management of wetlands and water bodies and swift and tangible measures to ensure their sustainability.

3. The news item raises substantial issue relating to compliance of the environmental norms, implementation of the provisions of the Wetland (Conservation and Management) Rules, 2017 and Environment (Protection) Act, 1986.

4. Power of the Tribunal to take up the matter suo-motu has been recognized by the Hon'ble Supreme Court in the matter of "Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897.

5. Hence, we implead the following as respondents in the matter:

- i. Jammu & Kashmir Pollution Control Committee through its Member Secretary.
- ii. Jammu & Kashmir Wetland Authority through its Secretary.
- iii. Secretary, Forest, Ecology & Environment Department, Jammu & Kashmir.
- iv. Member Secretary, Central Pollution Control Board.
- v. Regional Officer, Ministry of Environment, Forest and Climate Change, Chandigarh.

6. Let notice be issued to the above Respondent for filing their response at least one week before the next date of hearing.

7. On advance notice, report on behalf of Jammu & Kashmir Pollution Control Committee (J&KPCC) has been filed stating that the monitoring of nine (9) wetlands i.e. Hokarsar,

Special Secretary (Tech)
Forest, E&E Department
J&K


Mirgund, Manibugh, Freshkooori, Chattram, Kranchoo, Shallbugh, Hygam and Manasbal was done and on the basis of the monitoring report, they have been identified as 'B', 'C' and 'D' as per the designated best use of water quality criteria prescribed by CPCB. The Annexure A to the report discloses the classification of water bodies on the basis of the annual average as under:

"Classification of various Wetlands of Kashmir Division on the basis of Annual Average:

Name of the wetland	Location	2021	2022	2023	2024
HOKARSAR	Inlet	Class B except DO	Class B except BOD	Class B except BOD	Class B except BOD
	Center	Class B except DO	C	C	Class B except BOD
	Outlet	Class B except BOD	B	B	B
MIRGUND	Inlet	-	B	Class B except BOD	B
	Center	C	B	C	B
	Outlet	Class B except BOD	Class B except BOD	B	B
MANIBUGH	Inlet	-	Class B except BOD		Class B except BOD
	Center	C	Class B except BOD	C	Class B except BOD

Special Secretary (Tech)
Forest, E&E Department
J&K

	<i>Outlet</i>	-	<i>C</i>	<i>D</i>	
<i>FRESHKOORI</i>	<i>Inlet</i>	-	<i>D</i>	<i>Polluted</i>	<i>Polluted</i>
	<i>Center</i>	<i>Polluted</i>	<i>Polluted</i>	<i>Polluted</i>	<i>Polluted</i>
	<i>Outlet</i>	-	<i>Polluted</i>	<i>Polluted</i>	<i>Polluted</i>
<i>CHATTLAM</i>	<i>Inlet</i>	<i>B</i>	<i>Class B except BOD</i>	<i>Class 13 except BOD</i>	<i>B</i>
	<i>Center</i>	<i>Class B except BOD</i>	<i>Class B except BOD</i>	<i>Class B except BOD</i>	<i>Class B except BOD</i>
	<i>Outlet</i>	<i>Class B except BOD</i>	<i>B</i>	<i>Class B except BOD</i>	<i>B</i>
<i>KRANCHOO</i>	<i>Inlet</i>	<i>Class B except DO</i>	<i>C</i>	<i>C</i>	
	<i>Center</i>	<i>C</i>	<i>D</i>	<i>C</i>	-
	<i>Outlet</i>	<i>C</i>	<i>C</i>	<i>C</i>	<i>D</i>
<i>SHALLBUGH</i>	<i>Inlet</i>	<i>C</i>	<i>C</i>	<i>D</i>	<i>Class B except BOD</i>
	<i>Center</i>	<i>C</i>	<i>C</i>	<i>C</i>	<i>B</i>
	<i>Outlet</i>	-	<i>C</i>	<i>C</i>	<i>B</i>
<i>HYGAM</i>	<i>Inlet</i>	<i>Class B except BOD</i>	<i>C</i>	<i>B</i>	<i>B</i>
	<i>Center</i>	<i>B</i>	<i>C</i>	<i>B</i>	<i>B</i>
	<i>Outlet</i>	-	<i>B</i>	<i>B</i>	<i>B</i>
<i>MANASBAL</i>	<i>Inlet</i>	<i>B</i>	<i>B</i>	<i>B</i>	<i>B</i>
	<i>Center</i>	<i>B</i>	<i>B</i>	<i>B</i>	<i>B</i>
	<i>Outlet</i>	<i>B</i>	<i>B</i>	<i>B</i>	<i>B</i>



Special Secretary (Tech)
 Forest, E&E Department
 J&K

8. The above table, however, does not disclose the physicochemical and biological including bacteriological data in terms of numeric values which may be needed for proper assessment of water bodies.

9. Though the report was filed by the J&K PCC, but no one is present on their behalf.

10. Hence, the report as directed above be filed by all the concerned authorities at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

11. List on 22.05.2024.”

3. That in compliance with the aforesaid direction of the Hon'ble Tribunal, the Action Taken Report was submitted to the Hon'ble Tribunal vide letter No. FST-Lit/104/2024(7423976) dated 21.05.2024 (Annexure-I), for placing the same before the Hon'ble Tribunal, for its kind consideration.
4. That subsequently, the matter was listed before the Hon'ble Tribunal on 22.05.2024 and the Hon'ble Tribunal was pleased to pass the following directions on the aforesaid date:

“...4. As per the submission of Counsel for the Ministry of Environment, Forest and Climate Change (MoEF&CC), there are only 3 Ramsar sites in Kashmir. Whereas as per the stand of CPCB, there are 5 Ramsar sites in Kashmir. Neither the MoEF&CC nor the CPCB knows the exact number of wetlands in Kashmir.

5. Mr. Ghansham Singh, Member Secretary, J&K PCC has submitted that for removal of encroachment from the wetlands, communications have been sent to the local bodies and so far as the reports relating to micro-biological parameters are concerned, the same are awaited and for that purpose time has been prayed for.

6. Ms. Alpana Narula, Scientist, CPCB appearing by virtual mode has submitted that in respect of the wetlands where the reports

reveals that requisite parameters are not meeting, necessary information will be collected within two months and within the same period, corrective action will also be initiated.

7. Learned Counsel for the Respondent No.3 submits that he will file the relevant revenue record disclosing the details and area of each of the wetland in Jammu & Kashmir. Let the same be filed along with a tabulated chart within 8 weeks.

8. It will be open to all the respondents to file their further reply/report within 8 weeks keeping in view the observations made above.

9. List on 10.09.2024."

5. Accordingly, in pursuance of the directions of the Hon'ble Tribunal, the matter was taken up with the Principal Chief Conservator of Forests (Wildlife)/Chief Wildlife Warden, J&K vide letter No. FST-Lit/104/2024-02 (7423976) dated 26.06.2024 with a request to furnish the exact details of the wetlands and the steps taken for their conservation. Further, vide letter No. FST-Lit/104/2024-02(7423976) dated 26.06.2024, Director, Department of Ecology, Environment & Remote Sensing, J&K was also requested to share with this department, the action taken in terms of the directions of the Wetlands Authority from time to time. Besides, Member Secretary, J&K Pollution Control Committee vide this department's letter No. FST-Lit/104/2024-02(7423976) dated 26.06.2024 was also requested to check pollution/siltation of wetlands as also for their conservation and prevention of encroachments. (Annexures II, III & IV).

6. That, Director, Department of Ecology, Environment & Remote Sensing, J&K vide reference No. DEERS-Estt/12/2021-01/I/419263 dated 03.07.2024 (Annexure-V) has submitted the requisite information as under:-

(i). "Pursuant to Wetlands (Conservation and Management) Rules, 2017 issued by the Ministry of Environment, Forest & Climate

Special Secretary (Tech)
Forest, E&E Department
J&K

Change(MoEF&CC), GoI, under the provisions of the Environment (Protection) Act, 1986, the J&K Govt. constituted the Wetland Authority in Jammu & Kashmir vide Notification issued under No. FST/Land/20/2019-I dated 25th of November, 2020. A copy of the Notification is attached at Annexure-VI.

(ii). The J&K Wetland Authority has, so far, held two meetings of the Wetland Authority have been held till date (i.e. 31/03/2021 and 03/08/2022). The first meeting of the Wetland Authority was held on 31/03/2021 and the agenda of discussion included: 1. Listing of water bodies, 2. Constitution of Technical Committee and Grievance Committee 3. (i) Nodal department for preparation of digital inventory, documentation and development of geo-database, budget requirement for the same, 3 (ii) Proposing wetlands for identification. The discussions and the decisions along with action taken is included as Annexure-VII. The second meeting of the Wetland Authority (WA) was held on 03/08/2022 and the agenda for discussion included: 1. ATR on First Meeting, 2. BD of Dal and Wular lakes, 3. Approval of IMP for Wular lake. The discussions and the decisions along with action taken are included as Annexure-VIII.

Progress Achieved by the Wetland Authority:

The Wetland Authority (for short, "WA") considered two wetlands namely Dal - Nageen and Wular Lake. The Brief Document (for short, "BD") of Wullar was approved by the WA for Notification. The IMP for Wullar Lake was also approved by the WA. Currently proposals/ BDs of two wetlands namely - Sanasar Lake and Ahansar-Waskursar Wetland Complex, have been submitted to WA by the Technical Committee of

Special Secretary (Tech)
Forest, E&E Department
J&K

the Wetland Authority vide letter dated 06/12/2023, a copy whereof is enclosed herewith as Annexure-IX.

The Technical Committee has conducted 8 meetings till date during which the BDs of 8 wetlands were appraised which include; Sanasar, Ahansar, Waskursar, Manasbal, Anchar, Khushal sar, Gilsar and Narkara. The BDs of Ahansar and Waskusar was directed to be merged into a single Wetland complex, similarly the BDs of Khusal sar and Gilsar were also directed to be considered as a single Wetland Complex by the Technical Committee. The BDs of resultant 6 Wetland/ Wetland Complex was appraised by the Technical Committee. The status of BDs of each Wetland is detailed at Annexure-X.

Way Forward:

During the ensuing year, the WA proposed to undertake the following activities:

a) The WA shall consider the BDs of 6 Lakes during this year (Anchar, Khusalsar-Gilsar Wetland Complex, Manasbal, Ahnsar-Waskursar Wetland complex, Narkara and Sanasar).

b) During the current year, the BDs of 3 lakes shall be completed to be forwarded to WA by the Technical Committee, namely Dab Lake, Trigam Sar- Malikpora Sar Wetland complex, and Khanpora sar based on their close proximity to the habitation, situation inside Srinagar Development area and significant size i.e. more than 2.5 Ha.).

c) A Wetland Management Cell shall also be proposed to be constituted in Director, Department of Environment, Ecology & Remote Sensing

Special Secretary (Tech)
Forest, E&E Department
J&K

(DEERS) to act as the resource centre and repository of all wetland related information. This shall be funded out of the regular Capex Budget of DEERS”.

7. Further, Principal Chief Conservator of Forests (Wildlife)/Chief Wildlife Warden, J&K vide reference No.CWW-Legal/2024-25/92 dated 27.07.2024 (Annexure-XI) also furnished the following reply as under:

“That, the Department of Wildlife Protection, J&K submits that out of 11 water bodies listed in para 3 of the order of the Hon’ble NGT dated: 22 May 2024, seven (7) waterbodies namely Hokarsar Wetland, Shallabugh Wetland, Hygam Wetland, Freshkoori Wetland, Kranchoo Wetland, Chatlam Wetland and Manibugh Wetland are under its administrative control. All these wetlands are notified as Wildlife Conservation Reserves under the Wildlife (Protection) Act, 1972.

That, in order to accord the highest priority to conservation and management of these wetlands, Government of J&K has created a separate Wildlife Division namely “Wetlands Division Kashmir” in J&K Wildlife Protection Department, this Division is responsible to protect, conserve and manage these wetlands on scientific lines, strictly in accordance with the provisions of the Wildlife (Protection) Act, 1972 and rules framed there under.

Wetlands Division Kashmir is managing these wetlands in accordance with approved Integrated Management Action Plan (IMAP) (2022-2027). Testing of water of these wetlands on various quality parameters including physio-chemical analysis is being conducted by the J&K Pollution Control Committee on regular basis.

Special Secretary (Tech)
Forest, E&E Department
J&K


That, community based solid waste management activities in these wetlands have been intensified with the help of the local communities and various educational institutions. Regular cleanliness drives are being organised in the adjoining villages/wetlands to ensure clean surroundings and healthy wetland ecosystem. 850 numbers of such drives in the peripheral villages have been proposed under IMAP-2022-27. More than 300 such drives have been successfully conducted so far.

That, as per the IMAP, out of 360 No. of Dust Bins proposed to be installed in and around these wetlands, 252 Nos have been installed. At Hokersar and Shallabugh wetlands, mechanised floater trash guards have been installed at the ingress points to check solid waste entry in these wetlands.

That, in order to control the diffused pollution in these wetlands, construction of eleven numbers of artificial wetlands has been proposed for the peripheral villages of these wetlands at an outlay of Rs.113.00 lakhs. Tender for execution of the work was floated during 2023-24 but due to a low response to the tender, the work could not be executed. Now the work shall be taken up during 2025-26.

That, with respect to Para 4 of the above said order of the Hon'ble NGT dated 22.05.2024, it is to clarify that there are five number of Ramsar sites in the UT of J&K: Wular, Hokarsar, Shallabugh and Hygam Wetlands falling in Kashmir Region and Surinsar-Mansar Wetland falling in Jammu Region.

That initially, the Wetlands Reserves (Game Reserves and State Rakhs) of Kashmir were notified by virtue of Order No: 710-C 1945 Dt: 17-07-1945 (Notification 2 and 5) under the erstwhile Jammu


Special Secretary (Tech)
Forest, E&E Department
J&K

and Kashmir Game Preservation Act-1942 (Annexure-XII). In accordance with Section 36 of (repealed) Jammu and Kashmir Wildlife (Protection) Act, 1978, these wetlands were deemed to have been declared as Conservation Reserves. The Jammu and Kashmir Wildlife (Protection) Act, 1978 has been repealed and replaced with Wildlife (Protection) Act, 1972 with effect from 31 October 2019. Section 36 of the Wildlife (Protection) Act, 1972 provides for conservation and management of these Conservation Reserves.

That, the relevant revenue records of the Wetland Conservation Reserves in Kashmir, which are notified under the Wildlife Protection Act and are being presently managed by the Department of Wildlife Protection, is given at Annexure-XIII.

That, in order to prevent any trespassing and encroachment in these wetlands, a significant amount of work has been done by the Wildlife Department by way of survey, delineation, demarcation and consolidation of the boundaries of these Wetland Conservation Reserves. Against a total of 448 points surveyed and delineated on ground, 250 boundary pillars have been fixed so far, and 198 pillars are in the process of being installed. Wetland-wise progress achieved in this regard is given at Annexure-XIV.”

8. Member Secretary, J&K Pollution Control Committee, J&K vide reference No. JKPCC/Sc./OA239-2024/762 dated 05.09.2024 (Annexure-XV) has furnished the detailed Action Taken Report as under:-

(i) That the Vice Chairman, J&K Lakes, Conservation and Management Authority, Srinagar, Commissioner, Srinagar Municipal Corporation, Chief Executive Officer, Municipal Council, Budgam, Chief Executive

Special Secretary (Tech)
Forest, E&E Department
J&K

Officer, Wullar, Conservation and Management Authority, Srinagar, Chief Executive Officer, Municipal Council, Bandipora, Chief Executive Officer, Municipal Council, Hajin, Executive Officer, Municipal Committee, Sumbal and Chief Executive Officer, Municipal Council, Ganderbal were requested to furnish the details about the total area of the wetlands / water bodies and details of the encroachment, if any, falling in their respective area of jurisdiction to the J&K PCC as per the details given below:-

S. No.	Name of the local authority	No. and Date	Annexures
1)	Vice Chairman, J&K LCMA, Srinagar	JKPCC/NGT/152/491 dated 20-05-2024	1
2)	Commissioner, SMC	JKPCC/NGT/152/492 dated 20-05-2024	2
3)	Chief Executive Officer, Municipal Council, Budgam	JKPCC/NGT/152/493 dated 20-05-2024	3
4)	Chief Executive Officer, WCMA, Srinagar	JKPCC/NGT/152/494 dated 20-05-2024	4
5)	Chief Executive Officer, MC, Bandipora	JKPCC/NGT/152/495 dated 20-05-2024	5
6)	Executive Officer, Municipal Committee, Hajin	JKPCC/NGT/152/496 dated 20-05-2024	6

Special Secretary (Tech)
Forest, E&E Department
J&K

7)	Executive Officer, MC, Sumbal	JKPCC/NGT/152/497 dated 20-05-2024	7
8)	Chief Executive Officer, MC, Ganderbal	JKPCC/NGT/152/498 dated 20-05-2024	8

(ii). In compliance with directions of the Hon'ble Tribunal dated 22-05-2024 in OA No. 239 of 2024, the concerned Deputy Commissioners were also requested to take steps for retrieval of the encroached area, if any, upon the wetlands located in their respective jurisdictions and ensure that no debris / sewage / effluent be discharged into these wetlands to avoid further conversion of wetlands into the land mass for preservation of these wetlands and share complete details about the wetlands / water bodies falling in their respective jurisdictions on the prescribed format as per the detail given below:-

Deputy Commissioners	Wetlands/ Water bodies	No. and Date	Annexures
Deputy Commissioner, Pulwama	Hygam wetland, Freshkooori wetland, Kranchoo wetland, Chatlam wetland, Manibugh wetland	JKPCC/NGT/0A 239/51-54; dated 30-05-2024	9
Deputy Commissioner, Srinagar	Dal Lake Anchar Lake Hokarsar wetland	JKPCC/NGT/0A 239/35-38; dated 30-05-2024	10

Special Secretary (Tech)
Forest, E&E Department
J&K

Deputy Commissioner, Budgam	Hokersar	JKPCC/NGT/0A 239/39-42; dated 30-05- 2024	11
Deputy Commissioner, Bandipora	Wular Lake	JKPCC/NGT/0A 239/43-46; dated 30-05- 2024	12
Deputy Commissioner, Ganderbal	Manasbal and Shalibug Wetland	JKPCC/NGT/0A 239/47-50; dated 30-05- 2024	13

Brief description and profile of wetlands of Kashmir:-

1. Dal Lake (Wetland):

The famous Dal lake covers an area of 20.37 sq. kms surface and is a part of natural wetland which covers 21.1 sq kms including its floating gardens. This is an urban lake with maximum length of 7.44 kms and Maximum breadth of 3.5 kms, maximum depth 6 meters and average depth 1.42 meters. The lake is located in District Srinagar. The Floating Garden known as “Rad” in Kashmiri blossom with lotus flowers during July and August. The wetland is divided by cause ways in 4 basins a) Gagribal, b) Lokut Dal, c) Bod Dal and d) Nigeeen. The Dal Lake has catchment area of 316 sq kms. As per the report of Executive Engineer, Lake Division 1st, Lake area is not encroached.

2. Wular Lake (Wetland) (Ramsar Site):

The Government of Jammu and Kashmir constituted the Wular Conservation and Management Authority (WUCMA) in the year 2012 under the J&K Development Act of 1970 mandated with the conservation and preservation of Wular Lake and its feeder channels and treatment of its

catchment areas. Wular lake is the largest freshwater lake located in the Districts of Bandipora and Baramulla within river Jhelum Basin and plays a significant role in the hydrography of Kashmir valley by acting as a huge absorption basin for flood water. The area of the wetland is 13000 hectares. The lake is balloon shaped with a maximum length of 16 kms and breadth of 7.6 kms with an average depth of 5.8 meters. Recognising importance of this wetland for its biodiversity of socio-economic values, the lake was designated as wetland of international importance under the Ramsar Convention in 1990.

3. Manasbal Lake (Wetland):

Manasbal Lake is located about 30 kms from Srinagar and the largest lake in Kashmir. This is freshwater lake located in Safapora Block of District Ganderbal. The name Manasbal is said to be a derivate of Mansarovar. The length of lake is 5 kms and breadth is 1 km with surface area of 2.81 sq. The maximum depth of the lake is 13 meters (average depth is 4.5 meters). The catchment area is 33 sq kms. The Lake is good place for bird watching as it is one of the largest natural stamping grounds of aquatic birds in Kashmir and has be sobriquet of “supreme gem of all Kashmir Lakes”. The rootstocks of lotus plant which grown extensively in the lake are harvested and marketed and also eaten by the local people.

4. Anchar Lake (Wetland):

The area of Anchar lake is 14.73 sq kms. The Lake is located between Latitude 34° 07' 30" N to 34° 12' 30" N Longitude 74° 46' 00" E to 74° 49' 30" E near Soura area in the Srinagar city. Anchar lake is mainly fed with network of channels originating from River Sindh at Ganderbal towards its western shore. The lake is connected with famous Dal lake via a channel “Aamir Khan Nallah” which passes through Gilsar and Khushalsar. Like the

Special Secretary (Tech)
Forest, E&E Department
J&K

Dal lake and Wullar lake, it is home of Hanji community, who lives near the lake in an area called Anchar among the locals.

5. **Hokersar Wetland (Ramsar Site):**

This wetland spread over an area of 13.54 Sq. Km with coordinates $34^{\circ} 5' 54.148''$ N, $74^{\circ} 42' 19.356''$ E fall in District Budgam and Srinagar. This Wetland has been taken over by the Department of Wildlife Protection Department, J&K Government. This is a renowned waterfowl reserve lies about 10 Km west of Srinagar on Srinagar – Baramulla Highway. Historically, this wetland was a shooting resort of Shri Maharaja Hari Singh of erstwhile Jammu and Kashmir State. The wetland was declared as a Ramsar site of international importance by Ramsar convention bureau on November 8, 2005. It is fed by perennial Doodh Ganga River tributary. The area of the wetland is 13.54 Sq. Kms (19135 kanals and 19 marlas) with an altitude of 1580 meter and depth 2.5 meter in spring and 0.7 meter in autumn. This wetland is an important wetland for resident and migratory waterfowl.

6. **Hygam Wetland (Ramsar Site):-**

This wetland has an area of 7.62 Sq kms with coordinates $34^{\circ} 1' 14.301''$ N, $74^{\circ} 19' 45.171''$ E is located in District Baramulla. This Wetland has been taken over by the Department of Wildlife Protection Department, J&K Government. The Hygam Rakh is a permanent shallow freshwater lake with maximum depth of 1.2 meters. The perennial stream feed it. The most of the lake is covered with dense growth of reeds and other emergent vegetation. This is largest remaining reed bed area in the Kashmir valley and it is of major ornithological importance. This wetland is important for migratory species and marsh land breeding species. There has been steady increase in the migrant population of waterfowl and other birds at Hygam Rakh after 1995-1996 when shooting was stopped.

7. Mirgund Wetland:

This Wetland with coordinates $33^{\circ} 7' 21.027''$ N, $74^{\circ} 38' 19.368''$ E, lies in Districts of Budgam and Srinagar. This is a shallow freshwater lake with associated reed beds and riverine marshes on River Jhelum with an area of 3.83 Sq. kms with an attitude of 1580 meters. The depth of the wetland according to the local run of varies between 0.1 – 0.5 meters with an area of 4.00 kms.

8. Shallabugh Wetland (Ramsar Site):

This wetland with coordinates $34^{\circ} 9' 42.069''$ N, $74^{\circ} 43' 659''$ E, spread over an area of 16.75 Sq. kms with an attitude of 1580 meters located in Districts of Ganderbal and Srinagar is also a Ramsar site. The wetland is located in the close vicinity of Srinagar town and Anchar lake. The Marches of this wetland are fed by Sindh River and local Snow melt. The depth of the water varies from 0.3-2 meters and water level fluctuates considerably according to the rainfall and snow melt. The side towards (Shallabugh Srinagar) is dominated by paddy cultivation. While the side towards Gadoora Anchar has more of reed beds thereby providing important wintering area of water birds.

9. Freshkooori Wetland:

Freshkooori wetland is situated very close to the Pampore town of District Pulwama. It is spread over an area of 305 kanals and 14 Marlas and lies between $34^{\circ}1.022'N74^{\circ} 55.274'E$ and $34^{\circ} 0.592'N74^{\circ} 55.319'E^{\circ}$. This wetland is being maintained by the J&K Govt. Wildlife Protection Department and falls in the jurisdiction of Municipal Committee, Pampore, District Pulwama.

This Wetland receives a large congregation of waterfowl during winters. The most dominant waterfowl families in Freshkooari Wetland are antedate followed by Ardeidae and Ralidae.

10. Chatlam Wetland:

Chatlam Wetland is situated on the eastern bank of River Jhelum and is located nearly about 11 kms from Srinagar city. The wetland is situated in Panchayat Konibal, Block Pampore of District Pulwama. The area of the Wetland is 852 kanals and 12 marlas and lies between 34.02° N and 74.93° E with an average elevation of 1,574 meters.

The wetland is more or less Oval shaped and popularly known as BODSAR. It is largely spring fed and enjoys a sub-mediterranean climate. Its catchment area comprises of 12 villages having a population of about 33000 using it for fishing, irrigation and domestic purposes.

This wetland has been taken up by the J&K Govt. Wildlife Protection Department after 2014 devastating floods and since then being maintained by the same department. The wildlife protection department have also kept watch and ward at the site.

11. Munibugh Wetland:

Munibugh Wetland situated near Pampore town of District Pulwama lies between $34^{\circ} 0.111'N$ $74^{\circ} 55.812'E$ & $33^{\circ} 59.897'N$ $74^{\circ} 55.595'E$ at an altitude of 1588 mtrs . The wetland falls in the Panchayat Kranchoo, Block Pampore, District Pulwama has an area of 106 Kanals and 19 marlas. The wetland has been taken over by the J&K Wildlife Protection Department after devastating 2014 floods and since then the same is being maintained by the Wildlife Protection Department.

This wetland is of great ecological and socio-economic importance as it harbours a diverse collection of waterfowl and is providing a good habitat

for birds with abundant food, safe place for roosting, nesting and breeding.

A total of 85 species of birds belonging to 25 families including 15 species of migratory waterfowl have so far been recorded in the Manibugh.

12. Kranchoo Wetland:

Krantchoo (Kranchoo) Wetland lies about 17 kms east of Srinagar on Srinagar-Jammu National Highway in District Pulwama. The area of the wetland is 128 kanals and 19 marlas. It is fed by its immediate watershed (Karevas), but largely, it is spring fed and falls under the panchayat Kranchoo, Block Pampore of District Pulwama. It has been named after Kranchoo village situated near it. The wetland having 96% waterlogged area and is free from any encroachment. The Kranchoo Wetland is an important wetland for both resident and migratory waterfowl. Apart from the local residents birds, the wetland provides ample and conducive habitat for breeding of Mallards.

This wetland has also been taken over by the J&K Wildlife Protection Department after 2014, devastating floods and since then this wetland is also maintained by the Wildlife Protection Department. The Wildlife Protection Department has also kept proper watch and ward of the site.

Status Reports about Conservation and Management of these wetlands has been received from Lakes, Conservation and Management Authority, Srinagar, Project Coordinator, WUCMA, Wullar-Manasbal Development Authority, Deputy Commissioner Budgam, Deputy Commissioner Bandipora, Deputy Commissioner Pulwama, Assistant Commissioner Panchayat Ganderbal, Wildlife Warden wetland Division Kashmir, Executive Officer MC Sumbal, Executive officer MC Hajin.

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J&K

Action Taken Report of Secretary J&K Lake Conservation and Management Authority Srinagar:

As per report of Secretary J&K Lake Conservation and Management Authority Srinagar vide No. LCMA -789/1936-39 dated 05-09-2024, the total area of the Dal lake is 20.37 Sq. kms and lake area is not encroached. Solid and Plastic waste collected from households inside the hamlets, houseboats, Dunga boats / commercial establishments inside the lakes and open surface of lake on daily basis is handed over to the SMC at their designated collection points on periphery of lake for final disposal. The liquid waste is collected through Sewer network along the periphery of the lake and treated at STPs (Laam, Habak, Hazaratbal and Brari Nambal) various STPs has been proposed further by the UEED and LCMA to cater for the untreated sewage if any entering the lake. STPs will also be set up inside the Dal lake under PMDP to arrest the sewage if any coming from the hamlets inside the Dal lake. The houseboats are also connected to the sewer network. (copy enclosed as Annexure-XVI)

Action Taken Report of Project Co-ordinator WUCMA:

As per the report of Project coordinator, WUCMA, furnished vide No. PC/CAT/WUCMA/2024-25/546-48 dated 25-07-2024, in the year 2000, the Wular Action Plan was formulated for an amount of Rs.200.00 crores. The following activities undertaken as per the Wular Action Plan:

A. Wetland Survey and Demarcation:

The demarcation of Wular Lake has been carried as per the revenue record on about 130 Sq. kms and stands completed. 1159 concrete boundary pillars have been fixed all over the periphery of the lake. The boundary of the lake is digitized and each boundary pillars is geo-referenced.

B. Catchment Area Treatment:

In order to arrest soil erosion and prevent sedimentation of the lake, a forestation activities and soil and water conservation measures have been carried out in immediate catchment of Wular Lake. So far 2952 hectares of degraded area have been treated in *Madhumati* and *Erin* catchments to rehabilitate the degraded catchment. 56960 cubic meters (Cum) of Dry Rubble-Stone Masonry (DRSM) and 43956 Cum of Crates have been carried out for augmenting soil conservation measures in highly degraded areas.

C. Improving Water regimes of Wular and Associated Wetlands:

About 5 sq kms critically silted up areas of the lake has been dredged by removing about 78 lakh cums of silt and as a result of restoration of habitats for migratory birds, like Smew and Long-tailed duck were also reported after 84 years in the Wullar lake. Moreover, water quality monitoring is also done on monthly basis by the J&K Pollution Control Committee at 11 designated sites of the Wullar lake for 17 parameters. As per the wetland health cards prepared based on the parameters fixed by the MoEF&CC, the wetland score of Wullar lake has improved from “B” in 2021 to “A” in 2023.

D. Bio-diversity Conservation:

This wetland is an important component of Central Asian Fly Way and every year large numbers of migratory birds visit the Wullar lake and other adjoining wetlands in the migration season from November to April. To involve local youth, NGOs and other stakeholders, 200 Wullar Mitras have been registered who work in close association with the authority in its awareness and conservation programme.

Special Secretary (Tech)
Forest, E&E Department,
J&K

Out of total 13000 hectares area of wetland, 48 hectares, which constitutes 38% of the total area, was encroached. Out of the 48 hectare encroached area, 18.45 hectares has been retrieved and remaining 29.55 hectare is yet to be retrieved.

E. Waste Management:

Wular Lake has some encroached area and the removal of the same is still going on. Solid waste management in the area pertains to Rural Development Department. Under SBM-Gramin, segregation sheds and community compost -pits are being constructed. The WUCMA is handholding RDD and facilitate involvement of NGOs, to carry out IEC activities in all 30 villages”.

The Government of Jammu and Kashmir vide Govt. notification issued under S.O 283 dated 25th May 2023 has re-constituted the Wullar Conservation and Management Authority (WUCMA) for preservation and conservation of Wullar Lake. The 12 members Wullar Conservation and Management Authority is headed by Financial Commissioner, Forest, Ecology and Environment Department, with Administrative Secretaries Finance Department, Planning Development & Monitoring Department and Jal Shakti Department as members of the authority.

Action Taken Report of CEO Wullar-Manasbal Development Authority:

As per the report of CEO, Wullar-Manasbal Development Authority furnished vide No. CEO/WMDA/797-99 dated 15-07-2024, there are approximately 1000 households around the lake. Door step collection of waste is being practised through concerned Rural Development Block Safapora. Besides, compost pits have been constructed in all households to encourage source level wet waste treatment. Currently, waste is being

dumped at Wuddar Safapora (Kohistan colony), a site identified for development of Integrated SWM facility, DPR for development of which is under process.

Action Taken Report of Assistant Commissioner Panchayat, Ganderbal:

As per the report of Assistant Commissioner Panchayat Ganderbal furnished vide No. ACP/GBL/SBM/3090-94 dated 04-09-2024, the status of Solid, Liquid and Plastic Waste Management in the settlements around Mansabal Lake is as under:-

- a. Solid Waste: The households along the banks of Manasbal Lake generate approximately 2 MT of waste daily. This includes both biodegradable and non-biodegradable waste materials.
- b. Plastic waste: Plastic waste generally constitutes about 10% to 15% of the total waste in such areas, an estimated 200 to 300 kilograms of plastic waste is generated daily by the households along the banks of Manasbal Lake.
- c. Bio-medical Waste: Bio-medical waste typically makes up around 1% to 2%. The estimated amount of biomedical waste produced by the households along the banks of Manasbal Lake would be approximately 10 to 40 kilograms per day.

Furthermore, 3 plastic waste management units in these 3 blocks under the SMB 2.0 and plastic shredder and hydraulic bailing machine installed in PLWMUs will be operational. 130 dustbins have been distributed among the households, 28 community waste compost pits for solid waste management in households residing in the vicinity of the lakes. Besides, RDD has provided 7 garbage collection Van and 11 e-carts to these blocks for smooth operation of D2D garbage collection. Apart from these 6509 individual soakage pits and 43 community soakage pits have been

established for management of the grey water in the area. (copy of the Report is enclosed as Annexure-XVII).

Status Report of Deputy Commissioner, Budgam:

As per the report of Deputy Commissioner Budgam, furnished vide No. DCB/Sq/2024-25/NGT/2386 dated 10-07-2024, Hokersar wetland is spread over an area of 19135 kanals and 19 marlas in District Budgam (Copy enclosed as Annexure -XVIII).

Status Reports of Deputy Commissioner, Pulwama:

As per the report of Deputy Commissioner, Pulwama furnished vide No. DCP-Sq/24-25/566 dated 11-06-2024 and DCP/Legal/24/162-66 dated 27-08-2024. There are 5 wetlands in district Pulwama, namely Freshkooori, Manibugh, Chatlam, Krenchoo and Hygam. (Copies of the reports is enclosed as Annexure-XIX).

Status of Waste Management in wetlands Freshkooori, Manibugh, Chatlam, Krenchoo of District Pulwama:

The Deputy Commissioner, Pulwama has submitted a detailed Action Taken Report vide No. DCP/Legal/24/162-66 dated 27-08-2024 and submitted that:

- a) The measures aimed at solid waste management from D2D collection, segregation at source, clearance of legacy waste and liquid waste management by way of grey water management and IEC activities for engaging the local communities has been intensified.


Special Secretary (Tech)
Forest, E&E Department
J&K

- b) Legacy waste of more than 40 MT lying on the bank of Freshkooori wetland have been lifted and processed at Tral under the ongoing biomining contract.
- c) Municipal Committee, Pampore have distributed 2000 dustbins in the Pampore town in the households residing in and around Freshkooori wetland. 100 % D2D collection and 70% segregation at the source have been achieved in all the wards of Pampore towns including the Freshkooori wetland.
- d) 5 heavy drains poses a great challenge to the MC, Pampore and other departments also due to the flow of garbage and mud in these drains which ultimately approaches to this wet land and is causing adverse impact in the environment for which following action plan has been devised.
- i. Installation of Trash guard for restricting the flow of solid waste into the wetland and its removal thereafter for its treatment and disposal.
 - ii. Installation of Sewerage Treatment Plant to check the hazard effect of Sewerage.
 - iii. Establishment of decentralized SWM project on scientific lines has been approved at the cost of Rs. 321.55 lacs at Galander, Pampore with waste management centers of 12 TPD capacity (3 plants of 4 TPD each) which is expected to be completed and functional by March 2025.
For wetland Chhatlam, the liquid waste is being managed at household level by construction of individual and Community soakage Pits.
 - iv. As an alternative solution, the department proposes construction of sedimentation tanks at main points, which will help in

filtration of grey water and would prevent Chhatlam wetland from accumulation of sediment / other waste.

(Report of the Deputy Commissioner, Pulwama is enclosed as Annexure-XX).

Besides, Deputy Commissioner, Pulwama, Action Taken Reports (ATR) have also been obtained from the Regional Wildlife Warden, Kashmir, EO MC, Pulwama, Assistant Commissioner Development, Pulwama, Assistant Commissioner Panchayat, Pulwama and J&K Pollution Control Committee.

Action Taken Report of Department of Wildlife Protection Department:

These 04 wetlands of Pampore falls under the jurisdiction of Wildlife Warden, Central Division, J&K Wildlife Protection Department. The said division has formulated an Integrated Management Action Plan, IMAP (2022-2027) for eight Wetland Conservation Reserves under its jurisdiction, including these four wetlands. The Management and planning framework laid out in IMAP aims at striking a balance between wetlands eco-system conservation for ensuring ecological integrity of these wetlands and livelihood security of local communities. The works executed by Wild Life Warden Wetland Division Kashmir during the last 05 years (2019-2024) including the detail of works to be undertaken under CAMPA during the current financial year 2024-2025 in Pampore Wetlands is given below in the tabulated form:

- (I) Detail of works undertaken under CAMPA from the last five (5) years (2019-2024) in Pampore wetlands:-

Year	Name of the wetland	Name of the work	Physical	Financial (in Rs.)

2019 -20	Chattalum WLCR	Boat ways/ Nalla kashi by way of clearance of surface area	500 Cum	1,00,000
		De-weeding	500 Cum	1,00,000
		Removal of floating Garden	500 Cum	1,00,000
		Supplementary feed for Birds during lean/ freezing period.	55 Qtls.	1,00,000
		Chain-link fencing	0.5 Km	25,57,57 4
	Kranchoo WLCR	De-weeding	250 Cum	50,000
	Freshkoo i WLCR	Boat ways/ Nalla kashi by way of clearance of surface area	500 Cum	1,00,000
		De-weeding	500 Cum	1,00,000
		Removal of floating Garden	250 Cum	50,000
		Collection of Solid Waste Management	96 days	30,000
		Supplementary feed for Birds during lean/ freezing period.	6 Qtls.	10,000
	Munibugh WLCR	De-weeding	250 Cum	50000
	Chattalum WLCR	Management of Solid and other wastes	322 Dyas	1,00,000
		Kranchoo	Management of Solid and	161

	WLCR	other wastes	Days	
2020 -21	Freshkoor i WLCR	Management of Solid and other wastes	161 Days	50,000
2021 -22	Chattalum WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	750 Cum	1,50,000
		Clearance and removal of floating vegetation	750 Cum	1,50,000
		Collection and removal of Solid Waste	321 days	99,990
		Procurement of Wooden / fiber glass boats	Sankari of old wooden boats	2,50,000
	Kranchoo WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	998.60C ums	1,99,721
		Clearance and removal of floating vegetation	1498.21 Cum	2,99,642
Making of clear water pools for migratory birds by way of clearance of vegetation and de-		1248.24 Cum	2,49,649	

		silting.		
	Fresh kooori WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	998.60 Cum	1,99,721
		Clearance and removal of floating vegetation	1498.21 Cum	2,99,642
		Making of clear water pools for migratory birds by way of clearance of vegetation and de- silting.	1248.24 Cum	2,49,649
	Chattalum WLCR	Collection of Solid Waste	20 Drives	1,00,000
		Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	770 Cum	1,54,000
		Clearance and removal of floating vegetation	740 Cum	1,48,000
		Making of clear water pools for migratory birds by way of clearance of vegetation and de- silting.	420 Cum	84,000
2022 -23		Survey investigation and other biodiversity studies	exogenic survey for ICOSA	50,000


		Models & Digital signages/ Hoardings	Hoarding s	50,000
	Kranchoo WLCR	Collection of Solid Waste	15 Drives	74,000
		Making of clear water pools for migratory birds by way of clearance of vegetation and de- silting.	1140Cu m	77,000
		Survey investigation and other biodiversity studies	exogenic survey	50,000
		Models & Digital signages	Hoarding s	50,000
	Munibugh WLCR	Collection of Solid Waste	10 Drives	50,000
		Survey investigation and other biodiversity studies	exogenic survey	25,000
		Models & Digital signages/ Hoardings	Hoarding s	50,000
	Fresh koori WLCR	Fencing Chain Link	0.46Km	18,04,00 0
		Collection of Solid Waste	10 Drives	49,000
		Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	420 Cum	84,000

		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	415	83,000
		Survey investigation and other biodiversity studies	exogenic survey	70,000
		Models & Digital signages	Hoardings	49,000
2023 -24	Chattalum WLCR	Barbed wire fencing using angle iron posts in CC block		2,49,000
		Clearance and removal of floating vegetation	855 Cums	1,71,000
		Collection and removal of Solid Waste	35 Drives	1,75,000
		Control of diffused Pollution through Wetland Technology (Artificial Wetlands)	01 No	2,90,000
		B.O. Office / Residence	construct ion of BO office at Chattalu m WLR	4,74,000
	Kranchoo WLCR	Clearance and removal of floating vegetation	2705 Cum	5,41,000
		Collection and removal of	20 C.	1,00,000

		Solid Waste	Drives	
	Freshkoo i	Clearance and removal of floating vegetation	710 Cums	1,42,000
	WLCR	Control of diffused Pollution through Wetland Technology (Artificial Wetlands)	01 No.	2,39,000
	Munibugh WLCR	Installation of Aquatic Boundary Pillars	10 Pillars	1,96,000
		Rasing of new embankment/bund at Munibugh	1333 Cums	4,00,000
		Collection and removal of Solid Waste	20 C. Drives	1,00,000
		Total		1187358 8

(II) Detail of works to be undertaken under CAMPA during current Financial Year 2024-25 in Pampore wetlands: -

S. No	Name of the Wetland	Description of the work	Physical	Financial
1.	Chattalum WLR	Chain-link fencing	1071.4286	15.00
		setting up of permanent and temporary antipoaching camps and providing them with necessary equipment's, gears,	L.S	0.50


Special Secretary (Tech)
Forest, E&E Department
J&K

		transportation, providing of incentives to informers, engagement of daily waged labours to augment permanent staff in order to tackle the dearth of staff, POL, ration, heating and cooking facilities.		
		Clearance and removal of floating vegetation /Pools	4000 Aq. Mtrs	2.00
		Hiring of Machinery and labours for the collection and removal of solid waste in and around the wetland	643 Man Days	2.00
		Construction of Bird Watching Nature Trail along with surfacing and beautification within wetland	LS	4.00
		Completion of B.O. Office, construction of boundary wall and maintenance of the approach path, lawn, installation of the gate and other allied items	L.S	8.00
2.	Kranchoo WLCR	Clearance and removal of floating vegetation	5000 Sq. Mtrs	10.00
3.	Freshkooori WLCR	Clearance and removal of floating vegetation	1250 Sq. Mtrs	2.50


Special Secretary (Tech)
Forest, E&E Department
J&K

4.	Munibugh WLCR	Clearance and removal of floating vegetation	2000 Sq. Mtrs	4.00
		Total		48.00

- e) Apart from the above, Wildlife Warden Division Kashmir has also conducted cleanliness drives, which were intensified from 23-07-2024 at Freshkooori and Chhatlam Wetlands Conservation Reserves and 145 quintals of solid waste was lifted from these wetlands. The departmental boats are being used for collection of solid waste in the form of bottles / polythene bags and other light waste materials along chain link fencing and barbed wire.

Action Taken Report of Executive Officer, Municipal Committee, Pulwama:-

The Executive Officer, Municipal Committee Pampore has submitted his report vide letter No. MC/Pamp/2024-25/1160-71 dated 04-07-2024 and submitted that an Action Plan for establishment of Decentralized solid waste Management centres for all 40 Urban Local Bodies in Kashmir have been approved, which includes Municipal Committee, Pampore. In Pampore, the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at Galander, Pampore with waste management centres of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.


Special Secretary (Tech)
Forest, E&E Department
J&K

The Legacy waste more than 40 MT lying on the bank/ shore of Freshkooori wetland have been lifted and processed at Tral under the ongoing Bio-mining contract. Land reclaimed is proposed to be beautified by way of development of view park. To prevent the open littering of waste and segregation at source by the household, MC Pampore has distributed 2000 dustbins in the town and to household residing in and around Freshkooori wetland.

The 100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Freshkooori wetland.

The water body is cleaned once a week by hiring boats and local experts for removing and extracting weeds etc. from the said water body. However, a sewage treatment plant has been proposed for the Pampore town having capacity of 2.2 MLD with 6.6 kms pipelines having dimension of 200 meters to 450 meters with 3 pump stations, out of which one pump station will be installed in and around of Freshkooori wetland. This Sewage Treatment Plant (STP) has been sanctioned by the UEED. Besides, another FSTP of capacity 10 KLD has also been proposed by the UEED Kashmir for Pampore town which is in process.

Action Taken Report of Assistant Commissioner Development, Pulwama:-

Block Pampore, comprises of 17 Panchayat and 27 villages. That approximately 4890 kgs of Solid Waste is generated in the District and all the Bio-degradable waste is disposed through Community compost pits. 1900 individual compost pits are proposed under the SBM G II during the current Financial Year to tackle the excess waste. Non-biodegradable waste is transported to the Plastic Waste Management unit established for the said purpose. All the legacy waste dumped on the banks of Chhatlam and Kranchoo Wetlands has been removed through mass sanitation drives. Gram Sabhas have been conducted throughout the area to educate the residents of the area not to

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J&K

litter near the bank of water bodies. The Block Development Officers have been given the Magisterial powers to impose penalties on violators, which are being exercised in these areas to create deterrence against the violators.

Action Taken Report of Assistant Commissioner, Panchayat, Pulwama:-

All the three wetlands, namely, Chhatlam, Kranchoo and Munibagh, which are falling outside the jurisdiction of Municipal Committee Pampore falls in the rural areas, Block Pampore of District Pulwama.

- i. Door to Door collection of the waste is done in all the panchayats of Block Pampore, since October 2022. But, after August 2023, 4 garbage collection vehicles, hand carts, dustbins and loudspeakers have been purchased for collection, transportation of the Solid Waste and sensitization/awareness of the local populace.
- ii. 17 segregation sheds, 30 compost pits have been constructed for solid waste management in all the 17 panchayats of block Pampore. D2D collection of solid waste is made in all the panchayats of block Pampore.
- iii. 1300 individual soakage pits, 26 community soakage pits have been constructed in all the Panchayats of block Pampore to manage grey water at the household level.
- iv. The Chhatlam wetland located in the Panchayat Halqa Konibal is surrounded by Saffron fields from two sides and habitation comprising of about 500 households from other two sides. The legacy waste has been cleared from all the sites and liquid waste generated by the households is managed at the household level by individual soakage pits and community soakage pits. At some places, sedimentation tanks have also been proposed for helping in the filtration of grey water and prevent accumulation of solid waste at Chhatlam wetland.

Special Secretary (Tech)
Forest, E&E Department
J&K

- v. The wetland Kranchoo/Munibagh falls in the Panchayat Halqa Kranchoo, there is no habitations around these wetlands and therefore, are free from dumps of legacy waste.

Action Taken Report of J&K Pollution Control Committee:

Water Quality Analysis Report of the Wetlands for the month of June and July 2024 for the wetlands:

The Water Quality analysis of these wetland was got conducted through the laboratory of J&K Pollution Control Committee. As per the Water Quality Analysis report of the wetlands, the status is summarized as under:

Dal Lake:

i. Water Quality Analysis Report:

Water samples were collected from 24 spots of the Dal and Nageen Lakes and subjected to analysis for various physico-chemical parameters. Out of the water samples collected and tested for 24 locations during the period w.e.f January to May 2024, only one spot conforms to Class "B" criteria (Report Annexed as Annexure 'B'). Results of key indicative water quality parameters are tabulated as below:

Parameters	Range Value
pH	7.26-9.7
Dissolved Oxygen (DO)	1.0 -12.5 mg/l
Biological Oxygen Demand (BOD)	2.1-23.5 mg/l
Total Coliform Bacteria	200 cfu/100ml – 36,000 cfu/100ml
Fecal Coliform Bacteria	20 cfu/100ml – 2000 cfu/100ml

Low concentration of Dissolved oxygen was recorded in the back water channels of the Dal Lake viz., Nayadyar and Jogilankar, which is due to unabated flow of untreated domestic water into these channels. Higher concentrations of Dissolved Oxygen was recorded near the STPs and some open areas of the Dal lake.

The higher concentration of BOD was recorded near STPs and in interior areas of Dal Lake viz., Nayadyar and Jogilankar.

High concentration of Total coliform bacteria has been observed at Konkhan Intermediate Pumping Station (IPS) site, whereas, maximum concentration of Fecal Coliform Bacteria was observed near Hazratbal shrine and Konkhan Intermediate Pumping Station (IPS).

ii. Waste Water Quality Analysis of STPs:

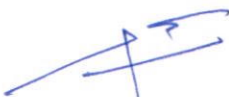
Approximately, 193.34 MLD of domestic sewage is generated in Srinagar city based on 80% of 135 lpcd water supply to 1790249 of population (Projected population).

For treatment of sewage generated from the catchment areas of the Dal and Nageen Lake, there are six STPs, with capacity of 53.8 MLD of sewage water. One more Common STP with capacity of 60.0 MLD is under final stage of commissioning.

Untreated sewage gets entry into the Dal Lake from areas like Telbal, Lalbazar etc.

iii. Waste water quality analysis:-

Waste water quality analysis reports of the six number of operational STPs indicate that quality of the treated water for all analysed parameters does not fall within the prescribed limits and treated water is entering into the Dal lake, which should have been otherwise utilized for irrigation,


Special Secretary (Tech)
Forest, E&E Department
J&K

construction work etc. Results of key indicative water quality parameters are tabulated as below.

As per the Water Quality Analysis report conducted by the J&K Pollution Control Committee for the month of June and July 2024 none of the locations, out of the 24 monitoring locations, qualifies the class B criteria.(Water quality sample analysis report enclosed as Annexure-XXII)

Wullar Lake:

The J&K Pollution Control Committee monitor the Water Quality of this lake at 11 different spots on monthly basis in terms of Physico-chemical parameters. As per the Water Quality Analysis report for the month of June 2024 out 11 locations 5 locations do not meet the class B criteria i.e. Outdoor bathing and micro-biological examination reveals that out of 11 locations, 10 locations do not meet class B criteria i.e. outdoor bathing.

As per the report of July 2024, out of 10 locations, 4 locations do not meet class B criteria i.e. outdoor bathing and micro-biological examination reveals that out of 10 locations 8 locations do not meet class B criteria.

Anchar Lake:

The J&K Pollution Control Committee is monitoring this lake at 5 locations on monthly basis. As per the report none of the water quality monitoring locations confirms to the class B water quality criteria i.e. outdoor bathing.

Special Secretary (Tech)
Forest, E&E Department
J&K

The average water quality index of the below mentioned 8 wetlands is indicated against each along with classification of water quality.

S. No.	Name of Wetland	District	Average water quality index	Classification
1	Chatlam	Pulwama	51	B (Medium to good)
2	Freshkooari	Pulwama	25.5	Heavily Polluted
3	Krenchoo	Pulwama	52	B (Medium to good)
4	Manibugh	Pulwama	55	B (Medium to good)
5	Hokarsar	Srinagar / Budgam	66	A (Good to Excellent)
6	Shalibugh	Srinagar / Ganderbal	59	B (Medium to good)
7	Hygam	Baramulla	63	B (Medium to good)
8	Mirgund	Baramulla	59	B (Medium to good)

(Water Quality Analysis reports enclosed as Annexure-XXIII)

In the premises, it is, therefore, respectfully prayed that the aforesaid report may kindly be placed before the Hon'ble Tribunal, for its kind consideration.

Yours faithfully,

(Vivek Modi)
Special Secretary (Tech)
Forest, E&E Department
J&K



Government of Jammu and Kashmir,
Forest, Ecology & Environment Department
Civil Secretariat, Jammu/Srinagar

Consultant (Judicial),
Hon'ble National Green Tribunal,
Principal Bench, New Delhi.

No.FST-Lit/104/2024(7423976)

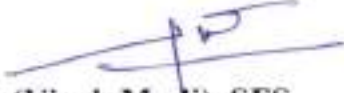
Dated:21.05.2024

Subject:- O.A No. 239/2024 In News item titled "**What Challenges Are Kashmiri Wetlands Facing?**" appearing in Kashmir Life dated 02.02.2024.

Sir,

With reference to the subject captioned above, and as per orders dated 13.03.2024 passed by the Hon'ble National Green Tribunal, I am directed to enclose herewith a copy of Action Taken Report and to request you that the said position may kindly be placed before the Hon'ble National Green Tribunal for its kind consideration.

Yours faithfully,


(Vivek Modi), SFS
Special Secretary (Technical)
Forest, Ecology & Environment Deptt.

Encls:As above.

Copy (along with enclosures) to:-

1. Shri Parth Awasthi, Additional Standing Counsel for Government of J&K in Hon'ble National Green Tribunal, Principal Bench, New Delhi with the request to ensure that the above ATR is filed before the Hon'ble Tribunal well before the next date of hearing.

Action Taken Report in compliance to Hon'ble National Green Tribunal Order dated 13.03.2024, in the O.A No.239/2024 in News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024.

In compliance to the directions passed by the Hon'ble National Green Tribunal in the matter of O.A No.239/2024 in News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024, it is humbly submitted as follows:

- I) That the Deputy Registrar, Hon'ble National Green Tribunal, Principal Bench, New Delhi, vide Notice dated 29-02-2024, addressed to J&K Pollution Control Board through its Member Secretary and J&K Wetland Authority, through Secretary, Forest, Ecology & Environment Department intimated that "OA No. 239/2024 Titled "What Challenges Are Kashmiri Wetlands Facing?" will be listed before the Hon'ble Tribunal at Faridkot House, Copernicus Marg, New Delhi-110001 on 13th March, 2024 through Physical Hearing (With Hybrid Option), and directed to appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, with report.
- II) That, accordingly, vide letter No.FST-Lit/104/2024(7423976) dated 06-03-2024, a copy of above notice along with enclosures were forwarded to Member Secretary, J&K Pollution Control Committee and Director, Ecology, Environment & Remote Sensing, J&K with the request to take necessary action in the matter and attend hearing on the scheduled date and time (copyattached as **Annexure-I**).
- III) That, the Hon'ble National Green Tribunal was pleased to pass the following directions vide its Order dated 13.03.2024:

"1 This OA is registered suo motu on the basis of the news item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024.

2. The news item raises the issue of deteriorating condition of wetlands in India especially in Kashmir. As per the article in the Kashmir Valley alone, wetlands occupy an area of nearly 42,661 hectares comprising of 755 small and large water bodies. The news item discloses that unchecked deposition of millions of tons of sediments annually has led to shallowing of wetlands, elevated temperatures, increased Biochemical Oxygen Demand (BOD) and pH levels. The news item further states that illegal encroachment, cultivation activities and waste discharge have aggravated the situation. It has been disclosed that the Dal Lake is facing

the problem of discharge of municipal waste and pollution from local and external sources and similar is the situation of Wular Lake, Manasbal Lake, HaigamRakh, Hokersar, Anchar and Shalbug and these water bodies are grappling with issues like sedimentation, land use and land cover (LULC) changes, infrastructural impediments, haphazard planning and vested interests from various segments of society, including development authorities like LAWDA and WUMDA. The news item reflects the need for effective management of wetlands and water bodies and swift and tangible measures to ensure their sustainability.

3. *The news item raises substantial issue relating to compliance of the environmental norms, implementation of the provisions of the Wetland (Conservation and Management) Rules, 2017 and Environment (Protection) Act, 1986.*

4. *Power of the Tribunal to take up the matter suo-motu has been recognized by the Hon'ble Supreme Court in the matter of "Municipal Corporation of Greater Mumbai vs. Ankita Sinha &Ors." reported in 2021 SCC Online SC 897.*

5. *Hence, we implead the following as respondents in the matter:*

- i. *Jammu & Kashmir Pollution Control Committee through its Member Secretary.*
- ii. *Jammu & Kashmir Wetland Authority through its Secretary.*
- iii. *Secretary, Forest, Ecology & Environment Department, Jammu & Kashmir.*
- iv. *Member Secretary, Central Pollution Control Board.*
- v. *Regional Officer, Ministry of Environment, Forest and Climate Change, Chandigarh.*

6. *Let notice be issued to the above Respondent for filing their response at least one week before the next date of hearing.*

7. *On advance notice, report on behalf of Jammu & Kashmir Pollution Control Committee (J&KPCC) has been filed stating that the monitoring of nine (9) wetlands i.e. Hokarsar, Mirgund, Manibugh, Freshkooori, Chattlam, Kranchoo, Shallbugh, Hygam and Manasbal was done and on the basis of the monitoring report, they have been identified as 'B', 'C' and 'D' as per the designated best use of water quality criteria prescribed by CPCB. The Annexure A to the report discloses the classification of water bodies on the basis of the annual average as under:*

“Classification of various Wetlands of Kashmir Division on the basis of Annual Average:

Name of the wetland	Location	2021	2022	2023	2024
HOKARSAR	Inlet	Class B except DO	Class B except BOD	Class B except BOD	Class B except BOD
	Center	Class B except DO	C	C	Class B except BOD
	Outlet	Class B except BOD	B	B	B
MIRGUND	Inlet	-	B	Class B except BOD	B
	Center	C	B	C	B
	Outlet	Class B except BOD	Class B except BOD	B	B
MANIBUGH	Inlet	-	Class B except BOD		Class B except BOD
	Center	C	Class B except BOD	C	Class B except BOD
	Outlet	-	C	D	
FRESHKOORI	Inlet	-	D	Polluted	Polluted
	Center	Polluted	Polluted	Polluted	Polluted
	Outlet	-	Polluted	Polluted	Polluted
CHATTLAM	Inlet	B	Class B except BOD	Class B except BOD	B
	Center	Class B except BOD	Class B except BOD	Class B except BOD	Class B except BOD
	Outlet	Class B except BOD	B	Class B except BOD	B
KRANCHOO	Inlet	Class B except DO	C	C	
	Center	C	D	C	-
	Outlet	C	C	C	D
SHALLBUGH	Inlet	C	C	D	Class B except BOD
	Center	C	C	C	B
	Outlet	-	C	C	B
HYGAM	Inlet	Class B except BOD	C	B	B
	Center	B	C	B	B
	Outlet	-	B	B	B
MANASBAL	Inlet	B	B	B	B
	Center	B	B	B	B
	Outlet	B	B	B	B

8. The above table, however, does not disclose the physicochemical and biological including bacteriological data in terms of numeric values which may be needed for proper assessment of water bodies.

9. Though the report was filed by the J&K PCC, but no one is present on their behalf.

10. Hence, the report as directed above be filed by all the concerned authorities at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

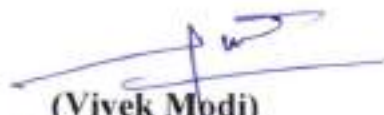
11. List on 22.05.2024.

- IV) That, in compliance to the above directions of Hon'ble National Green Tribunal, a copy of notice received from the Consultant (Judicial), NGT along with order dated 13.03.2024 were forwarded to the Member Secretary, J&K Pollution Control Committee vide letter No.FST-Lit/104/2024-02(7423976) dated 19-04-2024 with the request to take appropriate necessary action in the matter on most immediate basis and furnish Action Taken Report (copy attached as **Annexure-II**).
- V) The J&K Pollution Control Committee, *vide* their communication No.JKPCC/SC/OA239/2024/3155 dated 29-04-2024, has submitted that information with respect to classification of various wetlands of Kashmir Division on the basis of Annual average as per the designated best use of water quality criteria prescribed by CPCB stands submitted to Hon'ble National Green Tribunal vide No.JKPCC/NGT/152/521-522 dated 12-03-2024. It has been further submitted that the Numerical data with respect to physico-chemical & Biological parameters for Kashmir wetlands is available with J&K Pollution Control Committee, and same will also be submitted to the Hon'ble National Green Tribunal before next date of hearing (copy attached as **Annexure-III**).
- VI) Further, Member Secretary, J&K Pollution Control Committee vide another reference No.JKPCC/Sc./OA-239/2024/832 dated 17-05-2024 in continuation to communication No.JKPCC/SC/OA-239/2024/3155 dated 29-04-2024 has enclosed the requisite information with respect to classification of various wetlands of Kashmir Division on the basis of Annual Average as per the designated best use of water quality criteria prescribed by CPCB and Numerical data for water quality (copy attached as **Annexure-IV**).
- VII) Vide letter No.FST-Lit/104/2024(7423976) dated 18-05-2024, it has been requested to PCCF (Wildlife)/Chief Wildlife Warden, J&K and APCCF/Chief Executive Director, Wular Conservation & Management Authority (WUCMA), Kashmir to furnish reply/response in the instant matter (copy attached as **Annexure-V**).
- VIII) In reply, Project Coordinator, CAT, WUCMA vide reference No.PC/CAT/WUCMA/24/270-72 dated 20-05-2024 (copy attached as **Annexure-VI**) has furnished the reply/response in the matter addressing

thereof, the concerns raised in the Order of this Hon'ble Tribunal dated 13.03.2024 like encroachment, sedimentation, water quality monitoring etc. with respect to the Wular Lake. In the said report, substantial efforts made by the WUCMA regarding the eviction of encroachment around the wetland; catchment area treatment by way of massive plantation, Dry Rubble Stone Masonry (DRSM) works, Crates etc.; and regular monthly water quality monitoring of the wetland by checking on 17 parameters, the samples taken from 11 sample points is also being done. In fact, the report mentions that as per the Wetlands Health Card prepared based on the parameters fixed by the MoEF&CC, the Wetland score of Wular has improved from "B" during the year 2021 to "A" during the year 2023. As such, it has been submitted in the report that the Wular Conservation & Management Authority (WUCMA), Kashmir has been constantly endeavoring to implement the Wular Eco-restoration plan in a scientific and rational way.

- IX)** Similarly, Regional Wildlife Warden, Kashmir Region, Srinagar vide reference No.RWLW/K/2024-25/106-08 dated 20-05-2024 (copy attached as **Annexure-VII**) also submitted the response furnished by the Wildlife Warden, Wetlands Division, Kashmir in the instant matter with regards to the concerns enlisted in the Order of this Hon'ble Tribunal dated 13.03.2024. A detailed report/response has been submitted by the Department of Wildlife Protection with respect to the eight wetlands of Kashmir including wetlands like Hokersar, Hygam, Shallabugh, Frashkooori, Chattalum, Manibugh, Kranchoo, Mirgund. The report discusses the efforts being made by the department of Wildlife Protection in eviction of encroachment from the periphery of these wetlands; solid waste management; checking siltation/sedimentation by way of a four-pronged strategy in close co-ordination with the other Departments like Irrigation and Flood Control, PWD (R&B) etc.; habitat management & improvement. Besides, the report also provides an insight into the five-year Integrated Management Action Plan (2022-27) being implemented for the conservation and improvement of these eight wetlands by the Department of Wildlife Protection.

This consolidated Action Taken Report report is, accordingly, being placed before the Hon'ble National Green Tribunal for its kind consideration.


 (Vivek Modi)
 Special Secretary (Technical),
 Forest Ecology & Environment Department

360


Government of Jammu and Kashmir
Forest, Ecology & Environment Department
Civil Secretariat, Jammu/Srinagar

Annexure 'I'

Member Secretary,
Pollution Control Committee,
J&K.

Director,
Ecology, Environment & Remote Sensing,
J&K.

FST-Lit/104/2024(7423976)


Dated:06-03-2024

Subject: Notice of hearing in Suo Motu matter In re: News item appearing in Kashmir Life dated: 02.02.2024 entitled "What Challenges Are Kashmiri Wetlands Facing?".


Sir,

I am directed to forward herewith a Notice dated 29-02-2024 alongwith its enclosures received from Deputy Registrar, Hon'ble National Green Tribunal, on the above captioned subject and request you to kindly take necessary action in the matter and attend hearing on the scheduled date and time.

Yours faithfully,


(Abid Khan) 6/3/2024
Under Secretary to the Government

Encls:A/A


6/3

Government of Jammu & Kashmir
Forest Ecology & Environment Department,
Civil Secretariat, Srinagar/Jammu.

MATTER MOST URGENT

Member Secretary,
J&K Pollution Control Committee.

No: FST-Lit/104/2024-02(7423976)

Dated: 19.04.2024.

Subject:- In re: News item titled "What Challenges Are Kashmir Wetland Facing?" appearing in Kashmir Life dated 02.02.2024.

Sir,

With reference to the subject captioned above, I am directed to forward herewith a copy notice received from the consultant (Judicial) NGT along with order dated 13.03.2024 passed in the afore-cited matter and to request you to take appropriate necessary action in the matter on most immediate basis and furnish Action Taken Report to this department, **by or before 23.04.2024 positively.**

Yours faithfully,


(Abid Khan) 19/04/2024

Under Secretary to the Government
19.04.24

Encl: As above.

Jammu and Kashmir Pollution Control CommitteeParivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927, mail - membersecretary/jkpcb@gmail.com

Annexure 'III'

Financial Commissioner (Additional Chief Secretary)
Department of Forest, Ecology and Environment,
Civil Secretariat,
Jammu/Srinagar

No. JKPC/SC/OA239/2024/3155

Dt. 29-04-2024.

Sub: - In re: News Items appearing in Kashmir Life dated 02-02-2024 entitled
"What Challenges are Kashmiri Wetlands Facing".

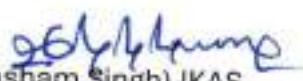
Sir,

Kindly refer to your office letter No. FST-Lit/104/2024-02(7423976) dt. 24-04-2024, on the above captioned subject. In this connection, I am directed to submit that information with respect to classification of various wetlands of Kashmir Division on the basis of Annual average as per the designated best use of water quality criteria prescribed by CPCB stands submitted to Hon'ble NGT vide No. JKPC/NGT/152/521-522 dt. 12-03-2024(copy enclosed).

It is further submitted that the Numerical data with respect to physico-chemical & Biological parameters for Kashmir wetlands is available with J&K PCC, and same will also be submitted to the Hon'ble NGT (PB) New Delhi before next date of hearing in this case scheduled on 22nd May 2024.

Yours faithfully,

Encl: (As above).


(Ghansham Singh) JKAS
Member Secretary 29.4.24
J&K PCC Jammu

Jammu and Kashmir Pollution Control Committee

Parvash Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927, mail - membersecretaryjkspcb@gmail.com

The Consultant (Judicial)
Hon'ble National Green Tribunal (P.B)
New Delhi.

No. JKPC/NGT/152/S21-S22

Dt. 12-03-2024.

Sub: - Notice of hearing in Suo Motu matter in re: News Items appearing in Kashmir Life dated 02-02-2024 entitled "What Challenges are Kashmiri Wetlands Facing".

Ref.: Hon'ble National Green Tribunal email dated 29-02-2024.

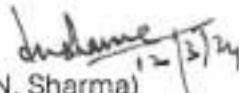
Sir,

In compliance to Hon'ble National Green Tribunal Notice of hearing in Suo Motu matter in re: News Items appearing in Kashmir Life dated 02-02-2024 entitled "What Challenges are Kashmiri Wetlands Facing", kindly find enclosed the Status Report of J&K Pollution Control Committee.

It is requested that the Status Report may kindly be taken on record and place before the Hon'ble NGT for consideration.

Yours faithfully,

Encl: (As above).


(J.N. Sharma)
Environmental Engineer

Copy to the: -

1. Sh. G.M. Kawoosa, Additional Standing Counsel for J&K Govt. in Hon'ble NGT matters in New Delhi, for information and necessary action. This is in reference to Govt. of J&K Order No. 8495-JK(LD) of 2022 Dated 12-10-2022.

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Original Application No. **239 of 2024**

IN THE MATTER OF

"What Challenges Are Kashmiri Wetlands
Facing"

Status Report on behalf of Jammu and Kashmir Pollution Control Committee
pursuant to notice dated 29-02-2024 passed in OA No. 239 of 2024 titled "What
Challenges Are Kashmiri Wetlands Facing".

Background:

That the Hon'ble National Green Tribunal vide notice Dated 29-02-2024 in
OA No. 239 of 2024 directed as follows :-

*"Member Secretary, J&K PCC and Jammu and Kashmir Wetland Authority,
through Secretary, Forest, Ecology and Environment Department to
appear before the Hon'ble National Green Tribunal on 13th March 2024
through Physical Hearing (with Hybrid Option), when you may appear
before the Hon'ble NGT through either in person or by a pleader duly
instructed, with your report".*

Status Report:

That in compliance to the notice passed which is reproduced herein above,
the status report with respect to Jammu & Kashmir Pollution Control Committee is
as follows:

That the monitoring of (9) wetlands viz. *Hokarsar, Mirgund, Manibugh, Freshkooori, Chattlam, Kranchoo, Shallbugh, Hygam and Manasbal* is being done by J&K Pollution Control Committee. Based on the monitoring report, these wetlands have been classified as B, C & D as per the Designated Best Use of Water Quality criteria prescribed by the Central Pollution Control Board. The copy of classification of wetland is appended as **Annexure 'A'**.

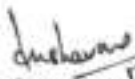
That the water quality monitoring of Dal Lake District Srinagar is being carried out regularly by J&K PCC at twenty-four (24) locations. Based on the monitoring report, the Dal Lake is classified as class B as per the Designated Best Use of Water Quality criteria prescribed by the Central Pollution Control Board. The copy of classification of wetland is appended as **Annexure 'B'**.

That the water quality monitoring of Anchar Lake District Srinagar is being carried out regularly by J&K PCC at five (5) locations. Based on the monitoring report, the Anchar Lake is classified as class B as per the Designated Best Use of Water Quality criteria prescribed by the Central Pollution Control Board. The copy of classification of wetland is appended as **Annexure 'C'**.

That the water quality monitoring of Wular Lake District Bandipora is being carried out regularly by J&K PCC at eleven (11) locations. Based on the monitoring report, the Wular Lake is classified as class B as per the Designated Best Use of Water Quality criteria prescribed by the Central Pollution Control Board. The copy of classification of wetland is appended as **Annexure 'D'**.

Prayer:

In the premises, it is therefore respectfully prayed that the status report may kindly be taken on record for further directions before the Hon'ble National Green Tribunal.


(J.N. Sharma) 12/3/2024
Environmental Engineer
J&K PCC

Annexure - A

J&K Pollution Control committee
Office of The Regional Director - Kashmir



Analysis Report

Classification of various Wetlands of Kashmir Division on the basis of Annual Average.

Name of the wetland	Location	2021	2022	2023	2024
BOKARSAR	Inlet	Class B except BOD	Class B except BOD	Class B except BOD	Class B except BOD
	Center	Class B except DO	C	C	Class B except BOD
	Outlet	Class B except BOD	B	B	B
MIRGUND	Inlet	-	B	Class B except BOD	B
	Center	C	B	C	B
	Outlet	Class B except BOD	Class B except BOD	B	B
MANBUGH	Inlet	-	Class B except BOD	-	Class B except BOD
	Center	C	Class B except BOD	C	Class B except BOD
	Outlet	-	C	D	-
FRESHKOORI	Inlet	-	D	Polluted	Polluted
	Center	Polluted	Polluted	Polluted	Polluted
	Outlet	-	Polluted	Polluted	Polluted
CHATTLAM	Inlet	B	Class B except BOD	Class B except BOD	B
	Center	Class B except BOD	Class B except BOD	Class B except BOD	Class B except BOD
	Outlet	Class B except BOD	B	Class B except BOD	B
KRANCHOO	Inlet	Class B except DO	C	C	D
	Center	C	D	C	-
	Outlet	C	C	C	D
SHALLBUGH	Inlet	C	C	D	Class B except BOD
	Center	C	C	C	B
	Outlet	-	C	C	B
HYGAM	Inlet	Class B except BOD	C	B	B
	Center	B	C	B	B
	Outlet	-	B	B	B
MANASBAL	Inlet	B	B	B	B
	Center	B	B	B	B
	Outlet	B	B	B	B

A. Pandey




J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheikh-ul-Alam Complex Rajbagh Kashmir

Annexure - 'B'

Classification of Dal Lake on the basis of Annual Average

S/NO	Sampling spots	2022-23	2023-24
1	Dalgate: 3251	Class B except BOD	Class B except BOD
2	Nehru park 1309	Class B except BOD and Total coliform	Class B except BOD and Total coliform
3	Grand Palace Ghat	Class B except BOD	Class B except BOD
4	Near Nishat STP: 3253	Class B except BOD	Class B except BOD
5	Nishat Water Intake: 3261	Class B except BOD	Class B except BOD
6	Telbal entry: 3256	Class B except BOD	Class B except BOD and Total coliform
7	Near STP Habak: 3257	Class B except BOD	Class B except BOD
8	Near STP Hazratbal: 3258	Class B except BOD	Class B except BOD
9	Dobighat: 3259	Class B except BOD	Class B except BOD
10	Charchinari: 3252	Class B except BOD	Class B except total coliform
11	Abikarpora: 3254	Class B except BOD	Class B
12	Somalank: 3260	Class B	Class B except BOD
13	Nayatalya: 4041	Highly Polluted	Highly Polluted
14	Jogilankar: 4042	Highly Polluted	Highly Polluted
15	Golden Lake: 0	Class B except BOD and Total coliform	Class B except BOD and Total coliform
16	SKICC flackside	Class B except BOD	Class B except BOD
17	Makal Park Point	Class B except BOD	Class B except BOD and Total coliform
18	Nishat Garden	Class B except BOD	Class B except BOD and Total coliform
19	Near Shalimar Channel	Class B except BOD	Class B except BOD
20	Hazratbal Ablution point	Class B except BOD	Class B except BOD and Total coliform
21	Khonkhan Aren IPS	Class C except BOD	Class C except BOD
22	Achalbugh Bridge: 4040	Class B except BOD	Class B except BOD and Total coliform
23	Nigoen: 3262	Class B	Class B except BOD
24	Saderbal	Class B except BOD	Class B except BOD

Amir

Signature — 

J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheikh-ul-Alam Complex Rajbagh Kashmir

Classification of Anchar Lake on the basis of Annual Average

S/NO	Sampling spots	2022-23	2023-24
1	Anchar lake: Near Sangam: 4045	Polluted	Polluted
2	Anchar lake: Central Anchar: 4044	Class B except BOD	Class B except BOD
3	Anchar lake: Sindh Entry: 4043	Class B	Class B
4	Anchar lake: Near Jenab Sahab: 4047	Polluted	Polluted
5	Anchar lake: Near SKIMS Soura: 4046	Polluted	Polluted

Microbiological analysis not done



Annexure - B



J&K Pollution Control committee
Office of The Regional Director - Kashmir
Sheikh-ul-Alam Complex Rajbhag Kashmir

Classification of Wular Lake on the basis of Annual Average

S/NO	Sampling spots	2022-23*	2023-24
1	Saderkot: 4048	Class B except BOD	Class B except BOD
2	Banwari	Class B except BOD	Class B
3	Nadihal(Erin Nallah): 3266	Class B except BOD	Class B except total coliform
4	Zalwan: 4049	Class B except BOD	Class B except total coliform
5	Ashtingoo	Class B	Class B except total coliform
6	Kanibath: 3265	Class B	Class B except total coliform
7	Warlah: 3264	Class B	Class B except total coliform
8	Ningli: 3263	Class B	Class B
9	Garrora	Class B except BOD	Class B
10	Hathlangoo	Class B	Class B except total coliform
11	Tulbagh	Class B	Class B except total coliform

* Microbiological analysis not done

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Sikk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2470627, mail - membersecretaryjkpcb@gmail.com



Financial Commissioner (Additional Chief Secretary)
Department of Forest, Ecological and Environment,
Jammu / Srinagar

No.: JKPCC/Sc./OA-239/2024/832

Date: 17-05-2024

Sub: In re: News items appearing in Kashmir Life dated: 02.02.2024 entitled
"What Challenges are Kashmiri Wetlands Facing?"

Ref: No. JKPCC/SC/OA-239/2024/3155; dt. 29.04.2024.

Sir,

Kindly refer to this office Communication No. JKPCC/SC/OA-239/2024/3155;
dt. 29.04.2024 on the subject cited above. In this connection, I am directed to
enclose herewith the requisite information with respect to classification of
various wetlands of Kashmir Division on the basis of Annual Average as
per the designated best use of water quality criteria prescribed by CPCB
and Numerical data for water quality for kind information.

Submitted for kind information please.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 17-5-24



J & K Pollution Control Committee
Sheikh-ul-Alam Complex Rajbagh Kashmir

Regional Director,
J&K Pollution Control Committee,
Kashmir.

NO:- PCC/ROK/W.Lab/ 24-25/ 13

Dated:- 30/04/2024

Subject: - Hon'ble NGT direction dt: 13/03/2024 in Suo Motu matter in re: News items appearing in Kashmir Life dated : 02/02/2024 Entitled "What challenges are Kashmiri Wetlands Facing"
Ref. no JKPC/SC/OA-239/2024/899-901 dated 30/03/2024

Sir,

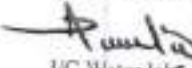
With regard to the matter captioned in the subject kindly find attached herewith Analysis reports of various Lakes/wetlands of Kashmir division. The water quality status of these wetlands in respect of various Physio-chemical parameters is as under:-

S.No	Name of Water Body	No. of Monitoring locations	Status of water Quality in terms of Class,B (Organized outdoor Bathing)water quality criteria CPCB
1	Wular Lake Bandipora	11	The test analysis reports for the months of March and April 2024 reveal that out of 11 monitoring locations two locations viz., Garoora and Zalwan do not qualify class B water quality criteria.
2	Anchar Lake Srinagar ✓	05	The test analysis reports for the months of April 2024 reveal that out of 05 monitoring locations three locations do not qualify class B water quality criteria.
3	Dal lake Srinagar ✓	24	The test analysis reports for the months of March and April 2024 reveal that out of 24 monitoring locations none of the location qualify class B water quality criteria.
4	Hokarsar wetland Srinagar/Budgam	03	The test analysis reports for the months of April 2024 reveal that out of 03 monitoring locations 2 locations do not qualify class B water quality criteria.
5	Manushal lake Ganderbal	03	The test analysis reports for the months of April 2024 reveal that all monitoring locations qualify class B water quality criteria.
6	Shalibugh wetland Ganderbal	03	The test analysis reports for the months of April 2024 reveal that out of 03 monitoring locations 2 locations do not qualify class B water quality criteria.
7	Hygam wetland Pampore Pulwama	03	The test analysis reports for the months of April 2024 reveal that all monitoring locations qualify class B water quality criteria.
8	Freshkooel Pampore Pulwama	02	The test analysis reports for the months of April 2024 reveal that none of the locations qualify class B water quality criteria.
9	Kratschoo Pampore Pulwama	03	The test analysis reports for the months of April 2024 reveal that none of the locations qualify class B water quality criteria.
10	Chatlam Pampore Pulwama	03	The test analysis reports for the months of April 2024 reveal that out of 03 monitoring locations 2 locations do not qualify class B water quality criteria.
11	Manibugh Pampore Pulwama	02	The test analysis reports for the months of April 2024 reveal that none of the locations qualify class B water quality criteria.

Submitted for favour of information and further necessary action please.

Enclosure:- 10 sheets

Yours Faithfully


I/C Water Lab
Srinagar



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheikh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of Wular Lake for the Month of March, 2024
Date of Sampling:-05/03/2024

S/	N Sampling	Air Temp	Water Temp	pH	Condu	TDS	D.O	COD	BOD	Phosph	Amn	Sulphat	Hardnes	Calcium	Magnesi	T	Chloride	Turbidit
O	spots	Temp	Temp		ctivity					ate	nitroge				um	Alkalint		ty
1	Saderkot: 4048	10.0	9.5	8.11	196	104	9.8	34.7	3.0	0.119	0.708	21.51	180.0	26.43	20.41	60.0	28.0	8.0
2	Banwar	18.0	10.0	7.86	171	90	10.0	27.8	2.5	0.075	0.504	4.75	150.0	36.07	14.58	74.0	20.0	6.0
3	Nailbal: 3266	18.0	12.1	7.16	104	55	10.0	27.8	2.5	0.112	0.558	11.66	146.0	26.65	5.83	46.0	22.0	11.0
4	Zabwan: 4049	12.5	11.8	7.71	179	126	9.5	36.5	3.7	0.146	0.402	13.18	140.0	41.68	8.74	96.0	24.0	6.0
5	Ashingoo	15	12.9	7.84	139	98	10	33.0	2.8	0.126	0.498	20.30	120.0	33.66	8.74	80.0	24.0	7.0
6	Kanbal: 3265	13	10	7.84	142	160	9.9	33.0	2.9	0.102	0.918	21.36	140.0	40.88	9.23	56.0	26.0	6.0
7	Wadar: 3264	12.6	9	8.1	196	138	10.0	29.56	2.5	0.102	0.588	27.87	184.0	50.50	14.09	88.0	26.0	5.0
8	Ningl: 3263	13.1	11.2	8.15	223	159	9.8	26.0	2.4	0.113	0.504	31.81	170.0	45.69	13.60	92.0	24.0	5.0
9	Garora	19.5	8	7.50	273	145	9.4	38.25	4.0	0.143	0.498	39.84	152.0	48.09	7.77	74.0	32.0	8.0
#	Hathangoo	11.8	9.7	8.10	212	142	9.2	26.0	2.5	0.123	0.642	22.57	230.0	48.09	26.73	98.0	24.0	12.0
#	Tubqah	13.6	11.0	7.75	174	121	8.9	27.8	3.0	0.146	0.816	32.72	206.0	46.49	21.87	80.0	24.0	6.0
	Primary water quality criteria for drinking (class III)	-	-	6.5-8.5	-	-	>5mg/l	-	<3mg/l	-	-	-	-	-	-	-	-	-

→All Values are in mg/l except pH, turbidity & Temperature.
Samples collected by officials of Wular Development Authority

Analyzed by

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I/C Water Lab



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of Wular Lake for the Month of April, 2024
Date of Sampling:-22/04/2024

S/No	Sampling O spots	Air Temp	Water Temp	pH	Condu civity	TDS	D O	COD	BOD	Phosph orus	Ammon ium	Sulphat e	Hardness	Calcium	Magnesi um	T Alkaline	Chloride	Turbide ncy
1	Saderkot: 4048	21.0	20	8.44	205.0	108.0	9.0	26.1	2.2	0.119	0.66	27.87	110	34.46	5.83	80.0	22.0	13.0
2	Banwarl Nadhok/Erta	20	18	8.35	191.0	101.0	7.7	28.03	2.4	0.074	1.152	5.3	140	10.08	9.72	100.0	18.0	10.0
3	Nadhok/Erta	18.2	19.5	8.08	72.0	40.0	10.0	16.84	1.5	0.068	0.726	6.96	84	20.04	8.26	46.0	16.0	22.0
4	Zalwan: 4049	25.5	21.5	10.49	118.0	60.0	8.7	20.55	2.2	0.100	0.69	11.66	102	26.45	8.74	52.0	10.0	7.0
5	Ashirgano Kaulthar:	25	20	7.8	143.0	76.0	10.1	18.69	2.0	0.093	0.834	9.69	88	28.85	3.88	78.0	16.0	6.0
6	3265	25	23	8.1	170.0	90.0	10.3	26.16	3.0	0.209	0.768	13.63	100	32.86	4.37	96.0	14.0	8.0
7	Wahle: 3264	22.1	16.9	8.07	172.0	91.0	9.0	18.69	2.0	0.119	0.768	15.45	144	40.88	2.91	84.0	16.0	6.0
8	Ningla: 3263	20	17.6	8.02	202.0	106.0	7.5	16.82	1.5	0.12	0.621	19.08	110	36.07	4.86	96.0	12.0	4.0
9	Garora	19	17.5	8.50	202.0	106.0	9.5	24.29	2.6	0.09	0.66	28.33	120	35.27	7.77	84.0	20.0	9.0
#	Hathiangoo	23.1	19.2	8.11	170.0	90.0	8.9	16.82	2.0	0.015	0.864	17.72	120	40.08	4.86	86.0	12.0	10.0
#	Tubagh	25.0	20.0	8.11	204.0	107.0	7.3	20.55	2.1	0.157	1.104	18.02	132	41.68	6.8	94.0	12.0	8.0

All Values are in mg/l except pH, turbidity & Temperature.
Samples collected by officials of Wular Development Authority

Analyzed by

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I/C Water Lab



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Shikoh-ul-Alam Complex Rajbagh Kashmir
Analysis Report
Physico Chemical Characteristics of Anchar Lake for the Month of April, 2024

Date of Sampling:-06/04/2024

Sampling spots	Air Temp	Water Temp	pH	Condu-ctivity	TDS	D.O	COD	BOD	Phosph-ate	Ammon-ia	Sulphate	Hardne-ss	Calcium	Magne-sium	T ⁺ Alkalini-ty	Chlori-de	Turbid-ity
1 Anchar lake: Near Sangam: 4045	20.1	19.4	7.52	340	186.0	4.1	40.0	3.4	0.201	1.89	27.87	208	56.11	16.52	124.0	40.0	6.0
2 Anchar lake: Central 4044	20	19.5	7.71	361	201.0	7.5	32.0	2.5	0.229	1.722	40.45	220	61.72	17.49	146.0	42.0	7.0
3 Anchar lake: Sindh Entry: 4043	19.8	17.5	8.06	372	210.0	8.3	24.00	2.5	0.070	0.642	39.84	258	56.91	28.18	162.0	20.0	3.0
4 Anchar lake: Near Jernab Sahab: 4047	20	19.3	7.60	349	197.0	4.8	64.0	7.5	0.234	2.00	35.45	262	57.71	28.67	112.0	42.0	4.0
5 Anchar lake: Near SKIMS Soura: 4046	20.1	19.4	7.56	338	188.0	3.2	64.0	6.5	0.231	1.09	29.39	198	60.92	11.17	120.0	48.0	3.0

Primary water quality criteria for Baring (class B)

—All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

BSB

Analyzed by

Ankur
M. A. Khan

Ankur
I/C Water lab



J&K Pollution Control Committee
Office of The Regional Director – Kashmir
Sheikh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

DATE OF SAMPLING:- 18/03/2024

Physico Chemical Characteristics of Dal Lake for the Month of March, 2024

Sr	N	Q	Sampling spots	Air Temp	Water Temp	pH	Conductivity	TDS	D.O	COD	BOD	Phosphate	Amm. Nit	Sulphate	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity
1			Dalgate-1251	19.8	14.1	8.13	229.0	135.0	7.0	56.0	6.3	0.086	0.69	12.27	230	52.90	23.81	130	20.0	8.0
2			Nehru park 1269	19.4	15.2	8.78	229.0	136.0	8.50	40.0	3.7	0.086	0.708	12.72	180	52.90	11.66	128	28.0	4.0
3			Grand Palace Area	19.5	15.5	8.90	222.0	134.0	7.5	64.0	5.9	0.074	0.672	12.72	190	52.90	14.09	130	20.0	5.0
4			Near Nehru STP: 1253	19.0	16.8	9.02	231.0	138.0	8.0	56.0	6.0	0.070	1.128	23.48	196	57.71	12.63	138	28.0	5.0
5			Nehru Water tender 1261	19.5	17	8.43	218.0	134.0	8.7	56.0	5.8	0.062	1.206	26.96	284	56.11	34.92	138	20.0	6.0
6			Tehsil entry: 1256	19.5	21	7.71	269.0	167.0		112.0	18.8	1.08	1.752	64.23	260	58.51	27.70	130	16.0	34.0
7			Near STP (Akhel) 1257	19.8	21.2	7.65	254.0	161.0		120.0	23.5	0.132	1.568	63.78	286	78.95	22.84	135	24.0	20.0
8			Near STP 1258	19.5	21	8.15	255.0	161.0		112.0	15.8	0.098	1.134	47.41	264	67.33	23.32	138	20.0	10.0
9			Dobdgar: 1259	20.0	19.5	8.15	263.0	161.0		104.0	12.1	0.073	0.81	40.90	204	64.12	10.69	130	32.0	7.0
10			Charthoot: 1255	19.8	16.2	9.10	221.0	132.0	8.9	32.0	4.0	0.043	0.702	15.75	166	49.69	10.20	130	28.0	7.0
11			Abkarpur: 1254	19	16.5	9.01	222.0	130.0	9.0	56.0	4.8	0.046	0.69	18.02	198	56.11	14.09	130	20.0	11.0
12			Sandank: 1260	20.5	19	8.52	255.0	157.0	7.9	56.0	5.0	0.085	0.888	43.93	210	60.92	14.09	140	20.0	9.0

→All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

BTJ

Analyzed by

Shir
7 Years

I/C Water Sb

P. W. J. S.



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheela-ul-Alam Complex Rajbagh Kashmir
Analysis Report

DATE OF SAMPLING:- 18/03/2024
Physico Chemical Characteristics of Dal Lake for the Month of March, 2024

S/No	Sampling spots	Air Temp	Water Temp	pH	Condu civity	TDS	DO	COD	BOD	Phosp hate	Amn Nit	Sulph ate	Hardn ess	Calcium	Magne sium	Alkali nity	Chlori de	Turbid ity
13	Nayadyar:	21.7	19.3	8.10	295.0	188.0	3.0	112.0	16.5	0.147	2.25	54.54	210	49.69	20.89	210	68.0	12.0
14	Joglanburi:	22	19.5	8.12	306.0	195.0	2.3	120.0	18.0	0.152	2.33	55.14	220	58.51	17.98	212	64.0	14.0
15	Golden Lake-0	19.7	14.8	8.54	228.0	134.0	7.5	40.0	4.1	0.062	0.75	12.12	220	51.30	22.35	140	24.0	9.0
16	SKICC Backside	19.5	16	8.81	234.0	141.0	7.4	48.0	5.0	0.097	0.672	18.78	240	62.52	20.41	140	24.0	15.0
17	Makai Park Point	17.6	16.3	9.02	226.0	133.0	8.2	48.0	5.0	0.048	0.684	21.96	240	64.12	19.44	140	36.0	8.0
18	Nisbat Garden	18.5	17.0	8.86	246.0	148.0	8.4	56.0	6.2	0.063	0.774	48.17	260	46.49	34.99	140	28.0	5.0
19	Shekhar Hazratbal	18.8	17.5	8.32	260.0	157.0	9.0	56.0	5.8	0.076	0.702	47.87	276	54.50	34.02	158	28.0	6.0
20	Abdullah Khan	21.0	19.8	8.47	259.0	159.0		80.0	9.1	0.073	1.07	43.02	280	65.73	28.18	130	28.0	8.0
21	Area IPS	20	15.0	7.55	246.0	145.0	6.2	64.0	6.6	0.200	0.798	13.02	180	48.09	14.58	140	28.0	5.0
22	Sheela-ul-Alam	21.5	18.0	8.98	257.0	162.0		72.0	7.6	0.047	1.16	41.96	192	52.10	15.06	140	20.0	8.0
23	Nigeen: 1262	20.8	18.0	9.10	264.0	169.0		80.0	9.5	0.059	0.954	50.75	170	49.69	11.17	142	22.0	8.0
24	Sadertal	20.0	19.0	8.42	268.0	174.0		96.0	12.1	0.140	1.362	55.75	250	64.12	21.87	142	28.0	11.0

→All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

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Analyzed by

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I/C Water Lab

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J&K Pollution Control committee
Office of The Regional Director – Kashmir
Shaikh-ul-Amin Complex Rajbagh Kashmir
Analysis Report

DATE OF SAMPLING:- 22/04/2024
Physico Chemical Characteristics of Dal Lake for the Month of April, 2024

N	Sampling spots	Air Temp	Water Temp	pH	Condu activity	TDS	D.O	COD	BOD	Phosp rate	Amn Nit	Sulpha	Hardne	Calcit	Magne	Alkalini	Chlorid	Turbidi
1	Dalgate:3251	24.2	22.7	8.13	266.0	143.0	8.6	41.67	4	0.024	0.744	23.48	200.0	52.10	17.01	160	22.0	7.3
2	Nehru park:1309	24.2	22.3	9.04	255.0	137.0	6.20	33.3	3.9	0.071	0.81	16.81	188.0	56.11	11.66	160	18.0	3.7
3	Grand Palace Ghat	24.5	22.5	9.01	258.0	138.0	9.2	58.3	5.3	0.068	0.726	19.99	180.0	48.89	14.09	140	24.0	6.1
4	Near Nihal STP:	24.8	23.5	8.35	249.0	133.0	9.4	50.0	5.0	0.108	0.852	26.51	166.0	48.09	11.17	140	20.0	17.8
5	Near Water feeder: 3251	24.5	21.5	8.39	252.0	134.0	9.5	49.17	5.1	0.075	0.816	19.39	158.0	48.09	9.23	144	20.0	6.9
6	Tidal entry: 3256	23.8	21.5	9.39	208.0	110.0		108.0	13.7	0.094	0.954	17.54	150.0	41.68	11.17	144	16.0	7.0
7	Near STP Nihal: 3257	24.2	21.0	9.15	198.0	104.0		100.0	12.1	0.093	0.816	15.9	124.0	36.07	8.26	144	16.0	5.0
8	Near STP Hithal: 3258	25.2	21.1	9.1	203.0	107.0		75.0	7.3	0.103	0.732	17.24	124.0	40.08	5.83	144	12.0	4.0
9	Dhodhar: 3259	25.3	21.2	9.02	200.0	106.0		58.33	4.5	0.099	0.816	15.60	144.0	48.09	5.83	144	18.0	4.0
10	Charohant: 3262	24.5	23.7	8.32	245.0	132.0	10.2	33.3	3.1	0.052	0.696	20.6	214.0	45.69	24.30	146	18.0	3.5
11	Abkharpur: 3254	24.7	23.4	9.03	238.0	127.0	9.6	25.0	3	0.065	0.648	23.63	154.0	39.27	13.6	120	20.0	3.2
12	Seashore: 3269	25.4	21.9	8.69	211.0	112.0	10.6	41.67	4.2	0.081	0.654	13.18	146.0	48.09	6.31	120	22.0	5.8

→All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

Analyzed by

I/C Water 15b



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Shield-of-Aam Complex Rajbagh Kashmir

Analysis Report

DATE OF SAMPLING:- 22/04/2024

Physico Chemical Characteristics of Dal Lake for the Month of April, 2024

N	Sampling Spots	Air Temp	Water Temp	pH	Condu civity	TDS	DO	COD	BOD	Phosp hate	Amm Nit	Sulph ate	Hardn ess	Calcium	Magne sium	Alkali nity	Chlori de	Turbid ity
13	Nayadyurt	24	19.5	7.26	277.0	144.0	4.0	66.67	7.0	0.162	1.61	17.11	170.0	54.5	8.26	134	18.0	5.0
14	Joglanbarr	24	18.2	7.5	269.0	143.0	3.9	66.67	6.0	0.111	1.44	16.96	134.0	46.49	4.37	142	14.0	4.0
15	Golden Lake@ SKICC	24.3	22.5	8.87	246.0	137.0	9.9	58.3	4.8	0.31	1.01	16.36	208.0	48.09	21.38	148	12.0	6.6
16	Backside Mabal Park	24.7	23.4	8.46	249.0	132.0	10.8	50.00	5.3	0.059	0.792	30.9	164.0	44.88	12.63	146	20.0	6.2
17	Nisbat Garden	24.6	23.3	8.49	248.0	131.0	10.3	33.3	3.6	0.065	0.804	27.42	216.0	46.49	24.3	150	16.0	7.3
18	Shalimar	24.1	21.8	8.48	245.0	130.0	9.7	4.67	4.1	0.102	0.738	17.72	156.0	49.69	7.77	138	18.0	8.0
19	Hazratbal	23.9	21.8	8.1	233.0	123.0		58.33	5.5	0.087	0.81	18.63	194.0	46.49	18.95	120	19.0	16.0
20	Ablation point Kiboukhan	23.8	22.5	9.25	182.0	97.0		66.67	7.7	0.082	0.78	14.08	126.0	40.88	5.83	117	18.0	5.0
21	Area FPS	24.1	18.1	7.55	269.0	140.0	4.8	41.67	4.3	0.594	1.152	14.54	164.0	52.1	8.2	150	22.0	3.0
22	Ashbagh Budge	25.4	18.5	8.93	240.0	128.0		58.33	5.8	0.197	0.786	16.05	196.0	47.29	18.95	148	16.0	4.0
23	Nigern: 1262	25.5	19.5	9.12	255.0	137.0		50.0	5.8	0.076	0.918	26.36	182.0	56.11	10.2	148	22.0	5.0
24	Saderthal	25.5	21.6	8.45	277.0	147.0		50.0	5.7	0.078	1.068	26.2	182.0	48.09	15.06	149	24.0	6.0

→All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

CSH

Analyzed by

Shir
Shir

I/C Water Lab

Shir



J&K Pollution Control Committee
Shikoh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of various Wetlands of Kashmir Division

S.no	LOCATION	Hokarsar Budgam			Manasbal Lake			Primary water quality criteria for outdoor Bathing(Organic) (class B)
		Inlet	Centre	Outlet	Inlet	Centre	Outlet	
Date of Sampling:- 22-04-2024 22-04-2024								
1	Air Temp. °C	26.0	31.0	30.0	19.1	24.0	20.0	-
2	Water Temp. °C	20.4	20.5	18.5	16.5	21	18.1	-
3	pH	8.16	8.08	8.26	8.38	8.4	8.19	6.5 - 8.5
4	Conductivity µs/cm	340.0	300.0	333.0	267.0	262.0	273.0	-
5	T.D.S	184.0	158.0	176.0	147.0	144.0	150.0	-
6	D.O	8.5	5.0	6.0	8.5	10.0	8.0	>5mg/l
7	C.O.D	37.00	26.40	33.94	14.95	13.08	13.08	-
8	B.O.D	4.00	2.6	3.20	1.40	1.00	1.00	< 3mg/l
9	Phosphate	0.712	0.131	0.168	0.009	0.096	0.051	-
10	Ammonical Nitrogen	3.26	1.450	0.876	0.384	0.444	0.714	-
11	Sulphate	27.57	15.46	11.21	22.42	24.08	33.33	-
12	Hardness	158.0	186.0	204.0	186.0	172.0	168.0	-
13	Calcium	43.28	47.29	52.10	42.48	39.27	34.46	-
14	Magnesium	12.15	16.52	17.98	19.44	17.98	19.92	-
15	Total Alkalinity	168.0	176.0	170.0	120.0	110.0	126.0	-
16	Chloride	24.0	24.0	26.0	20.0	14.0	16.0	-
17	Turbidity NTU	93.0	45.0	26.0	3.0	4.0	3.0	-

→All Values are in mg/l except pH, conductivity, Turbidity & Temperature.
Samples collected and submitted for analysis by Wildlife wetland division
Analysis results are confined to the Samples Submitted for Analysis

Analyzed by

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V/C Water Lab

[Handwritten Signature]



J&K Pollution Control committee
Office of The Regional Director – Kashmir

Analysis Report

Physico Chemical Characteristics of various Wetlands of Kashmir Division

Date of Sampling:-	Shalbugh Ganderbal			Hygam Baramulla			Freshkroori Pulwama			Primary water quality criteria for outdoor bathing (Organic) (class B)
	Inlet	Centre	Outlet	Inlet	Centre	Outlet	Inlet	Centre	Outlet	
22-04-2024	22.9	30.2	18.8	18.0	16.0	15.0	20.0	20.9		
21-04-2024	17.1	16.7	19.5	20.0	18.0	17.0	18.6	19.0		
23-04-2024	7.25	7.60	7.81	8.08	7.91	8.30	9.58	8.45		6.5 - 8.5
	324.0	392.0	326.0	236.0	216.0	231.0	501.0	607.0		
	173.0	207.0	172.0	130.3	120.0	127.8	282.0	331.0		
	2.9	3.1	5.0	6.9	5.1	9.0	2.0	3.8		>5mg/l
	72.00	48.00	32.00	26.16	18.69	24.29	96.00	104.00		
	7.90	4.40	2.80	2.3	1.5	2.0	14.8	15.2		<3mg/l
	0.400	0.529	0.347	0.213	0.173	0.117	0.178	0.218		
	2.0	1.88	1.21	2.400	1.920	1.05	2.242	2.250		
	28.78	49.54	19.39	35.90	28.33	11.360	33.02	32.57		
	210.0	240.0	186.0	134	114	138.00	216.0	266.0		
	54.50	52.10	45.69	33.66	34.46	35.27	48.1	76.15		
	17.98	26.73	17.49	12.15	6.8	12.15	23.3	18.46		
	202.0	210.0	180.0	122.0	126.0	138.0	288.0	280.0		
	24.0	46.0	26.0	30.0	28.0	24.0	80.0	84.0		
	39.0	3.0	5.0	134.0	90.6	26.5	25.0	23.0		

→All Values are in mg/l except pH, conductivity, Turbidity & Temperature.
Samples collected and submitted for analysis by Wildlife wetland division
Analysis results are confined to the Samples Submitted for Analysis

Analyzed by

[Signature]

I/C Water Lab

[Signature]



J&K Pollution Control Committee

Sheikh-ul-Adnan Complex, Rajbigh, Kashmir

Analysis Report

Physico Chemical Characteristics of various Wetlands of Kashmir Division

S.no	LOCATION	Kranchoo pampore			Chatham Pampore			Manibugh Pulwama			Primary water quality criteria for outdoor bathing (Organic) (class B)
		Inlet	Centre	Outlet	Inlet	Centre	Outlet	Inlet	Centre	Outlet	
Date of Sampling:- 23-04-2024											
1	Air Temp. °C	22.5	23.5	23.0	17.8	15.0	18.0	23.0	24.0		
2	Water Temp. °C	21.0	21.5	19	15.6	14.5	16.3	19.5	20.5		
3	pH	7.66	7.39	7.61	7.58	8.42	7.61	8.01	8.42		6.5 - 8.5
4	Conductivity µs/cm	570.0	443.0	561.0	416.0	814.0	445.0	940.0	780.0		
5	T.D.S	312.0	245.0	307.0	220.0	435.0	245.0	514.0	433.0		
6	D.O	5.8	4.0	3.4	4.8	5.6	5.0	4.5	6.7		>5mg/l
7	C.O.D	67.29	31.78	28.04	39.24	65.42	28.00	42.98	39.24		
8	B.O.D	5.7	3.5	3.30	3.50	5.7	2.9	4.10	3.2		< 3mg/l
9	Phosphate	0.123	0.084	0.064	0.1000	0.109	0.089	1.14	1.06		
10	Ammonical Nitrogen	1.572	1.056	0.684	0.504	1.030	0.468	1.14	1.060		
11	Sulphate	13.33	5.45	4.84	7.57	13.48	8.33	3.480	5.450		
12	Hardness	284.0	226.0	304.0	254.0	186.0	160.0	436.0	360.0		
13	Calcium	48.89	50.50	72.14	50.50	48.09	32.06	122.64	96.19		
14	Magnesium	39.36	30.61	30.13	31.10	16.0	19.44	31.57	29.16		
15	Total Alkalinity	286.0	300.0	360.0	260.0	450.0	262.0	690.0	340.0		
16	Chloride	22.0	20.0	34.0	30.0	70.0	28.0	48.0	38.0		
17	Turbidity NTU	7.0	10.0	8.0	4.0	3.0	3.0	15.0	11.0		

→ All Values are in mg/l except pH, conductivity, Turbidity & Temperature.
Samples collected and submitted for analysis by Wildlife wetland division
Analysis results are confined to the Samples Submitted for Analysis

Analyzed by

I/C Water Lab



Government of Jammu and Kashmir,
Forest, Ecology & Environment Department,
Civil Secretariat, J&K

Annexure 'V'

MOST URGENT
TIME BOUND

PCCF (Wildlife)/Chief Wildlife Warden,
J&K.

APCCF/Chief Executive Director,
WUCMA, Kashmir.

No. FST-Lit/104/2024(7423976)

Dated:18-05-2024

Subject:- OA No.239/2024 In News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024.

Sir,

I am directed to forward herewith a copy of order dated 13.03.2024 passed by the Hon'ble National Green Tribunal, in the above titled subject, and request you to kindly furnish reply/response in the matter, today positively.

Yours faithfully,


(Vivek Modi)
Special Secretary (Technical)

Encls:A/A.

Telephone: 0194-2312453



e-mail: pcwucma@gmail.com

Annexure 'VI'



Govt. of Jammu & Kashmir
WULAR CONSERVATION AND MANAGEMENT AUTHORITY KASHMIR
Forest Complex Rajbagh Srinagar (Near Silk factory) -190008

Special Secretary (Technical)
Forest, Ecology & Environment Department,
Civil Sectt. Srinagar

No: - PC/CATWUCMA/24/ 270-72

Dated: - 20 - 05-2024.

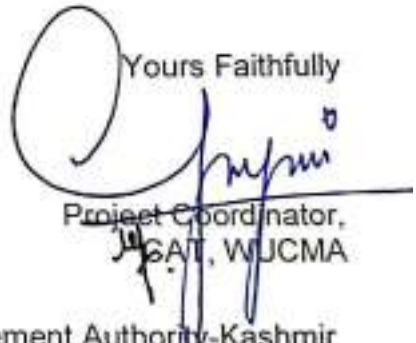
Sub:- OA No. 239/2024 in News item titled "What Challenges are Kashmiri Wetlands Facing" appearing in Kashmir Life dated: 02.02.2024.

Sir,

Apropos to the subject, i am directed to enclose herewith the reply/response in the matter for favour of information and further necessary action at your end please.

Encl: Report

Yours Faithfully


Project Coordinator,
CAT, WUCMA

Copy submitted to the:

1. Chief Executive Director, Wular Conservation and Management Authority-Kashmir for information please.
2. Coordinator Water Management WUCMA for information.



Government of Jammu & Kashmir
WULAR CONSERVATION AND MANAGEMENT AUTHORITY KASHMIR
Forest Complex Rajbhag Srinagar (Near Silk factory) -190008, email-cedwucma10@gmail.com

Sub: Status report w.r.t Wular lake in O.A no 239/2024 in News item titled
"What Challenges Are Kashmiri Wetlands Facing?" appearing in
Kashmir Life dated 02.02.2024

Introduction

Wular Lake forms a part of river Jhelum basin which is a sub-basin of Indus River. Wular Lake is one of the largest freshwater lakes of Asia. Wular with its associated wetlands support rich biodiversity and provides habitat to migratory birds within Central Asia flyover. This lake is the largest fisheries resource in Kashmir valley supporting livelihoods of large human population living along its fringes. The Wular and its associated wetlands protect the Kashmir Valley from floods as well as maintains the flow to support agriculture and hydro-power generation. Recognizing importance of this wetland for its biodiversity and socio-economic values, the lake was designated as Wetland of International Importance under Ramsar Convention in 1990.

The State Government formally constituted the "Wular Conservation and Management Authority" (WUCMA) in 2012 vide SRO-311 & 314 of 2012 under the J & K Development Act of 1970 and the Authority came into existence in 2011-2012. The Authority has been given the task of conservation and preservation of the Wular lake and its feeder channels as well as the treatment of its catchment area falling under Erin and Madhumati watersheds in district Bandipora. In the instant application the Hon'ble NGT in its order dated: 13-03-2024 have raised concerns about four main issues of encroachment, sedimentation, water quality monitoring and solid waste management, thereby, seeking response from the respondents. The response to these concerns in case of Wular lake is submitted as under;

1. **Demarcation and removal of Encroachment:**The Demarcation of the Wular Lake has been carried out as per revenue record and stands completed. 1159 concrete boundary pillars have been fixed all over the periphery of the Lake. The boundary line is duly digitized using GPS & Remote sensing technology and each boundary pillar is geo-referenced. Net area of Wular Lake at present is 130 Square Kilometres. Further consolidation is being done by developing

- bund around the lake periphery and fencing the encroachment vulnerable areas. 0.20% of Wular is under encroachment with an area of 531 kanals and 08 Marlas (26.59 Ha) and 369 Kanals and 04Marlas (18.47 Ha) have been evicted and the process for eviction of balance encroachment is going on. All efforts are made to retrieve the balance encroachments from Wular Lake in which officials of Revenue, Forest & WUCMA departments are working in tandem and with synergy to remove encroachments from Wular lake. The encroachments under plantations and cultivations are being periodically removed with bund consolidation around the lake.
2. **Catchment area treatment:** To arrest soil erosion and prevent sedimentation of the lake, afforestation activities and soil & water conservation measures have been carried out in immediate catchment of Wular lake. So far 2952 Ha of degraded area have been treated with 32.0 lakh plants planted in Madhumati and Erin catchments to rehabilitate the degraded catchment. Small scale engineering measures including construction of check dams, landslide control structures, stream bank protection are also frequently done for Catchment area treatment. So far 56960 Cum of DRSM and 43956 Cum of Crates have been carried out for augmenting soil, conservation measures in highly degraded areas.
 3. **Water Quality Monitoring:** Water Quality monitoring is done on monthly basis through JK Pollution Control Committee for 17 parameters. The sample points are collected from 11 designated sites of the Wular lake. All water quality parameters of Wular lake are within permissible limits for designated best use category "C" as per water quality standards (IS 2296:1992) as recommended by CPCB. As per Wetland Health Card prepared based on parameters fixed by MoEFF & CC the Wetland score of Wular Lake has improved from "B" in 2021 to "A" in 2023.

In view of the above submissions, it is submitted that the Wular Conservation & management Authority has been constantly endeavouring to implement the Wular eco-restoration plan in most scientific and rational basis and it has achieved satisfactory results so far. It is, therefore, most respectfully submitted that the instant application may kindly be disposed of with appropriate orders as deemed fit and proper on the basis of replies filed by this respondent department.


Project Coordinator,
WUCMA



Government of Jammu and Kashmir
Department of Wildlife Protection
office of the Regional Wildlife Warden Kashmir Region
Address: Near Ghat No.21, Dal Lake Boulevard Road, Srinagar - 190001

Annexure 'VII'

The Principal Chief Conservator of Forests /
Chief Wildlife Warden,
Jammu and Kashmir,
Jammu.

No. RWLW/K/ 2024-25/ 106-08


Dated: 20 - 05 - 2024

Subject: **Original Application No. 239/2024 – In the matter of suo moto
Versus Union Territory of Jammu and Kashmir.**

Sir,

In the matter of suo moto versus Union Territory of Jammu and Kashmir
(Original Application No: 239/2024), the response has been formulated by the
Wildlife Warden, Wetlands, which is submitted to your good Office for information
and favour of further necessary needful, please.

Encls: 21 leaves

Yours faithfully,

20/5/24
(Pradeepchandra Wahule, IFS)
Regional Wildlife Warden,
Kashmir Region,
Srinagar.

Copy to:-

1. The Special Secretary (Technical), Department of Forest, Ecology and Environment, for information.
2. The Wildlife Warden, Wetlands, Srinagar for information and required necessary action.

**BEFORE THE NATIONAL GREEN TRIBUNAL (NGT)
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 239/2024

News item titled **"What Challenges are Kashmiri Wetlands Facing"**
appearing in Kashmir Life dated: 02-02-2024

Next Date of Hearing: 22-05-2024

suo moto

Versus

Union Territory of Jammu and Kashmir

..... Respondent

Order dated 13.03.2024:

The news item appearing in Kashmir Life dated: 02-02-2024 has raised issues regarding management of Kashmir Wetlands and damage caused due to deposition of millions of tons of sediments annually leading to shallowing of Wetlands, elevated temperatures, increased Biochemical Oxygen Demand (BOD) and pH levels, besides, illegal encroachments, cultivation activities, waste discharge, haphazard planning and compliance of environmental norms. The matter published in the news item is vague and incorrect and does not specify any particular item, activity or work carried out in any of the identified wetlands under the administrative control of Department of Wildlife Protection, Wetlands Division, Kashmir. Management of Wetlands require various interventions, many of

which, are recurring and hence need repeated interventions to maintain good health of Wetlands. The interventions are taken in a phased manner wherein, priorities are set and are accordingly fitted into the Annual Plan of Operations (APO). Phasing of works are determined by availability of Budget allocations under different Schemes and nature of requirements.

Wetlands Division, Kashmir, Department of Wildlife Protection has got eight (08) Wetlands under its Administrative Control whose, brief description is given hereunder:

Brief description of Wetland Conservation Reserves under the administrative control of Wetlands Division, Kashmir

1 - Hokersar Wetland Conservation Reserve (RAMSAR site)

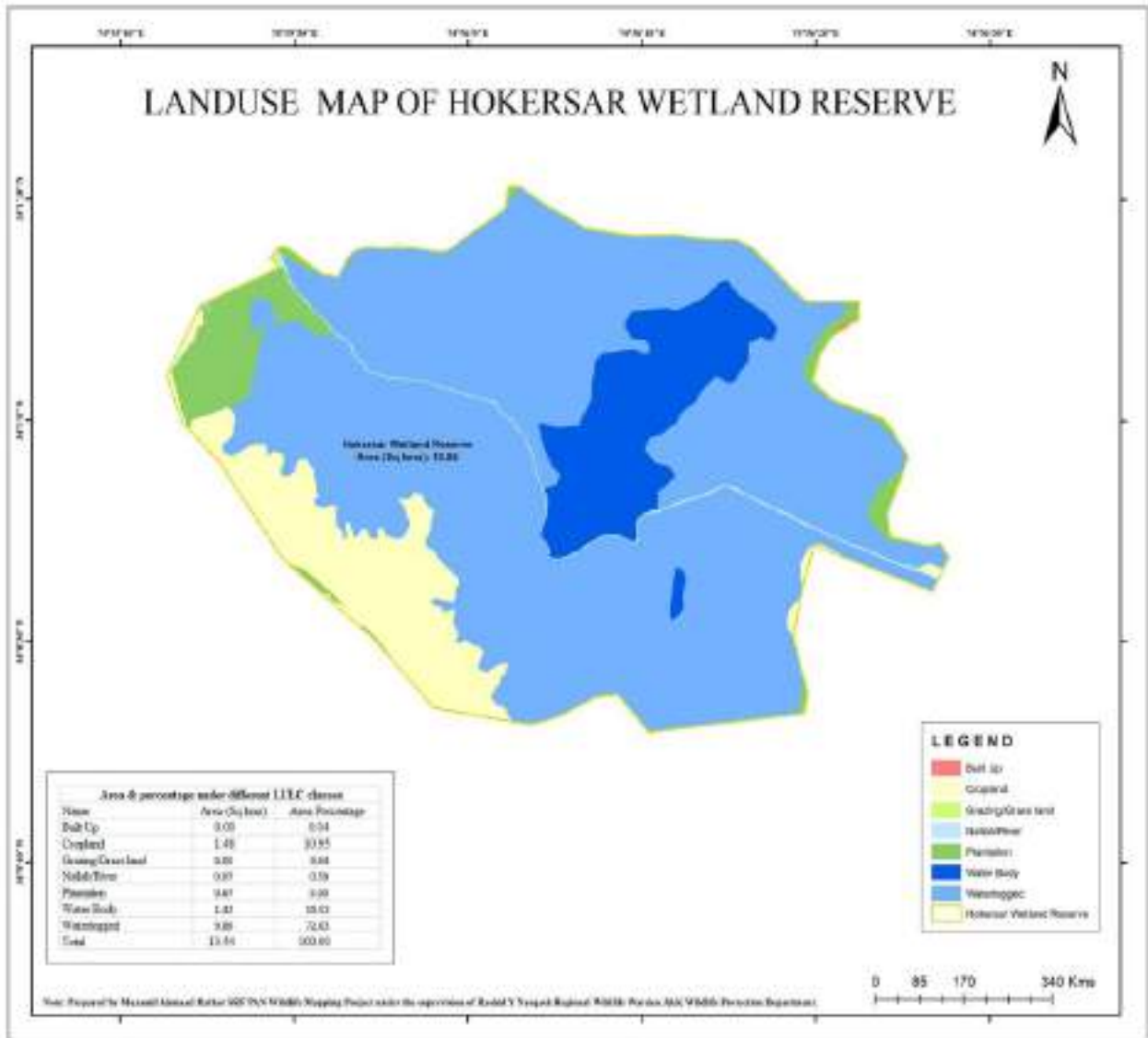
Hokersar Wetland Conservation Reserve is a shallow post-glacial water body, flanking the river Jhelum which is running across the valley. Hokersar is a permanent entropic lake lies surrounded by fresh water marshes on the flood plain of River Jhelum and is at about 10 Km west of Srinagar city. The area of Hokersar Wetland Conservation Reserve falls in the districts of Budgam and Srinagar.

Two perennial streams of Dood-ganga and Sukhnag feed the wetland, the Lake reaches a maximum depth of 2.50 m in spring during snowmelt and a minimum of 0.75 m in autumn. It is located in 34 ~ 05' N and 74 ~ 43' E at an altitude of 1580 m. The average rainfall is 550 mm, most of which falls between January and March. It is represented on G. T. Map 43 J/12 and 43 J/16, situated at an altitude of 1,584 m. above M.S.L. The wetland is roughly oval in outline and spread over 13.54 Sq. Km. area

The wetland is drained into the River Jehlum through Doodhganga flood spill channel, The vegetation ranges from submerged, attached, free floating to emergent aquatic vegetation, grasses, herbs, reeds and sedges, shallow areas support of *Typha and Phragmatis*. *Trapa natans*, *Nymphoides peltata*, *Nymphoide candida* and *Sparganium ramosum* and *Polygonum spp* occur in the open water areas.

There are many floating gardens in the lake, plantation of *Salix alba* has been taken up along the shoreline, while rice is grown in the surrounding areas, these crop fields also provide foraging areas for birds.

The lake is particularly important as a wintering area for migratory ducks and geese, and as a breeding area for herons, egrets and rails. There has been a considerable increase in the number of waterfowl numbers since shooting was banned.

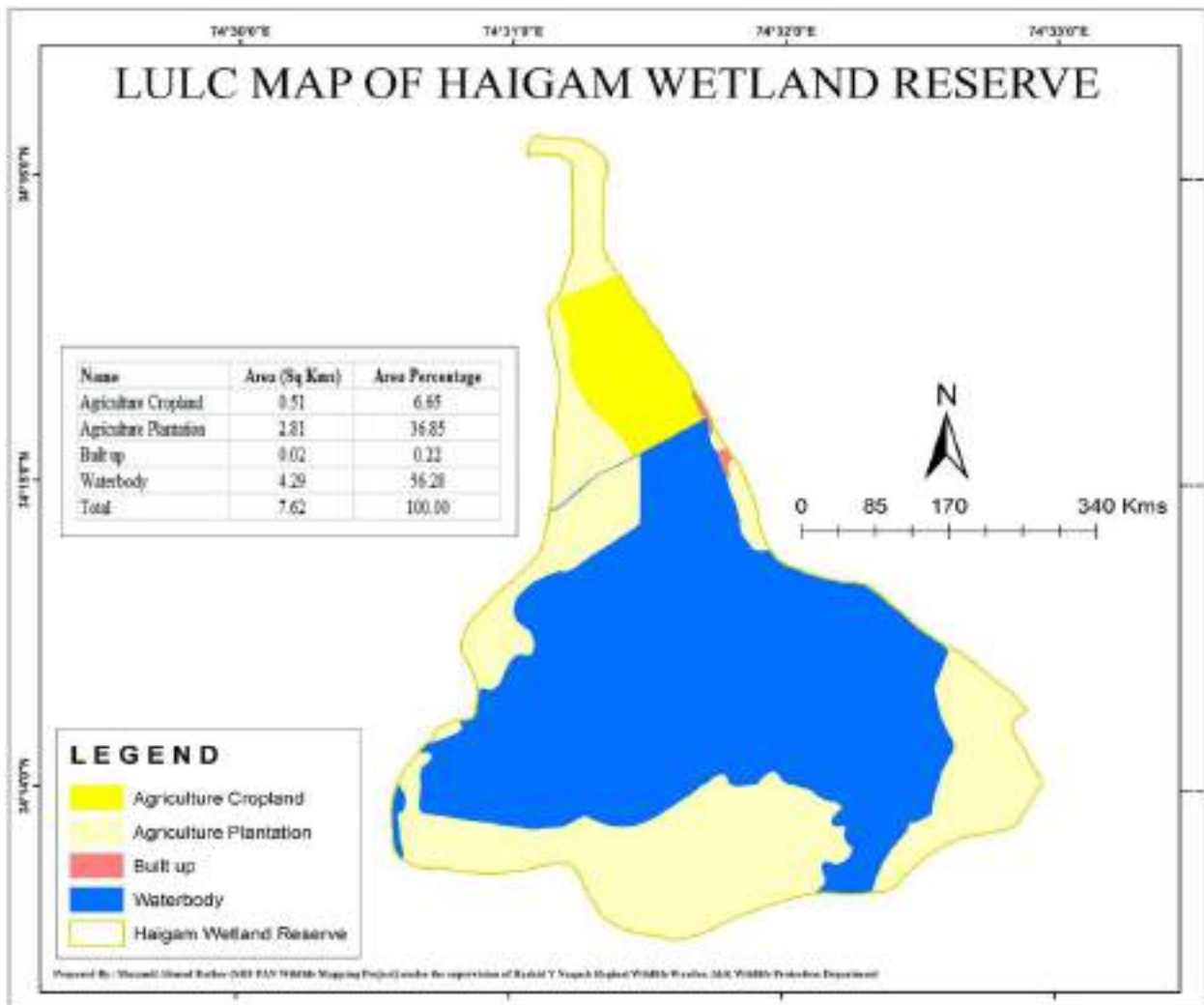


2 - Hygam Wetland Conservation Reserve (RAMSAR site)

Hygam Wetland Conservation Reserve has been declared a Ramsar Site on the eve of India's 75th year of independence. It is a renowned waterfowl reserve, about 40 Km north of Srinagar and falls in District Baramulla, Hygam Wetland Conservation Reserve has an area of 7.62 Sq Km's, and was notified a Reserve in 1945, Vide Cabinet Order No: 710-C of 1945, Dated: 17-07-1945. Hygam Wetland Conservation Reserve derives its name from the village where it is situated.

Hygam Rakh is a permanent shallow freshwater lake with a maximum depth of 1.2 m. perennial stream of Balkul and Nigli feed it but the water table falls in late summer and reaches the lowest ebb in autumn, and rises in early winter.

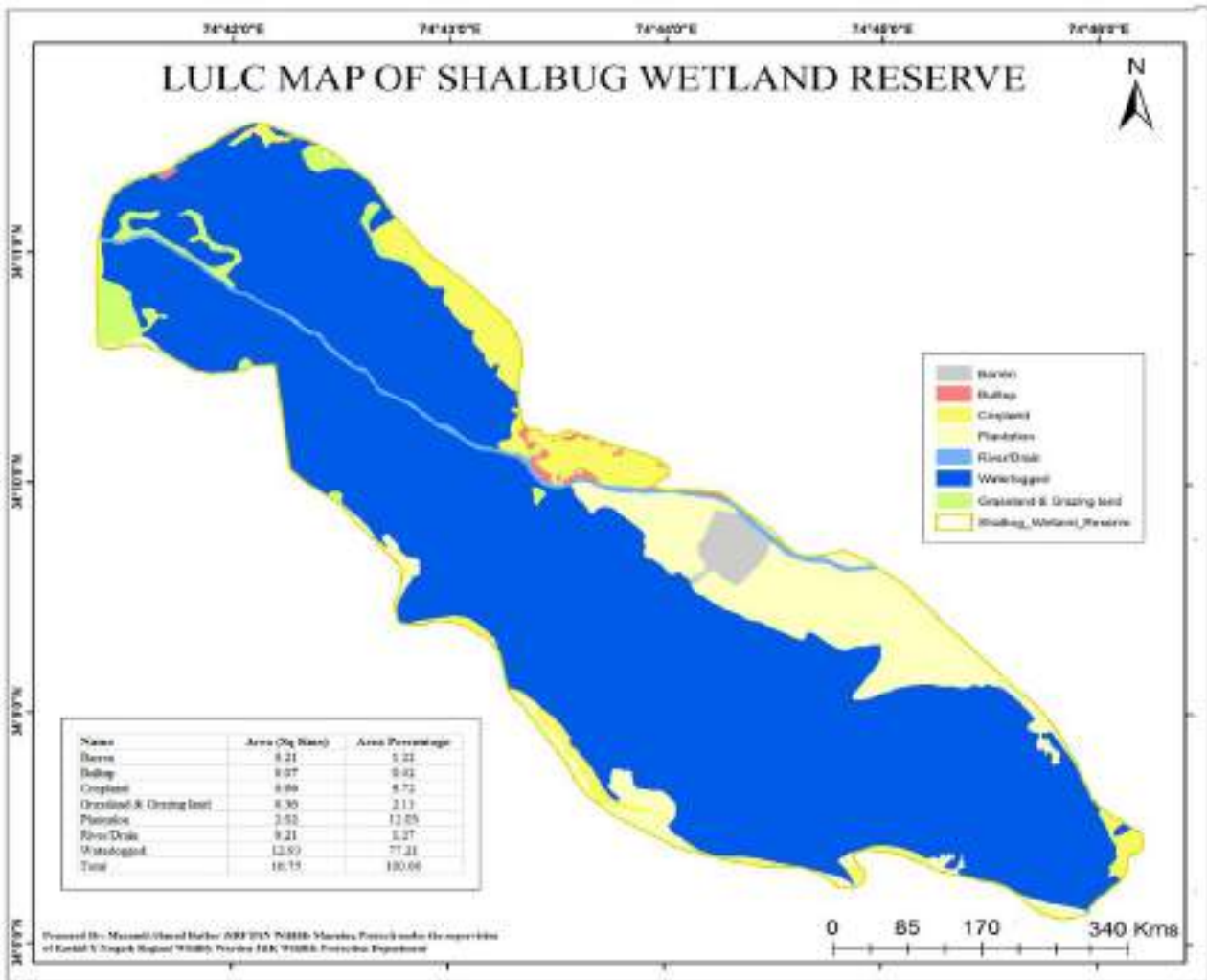
The surrounding area are predominantly paddy fields and marshes with some pastures and get flooded after heavy rains, most of the lake is covered with a dense growth of reeds and other emergent vegetation, dominant species include *Typha angustata*, *Phragmites communis*, *Phalaris arundinacea*, *sparganium rerectum*, *Sparganium ramosum*, *Scirpus Maritimus* and *Scirpus Triquenter* (Kal et al 12980, Kaul 1982) in open areas there are various floating leaf species such as water lilies *Nymphaea stellata* and *Nymphaea alba*, Fringed Water Lily *Nymphoides pellata*, and water Chestnut *Trapa Natans* (Kaul et al. 1980), The vegetation is rooted in the bottom of shallower areas or on a floating mat of roots and silt. Hygam Rakh is the largest remaining reed-bed area in the Kashmir Valley and it is of major ornithological importance (Holmes and Parr 1988). It is particularly important for migratory species and marshland breeding species. Hygam provides a vital staging area for many passage migrants (Islam et al. 2004). Since shooting was banned in 1995-96, there has been a steady increase in the migrant population of waterfowl and other birds at Hygam Wetland Conservation Reserve.



3 - Shallabugh Wetland Conservation Reserve (RAMSAR site)

Shallabugh Wetland Conservation Reserve has also been declared a Ramsar Site on the eve of India's 75th year of independence. Shallabugh Wetland Conservation Reserve has an area of 16.65 Sq. Km's and is located near Srinagar City between 34°09'N, 74°43' E and 1,565 m above M.S.L. The Wetland is fed by the perennial Sindh nalla and several other small streams that usually dry out during the summer. The depth of the wetland ranges between 0.5–2m. The shallow areas have extensive reed beds providing good habitat for waterfowl. The wetland is important for long distance migrants as a stopover site for feeding and resting. It has been observed that the waterfowl population which start their inward migration to the Shallabugh Wetland Conservation Reserve in mid-November peaks to around more than 300,000 to 400,000 during the last week of February and later start declining in numbers as the temperature in the Valley rises. The population density of waterfowl varied across varying degrees of disturbance and food availability within the wetland with the maximum number of recordings being on the area preferably in the middle of wetlands. The emergent vegetation and dense macro-phytic vegetation of Shallabugh Wetland Conservation Reserve provide safe nesting and breeding habitats for Mallard and other water birds like common Moorhen, Coot. The Wetland harbors a variety of aquatic and semi-aquatic vegetation providing a good habitat for a variety of birds. Wetland vegetation comprising of *Potamogeton* spp. *Myrio- phyllum verticillatum*, *Nymphaea* spp, *Phragmites australis*, *Trapanatans*, *Typha* spp.

The Shallabugh Wetland Conservation Reserve along with other Wetlands of the Valley provide buffering of water flows in vulnerable high mountain catchments across the Greater Himalayan regions of Kashmir and are also crucial for sustaining bio-diversity and local people's livelihoods. Presently, the livelihood of a sizeable population of around 10 villages depends on Shallabugh Wetland Conservation Reserve for extraction of wicker willow, poplar, fishery, livestock grazing, around 300 households' families around Shallabugh Wetland Conservation Reserve alone are earning their livelihood through wicker willow-based basket industry and the majority community has switched to the Poplar cultivation mainly in and around the wetland because of high profitability to the growers. This excessive use and extraction of resources by the communities for their livelihood generation has put tremendous pressure on the wetland and access denied to the resources at times have adversely affected the rural economy thus acceptance of wetland and biodiversity conservation ideals by local people is also greatly affected.

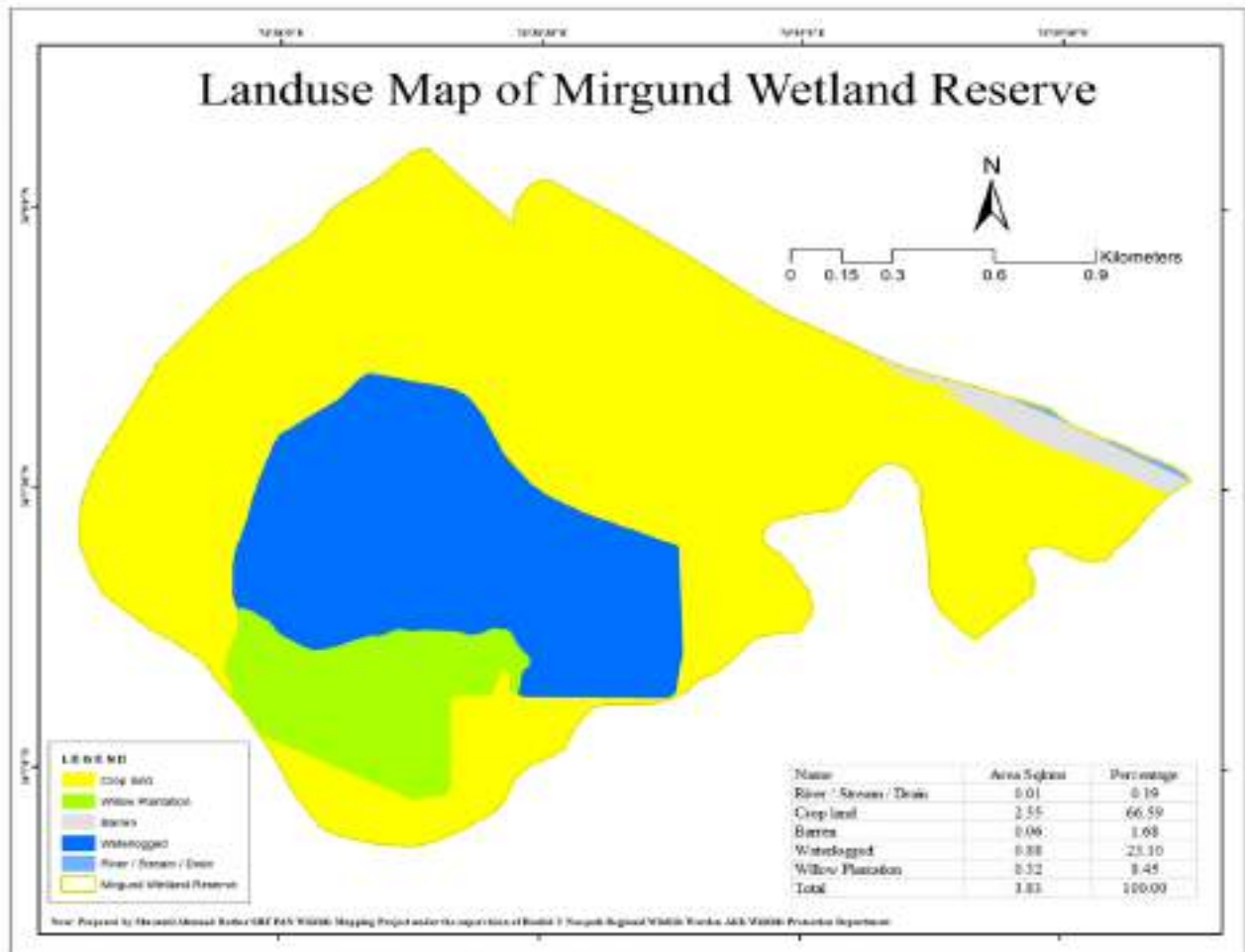


4 - Mirgund Wetland Conservation Reserve.

Mirgund Wetland Conservation Reserve is situated in the Jhelum flood basin of Kashmir Valley, it is a paradise for migratory birds, just 16 km away from Srinagar city on Gulmarg Road sandwiched between Narbal, Check-i-Kawoosa, Mazhamz, Archandrahama, Arampura and Mirgund villages. Mirgund Wetland Conservation Reserve is a shallow, freshwater Wetland associated with reed-beds and riverine marshes. Lying on the flood plain of the Jhelum flood channel the Wetland is fed by the local runoff, the Sukhnag and the Ferozpur Nallas, the depth of the water generally varies between 0.1m and 0.5m. much of the wetland dries out during the summer and the water level fluctuates considerably according to the local runoff. Willow (*Salix* sp) has been planted on the periphery of the Wetland. Earthen Bunds have been constructed to maintain the water level and also to control siltation.

The open water spread has floating communities of *Nymphaeacandicia* and *N. stellata*. The wetland is surrounded by paddy fields, pastures and plantations. All these

habitat types provide foraging grounds for migratory birds. The wetland is being extensively used for harvesting fodder by the local inhabitants.



5 - Chattlum Wetland Conservation Reserve

Chattlum Wetland Conservation Reserve is situated on the eastern bank of the River Jhelum merely 11 km away from Srinagar city located at 34.02° N and 74.93° E with an average elevation of 1,574 meters. Chattlum Wetland Conservation Reserve with an area of 1100 Kanals (55 Ha) is situated on east of Pampore and is more or less, an oval shaped. The villages that are in close vicinity to this Wetland are Lalpora (Chatlam) and Meej on Northern side and Konibal-Munpora on eastern side, with Kranchu-Chandhara wetlands on Southern side.

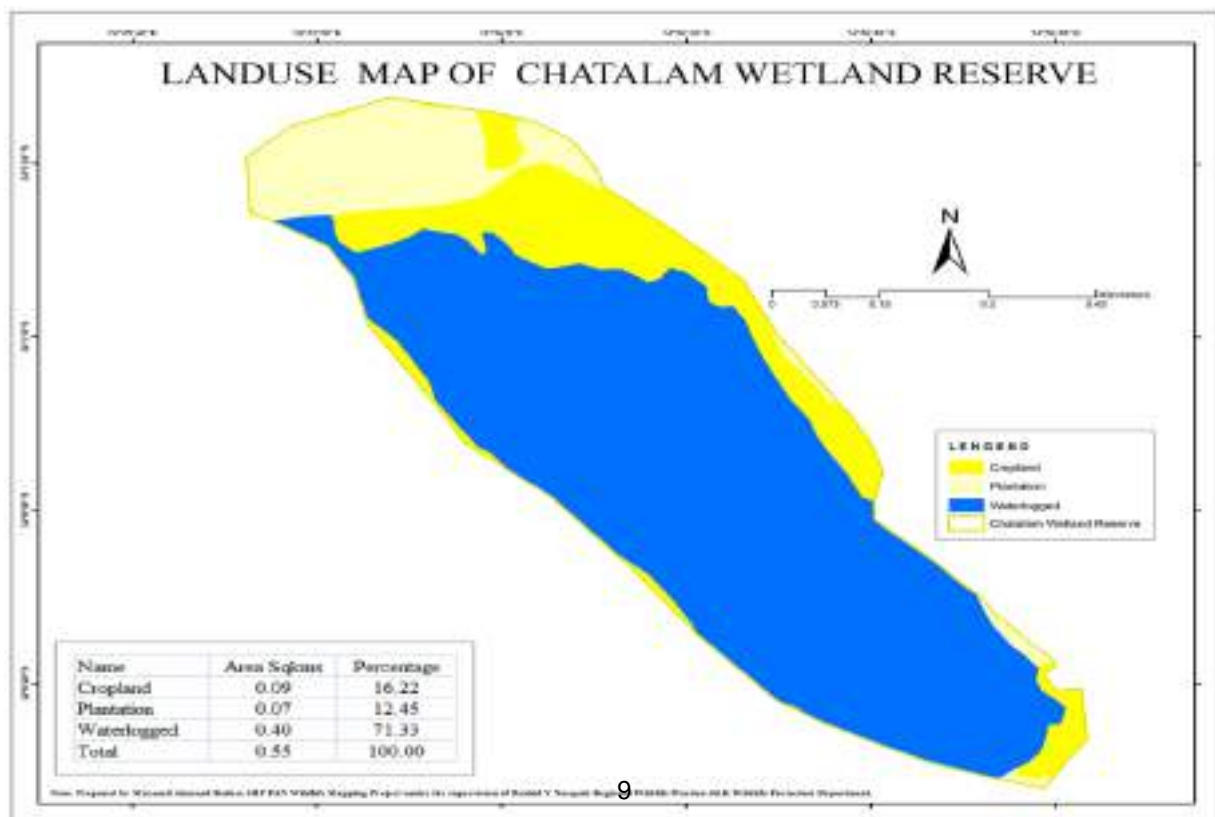
Chattlum Wetland Conservation Reserve locally called as BODSAR with total basin area of 2.1 Km² lies between 34°01' N latitude and 75°58' E longitude in the south of the Srinagar City at a distance of 16 Km. Out of total 2.1 Km² basin area that is bounded by a vast catchment area extending from Pampore and Bagi-inayatullah in the

west and Konibal to Wuyan in the east, it has 0.7 Km² surface area and 1.4 Km² marshy area. The wetland is a permanent but relatively shallow water body with fluvial origin and enjoys a sub-mediterranean climate. It is fed by the perennial water channel of adjoining areas originating from the eastern mountain slopes, which makes its way, to Wetland in the west in Chattlum village of tehsil Pampore of district Pulwama apart from being the largely spring fed. The water table depends of the Wetland is high and it remain with adequate water discharge throughout the year.

The Wetland reaches a maximum depth of 4.5 m in spring during snow melt and a minimum of 3.5 m in autumn. The catchment of the wetland houses 12 villages having a population of about 33,000 which use this wetland for fishing, irrigation and domestic purposes, besides, about 11,805 cattle head count dwells in the catchment area which pose grazing pressure on the Wetland, the incessant increase in the agricultural activities in the catchment area is marked by various land use practices dominated by saffron and rice cultivation, apart from local resident birds which breed in the Wetland provide ample and conducive habitat for breeding individuals of Mallards.

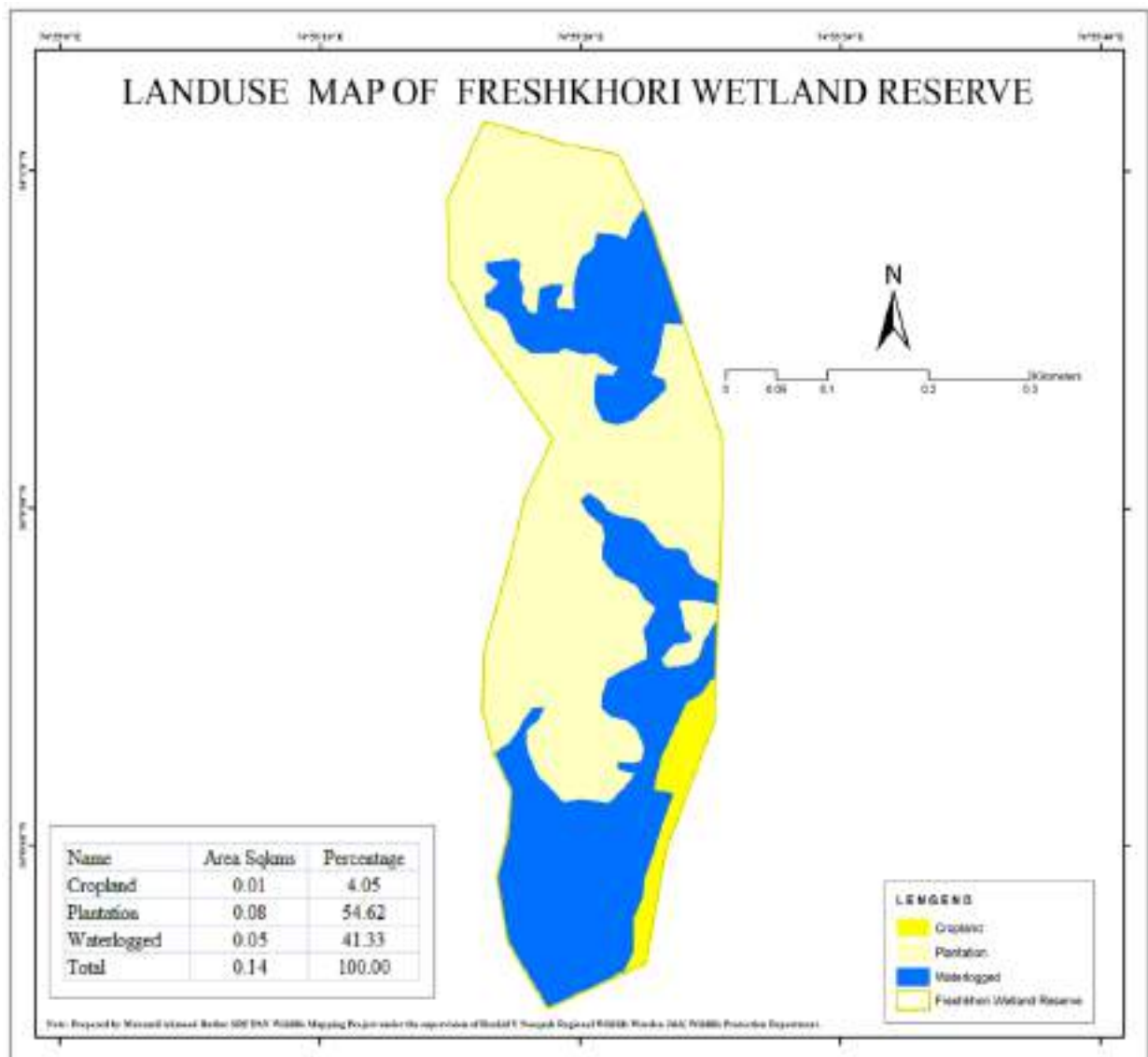
The vegetation ranges from submerged, attached, free floating to emergent. Shallow areas support thick stands of *Typha* and *Phragmites*. *Trapa natans*, *Nymphoides peltatum*, *Nymphoide candida* and *Nymphoide stellata* occur in the open water areas. There are many floating gardens in the lake. Plantation of *Salix alba* has been taken up along the shoreline, while rice is grown in the surrounding areas. These crop fields also provide foraging areas for birds.

Chattlum Wetland Conservation Reserve is an important Wetland for both resident and migratory waterfowl, the wetland is particularly important as a wintering area for migratory ducks and geese, and as a breeding area for herons, egrets and rails.



6 - Fashkooori Wetland Conservation Reserve

Fashkooori Wetland Conservation Reserve (Fushkooori) is situated in Pulwama District, very close to Pampore Town. It is spread over an area of 14 Ha and lies between $34^{\circ} 1.022'N74^{\circ} 55.274'E$ and $34^{\circ} 0.592'N74^{\circ} 55.319'E$. This Wetland receives large congregations of waterfowl during winters besides sizeable number of summer migrants and resident birds inhabit this Wetland. The most dominant waterfowl families in Fashkooori Wetland are Anatidae followed by Ardeidae and Rallidae. The Wetland act as a satellite refuge for local migration patterns from adjoining other Pampore Wetlands. Mallards have been recorded to breed in this wetland as tall patches of Typha provides a good and suitable condition for the duck to breed.

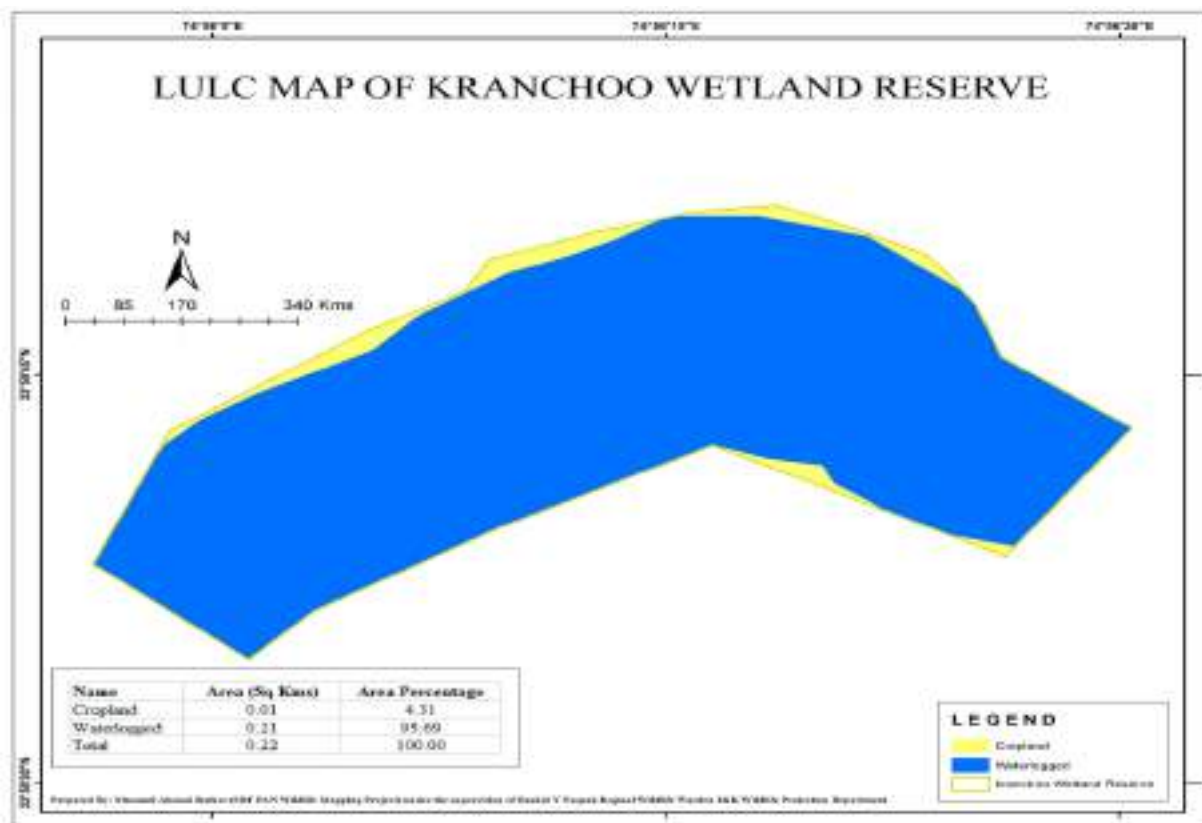


7 - Kranchoo Wetland Conservation Reserve

Kranchoo Wetland Conservation Reserve (Kreentchoo or Kranchoo) lies about 17 Kms east of Srinagar on Srinagar-Jammu National Highway. The area of Wetland is 6.4 ha and it lies in Pulwama District. It is fed by its immediate watershed (Karevas) but largely it is spring fed. It has been named after Kranchoo village situated near it. The Wetland has about 96% waterlogged area, there is no report of any encroachment in the wetland area under the jurisdiction of Department of Wildlife Protection.

Kranchoo Wetland Conservation Reserve is an important water body for both resident and migratory waterfowl. Hussain (1989) counted 64 species in and around the Wetland during bird ringing studies. The Wetland is particularly important as a wintering area for migratory ducks and geese and as a breeding area for herons, egrets and rails apart from local resident birds, the Wetland provides ample and conducive habitat for breeding of Mallards.

Vegetation ranges from submerged, attached, free floating to emergent, shallow areas support thick stands of *Typha* and *Phragmites*. *Trapa natans*, *Nymphoides peltatum*, *Nymphoide candida* and *Nymphoide stellata* occur in the open water areas. There are many floating gardens in the lake. Plantation of *Salix alba* has been taken up along the shoreline, while rice is grown in the surrounding areas. These crop fields also provide foraging areas for birds.



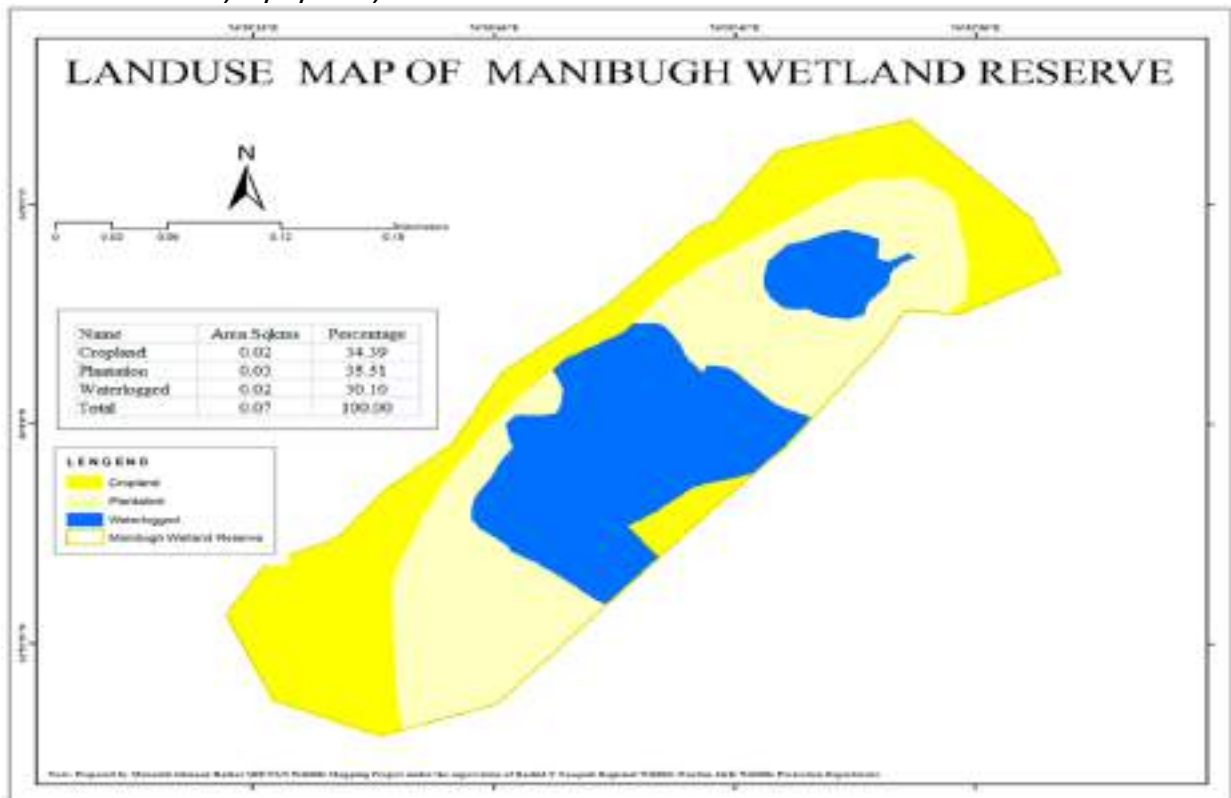
8 - Manibugh Wetland Conservation Reserve

Manibugh Wetland Conservation Reserve is situated near Pampore Town in District Pulwama and lies between 34° 0.111'N 74° 55.812'E & 33° 59.897'N 74° 55.595'E at an altitude 1588 mtr spread over an area of 7 Hac

Manibugh Wetland Conservation Reserve is the breeding ground and the meeting point of many birds. The ecosystem of Wetland is of great ecological and socio-economic importance as it harbors a diverse collection of waterfowl as the wetland is providing a good habitat for birds with abundant food, safe place for roosting, nesting and breeding, form the ornithologist point of view.

the Pampore Wetlands including Manibugh is a heaven for migratory species of birds, including endemic and near endemic ones, this Wetland is renowned for its beauty and favorite destination for bird watching, has a rich biodiversity and macrophyte richness, besides, this mentioned inland wetland, there are three more satellite wetlands in its vicinity together they form integrated and complex ecosystem. These satellite wetlands offer refuge to thousands of migratory birds from different parts of the World including Central Asia and China.

A total of (85) species of birds belonging to twenty-five (25) families including fifteen (15) species of migratory waterfowl have been recorded so far in Manibugh Wetland Conservation Reserve, these belong to the families of *Anatidae*, *Rallidae*, *Laridae*, *Hirundinidae*, *Accipitridae*, *Podicipedidae*, *Ardeidae*, *Sturnidae*, *Motacillidae*, *Paridae*, *Muscicapidae*, *Scolopacidae*, *Passeridae*, *Alcedinidae*, *Phalacrocoracidae*, *Recurvirostridae*, *Upupidae*, *Columbidae*.



The Activity wise Action taken and Achievements during the last four (04) years is summarized as under:

Encroachment status and Evictions made by Department in Wetlands under question:

Abstract of Notices served under Section 27(3), 33(c), 36(B), 51 & 52 of Wildlife Protection Act, 1972 by Wetlands Division, Kashmir for eviction of age-old encroachments in eight Wetland under its jurisdiction from 2019 to 2024.

S No	Name of the Wetland Reserve	Name of Villages Notices served	Number of First Notices served in 2019-20	Number of Second Notices served in 2020-21	Number of Final Notice served in 2023-24	Total Number of Notices served till date
1.	Hokersar WLR	Zainakoot	356	20	-	376
		Haji Bagh	119	20	-	139
		Sub Total	475	40	-	515
2.	Hygam WLR	Wandakpora	35	Nil	-	35
		Radigam	43	Nil	-	43
		Akhoonpora	13	Nil	-	13
		Hangipora	02	Nil	-	02
		Sub Total	93	Nil	-	93
3.	Shallabugh WLR	Tengpora	05	Nil	-	05
		Takinwari	04	Nil	-	04
		Badiwooder	05	Nil	-	05
		Kreshbal	12	Nil	-	12
		Sangam	14	Nil	-	14
		Bakshipora	04	Nil	-	04
		Reshipora	01	Nil	-	01
Sub Total	45	Nil	-	45		
4.	Mirgund WLR	Gagerpora	35	Nil	-	35
		Sub Total	35	Nil	-	35
5.	Chtattalum WLR	Chattalum	50	Nil	132	182
		Sub Total	50	Nil	132	182
6.	Freshkooori WLR	Namlabal	84	Nil	-	84
		Sub Total	84	Nil	-	84
7.	Kranchoo WLR		0	0	0	0
		Sub Total	0	0	0	0
8.	Manibugh WLR		0	0	0	0
		Sub Total	0	0	0	0
All Wetlands		Grand Total	782	40	132	954

Details of Anti-encroachment drives carried out and eviction made:

S No	Name of the Wetland Reserve	Name of Villages Notices served
1.	Hokersar WLR	<ul style="list-style-type: none"> • From Gate No.3 of Hokersar WLR to Tiffin Shed 11 Hac of land has been retrieved / cleared by way of cutting / felling of trees and dredging of channel • 180 Kanals of land has been evicted by way of cutting of trees planted by local inhabitants. • Under Zainakoot Beat 36 Hac of land has been retrieved / cleared by way of excavation of peripheral channel in coordination with FMD Baramulla • Under Gund Hassi Bhat Beat from Ali Abad to Gund Hassi Bhat 16 Hac of land has been evicted by way clearance / felling of trees planted by local inhabitants. • 8 Hac of land evicted by way making of peripheral channel from Gotapora to Sureshbal
2.	Hygam WLR	90 Kanals of land retrieved by way of demolition of temporary cross bunds and inundation of wetland areas.
3.	Shallabugh WLR	0.5 Hac of land have been retrieved by way of cutting of trees under Sangam & Kreshibal Beats
4.	Mirgund WLR	65 Hac of land have been retrieved and merged with Mirgund Wetland Reserve due to completion of demarcation process.
5.	Chtattalum WLR	Eviction under process, Revenue details awaited
6.	Freshkooori WLR	Eviction under process, Revenue details awaited
7.	Kranchoo WLR	No encroachment has been reported
8.	Manibugh WLR	No encroachment has been reported

Above Table reflects that eviction to the tune of approximately 407 (four zero seven) Hac has been made by this Division. Continued efforts are being put in by this Department to gain substantial ground with regard to eviction of age-old encroachments

Solid Waste Management:

All the said wetlands have many villages falling in these zones of influence and the generated solid waste in these habitations do find a way in these wetlands inspite of regular cleanliness drives being conducted by the Department of Wildlife Protection on regular intervals. The Department is in continuous and regular touch with the concerned Urban Local Bodies and Rural Sanitation J&K Government for taking appropriate measures of collective scientific disposal of solid waste generated in these

fringe villages of these wetlands. The J&K PCC is conducting water quality monitoring and assessment on regular intervals and the latest report with respect to water quality in these wetlands is given as under:



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Analysis Report

Physico Chemical Characteristics of various Wetlands of Kashmir Division

LOCATION	Shalbugh Ganderbal			Hygam Baramulla			Freshknoori Pulwama			Primary water quality criteria for outdoor Setting (Degraded) (class II)
	Inlet	Centre	Outlet	Inlet	Centre	Outlet	Inlet	Centre	Outlet	
Date of Sampling:-	22-04-2024			21-04-2024			23-04-2024			
1 Air Temp. °C	22.9	30.2	18.8	18.0	16.0	15.0	20.0	20.9		
2 Water Temp. °C	17.1	16.7	19.5	20.0	18.0	17.0	18.6	19.0		
3 pH	7.25	7.60	7.81	8.08	7.91	8.30	9.58	8.45		6.5 - 8.5
4 Conductivity µs/cm	324.0	392.0	326.0	236.0	216.0	231.0	501.0	607.0		
5 T.D.S	173.0	207.0	172.0	130.3	120.0	127.8	282.0	331.0		
6 D.O	2.9	3.1	5.0	6.9	5.1	9.0	2.0	3.8		>5mg/l
7 C.O.D	72.00	48.00	32.00	25.16	18.69	24.29	96.00	104.00		
8 B.O.D	7.90	4.40	2.80	2.3	1.5	2.0	14.8	15.2		< 3mg/l
9 Phosphate	0.400	0.529	0.347	0.213	0.173	0.117	0.178	0.218		
10 Ammonical Nitrogen	2.0	1.88	1.21	2.400	1.920	1.05	2.242	2.250		
11 Sulphate	28.78	49.54	19.39	35.90	28.33	11.360	33.02	32.57		
12 Hardness	210.0	240.0	186.0	134	114	138.00	216.0	256.0		
13 Calcium	54.50	52.10	45.69	33.66	34.46	35.27	48.1	76.15		
14 Magnesium	17.98	26.73	17.49	12.15	6.8	12.15	23.3	18.46		
15 Total Alkalinity	202.0	210.0	180.0	122.0	126.0	138.0	244.00	280.0		
16 Chloride	24.0	46.0	26.0	30.0	28.0	24.0	80.0	84.0		
17 Turbidity NTU	39.0	3.0	5.0	134.0	90.6	26.5	25.0	23.0		

→All Values are in mg/l except pH, conductivity, Turbidity & Temperature.
Samples collected and submitted for analysis by Wildlife wetland division.
Analysis results are confined to the Samples Submitted for Analysis

Analyzed by

[Handwritten Signature]

[Handwritten Signature]
VC Water Lab



J&K Pollution Control Committee

Shikoh-ul-Ham Complex Rajbagh Kathmir

Analysis Report

Physico Chemical Characteristics of various Wetlands of Kashmir Division

S.no	LOCATION	Kranchoo pangore			Charlam Pampore			Manibugh Pulwama		Primary water quality criteria for outdoor bathing (Organic) (class II)
		Inlet	Centre	Outlet	Inlet	Centre	Outlet	Inlet	Centre	
	Date of Sampling:-	23-04-2024			23-04-2024			23-04-2024		
1	Air Temp. °C	22.5	23.5	23.0	17.8	15.0	18.0	23.0	24.0	-
2	Water Temp. °C	21.0	21.5	19	15.6	14.5	16.3	19.5	20.5	-
3	pH	7.66	7.39	7.61	7.58	8.42	7.61	8.01	8.42	6.5 - 8.5
4	Conductivity µs/cm	570.0	443.0	561.0	416.0	814.0	445.0	940.0	780.0	-
5	T.D.S	312.0	245.0	307.0	220.0	435.0	245.0	514.0	433.0	-
6	D.O	5.8	4.0	3.4	4.8	5.6	5.0	4.5	6.7	>5mg/l
7	C.O.D	67.29	31.78	28.04	39.24	65.42	28.00	42.98	39.24	-
8	B.O.D	5.7	3.5	3.30	3.50	5.7	2.9	4.10	3.2	< 3mg/l
9	Phosphate	0.323	0.084	0.064	0.1000	0.109	0.089	1.14	1.06	-
10	Ammonical Nitrogen	1.572	1.056	0.684	0.504	1.030	0.468	1.14	1.060	-
11	Sulphate	11.33	5.45	4.84	7.57	13.48	8.33	3.480	5.450	-
12	Hardness	284.0	226.0	304.0	254.0	186.0	160.0	436.0	360.0	-
13	Calcium	48.89	50.50	72.14	50.50	48.09	32.06	122.64	96.19	-
14	Magnesium	39.36	30.61	30.13	31.10	16.0	19.44	31.57	29.16	-
15	Total Alkalinity	286.0	300.0	360.0	260.0	450.0	262.0	690.0	340.0	-
16	Chloride	22.0	20.0	34.0	30.0	70.0	28.0	48.0	38.0	-
17	Turbidity NTU	7.0	10.0	8.0	4.0	3.0	1.0	15.0	11.0	-

→All Values are in mg/l except pH, conductivity, Turbidity & Temperature.

Samples collected and submitted for analysis by Wildlife wetland division

Analysis results are confined to the Samples Submitted for Analysis

Analyzed by

(Handwritten signature)

(Handwritten signature)
GC Water Lab

Demarcation details of Wetland Conservation Reserves.

Continuous efforts have been put in by the Department to demarcate the Wetland Boundaries, which has been followed by the construction / installation of Boundary Pillars and sometimes permanent consolidation is being achieved by erection of Chainlink, Barbed wire fencing and construction of Bunds. Since, the Wetlands are surrounded by revenue and proprietary lands, therefore, lot of challenges are being faced by the Department while clearing the disputes with regard to demarcation lines. However, as on date substantial achievements have been made in this direction which, is quantified in the table below:

S No	Name of the Wetland Reserve	Total Area	Points Surveyed	Number of Boundary Pillars installed on ground till 31-03-2024	Remaining Boundary Pillars to be installed during 2024-25
1.	Hokersar WLR	13.54 Sqkm	74	50	24
2.	Hygam WLR	7.62 Sqkm	75	56	19
3.	Shallabugh WLR	16.75 Sqkm	91	49	42
4.	Mirgund WLR	3.83 Sqkm	108	10	98
5.	Chtattalum WLR	0.55 Sqkm	30	30	0
6.	Freshkooori WLR	0.14 Sqkm	30	30	0
7.	Kranchoo WLR	0.22 Sqkm	22	15	7
8.	Manibugh WLR	0.07 Sqkm	18	10	8
	All Wetlands	Total	448	250	198

Siltation of Wetlands

Siltation of Wetlands is a major challenge that is continuous and progressive in nature. Main source of the siltation remains the feeding channels of Wetlands in addition to the depositions carried over by flood waters. This Department has been working aggressively to work out the solutions which, will create permanent check to tackle the silt deposition. Four-pronged strategy in this direction is to be implemented in a phased wise manner.

- A. To Construct Regulatory Gates at the entry points of feeding channels.
- B. To retard the water velocity at the entry points by construction of Settling Basins, Velocity damping structures and by construction Zig Zag Channels
- C. Construction of Embankments to regulate flood waters that finds its way in to Wetlands.
- D. Dredging and Desilting of Wetlands by Auction of critically silted up areas

403

File No. FST-Lit/104/2024-02-Forest Department (Computer No. 7423976)

4444409/2024/O/o CIH Forest

Implementation of these strategies requires coordination and intervention of other Line Departments like Irrigation & Flood Control (I&FC), Public Works Department (PW R&B) etc. an immediate step taken in this direction is the construction of Water Regulatory gate in the Hokersar Wetland Conservation Reserve. The work has been taken up like Irrigation & Flood Control (I&FC) and is expected to be completed by end of current financial year 2024-25.



Similar kind of intervention shall be taken up in the Hygam Wetland Conservation Reserve during the current financial year detailed as under:

S No	Name of Work	Year of execution	Financial layout	Scheme
1	Diversion of Nigli Nallah and Balkul for regulating water supply and sit deposition during floods in Hygam WLR	2024-25	35.00	CAMPA
2	Construction of Check Dam and Hydraulic Gate at entry point of Nigli Nallah into Hygam WLR	2024-25	20.00	NPCA CSS

Another important intervention in this direction is the dredging which, helps in removal of *microphyte* vegetation and excess silt deposition. This Department has adapted a way wherein, critically silted areas are being auctioned for the purpose of dredging thereby, achieving de-siltation of Wetland in addition to which, substantial revenue is also being generated. This technique has been implemented in the Hokersar Wetland Conservation Reserve and following progress has been achieved:

Details of Auction Plots taken up at Hokersar WLR

Haji Bagh Auction Plot

Details		
Auctioned Area	HAC	7.245
Approved Quantity	CUM	75154
Amount realized H/1	INR in Lakh	43.48
Lifted Quantity	CUM	38572

Soibugh Auction Plot

Details		
Auctioned Area	HAC	26.37
Approved Quantity	CUM	193358
Amount realized H/1	INR in Lakh	126.26
Lifted Quantity	CUM	24500

Near New Trash Guard Auction Plot

Details		
Auctioned Area	HAC	1.00
Approved Quantity	CUM	8971
Amount realized H/1	INR in Lakh	5.32
Lifted Quantity	CUM	6000

Habitat Management Creation of Boat Ways / Navigation Channels/ Clearance of Floating Vegetation / Making of Clear Water Pools:

Some additional activities are being taken up by the Department annually to maintain and improve the health of Wetlands whose, quantified description is tabulated below alongwith the proposed targets for upto 2027

Habitat Management	Unit	Phy 2022-27 (SqM)	Fin (Lakh)	Achieve 2022-23 (SqM)	Achieve 2023-24 (SqM)	Physical Targets for Year 2024-25 (SqM)	Financial Targets Year 2024-25 (Lakh)	Physical Targets 2025-27 (SqM)
Clearance of Floating Vegetation/ Pools in all eight Wetlands of this Division	SqM	120000	444.00	18000	23000	20662	76.45	58338
Hokersar WLR		80250	321.00	3917	2873	5143	18.00	68317
Hygam WLR		77500	310.00	265	2568	2571	7.00	72096
Shallabugh WLR		85000	340.00	2022	3553	7143	25.00	72282

Raising of Embankment / Bunds along Wetland Reserve peripheries:

Land and Water Resource Management	Unit	Phy 2022-27 (Cum)	Fin (Lakh)	Achieve 2022-23 (Cum)	Achieve 2023-24 (Cum)	Physical Targets for Year 2024-25 (Cum)	Financial Targets Year 2024-25 (Lakh)	Physical Targets 2025-27 (Cum)
Embankment along peripheries in all wetlands of This Division	Cum	34320	96.00	4853	5832	8500	34.00	15135
Hokersar WLR		3888	13.61	600	326	1333	4.00	1629
Hygam WLR		6320	33.12	2271	358	2000	6.00	1691
Shallabugh WLR		9300	32.55	1266	1180	4666	14.00	2188

Besides, 268 Cleanliness Drives have been conducted in all eight (08) Wetland Conservation Reserves under the Administrative Control of Wetlands Division, Kashmir.

Integrated Management Action Plan (IMAP) 2022-27:

An Integrated Management Action Plan (IMAP) has been formulated for all Wetlands for a period of Five (05) years w.e.f 2022 to 2027. This document provides a roadmap for the holistic Management Action Plan that shall pave the way for effective conservation of all Wetlands. Besides, providing the que for scientific managerial interventions required, it sets up a time line for the achievements along with the financial implications phased over the Plan Period.

Cumulative Targets under APO 2024-25 for the management of Wetlands:

Budgetary Allocation for the works that would continuously upgrade the health of Wetlands by mitigating the effects of stress parameters are tabulated as under:

Cumulative targets proposed under APO 2024-2025

S. No.	Activity	Hokersar	Hygam	Shalabugh	Mirgund	Chattlum	Manibugh	Kranchoo	Freshkhori	Total
1	Survey Demarcation	24	19	42	98	-	08	07	-	198 BP's
2	Habitat Improvement by way of clearance of floating vegetation and creation of boat ways	7333	5454	6250	2666	5143	1571	27286	6250	61953 CUM'S
3	Strengthening / Raising of Embankments	-	1000	43040	2162	-	-	-	-	46202 CUM's
4	Anti Poaching Activities	3688	321	321	321	166	-	321	160	5298 Man Days
5	Consolidating boundaries by way of Fencing		508			1071	-	-	-	1579 RFT's
6	Cleanliness drive to collect / dispose Solid Waste	140	20	40	20	60	40	40	30	390 Drives
7	Awareness Programme	08	02	02	01	02	01	01	01	18 Program mes
8	Water Quality Assessment	To be Conducted quarterly	To be Conducted quarterly	To be Conducted quarterly	To be Conducted quarterly	To be Conducted quarterly	To be Conducted quarterly	To be Conducted quarterly	To be Conducted quarterly	To be Conducted quarterly

				y	y					
9	Bio fencing	-	-	-	-	-	-	-	-	-
10	Water Pollution Monitoring	01	01	01			02	02		07
11	Boats / Jetties	02	01 Donga Boat			-	-	-	-	3
12	Watch tower / other infrastructure	NIC = 1, MAC Control Rooms = 02 Khan Sahib and Chadoora Budgam				Completion of B.O office, Boundary Wall, Maintenance of Lawn/Approach path and installation of Gate etc Viewing Deck	-	-	-	4 No.

Compliance report for submission before the Hon'ble National Green Tribunal (NGT)

**Wildlife Warden
Wetlands Division, Kashmir
Srinagar**

408

Annexure-II

Government of Jammu and Kashmir
Forest, Ecology and Environment Department
Civil Secretariat, Jammu.
(Legal Section)

Pr. Chief Conservator of Forests (Wildlife)/
Chief Wildlife Warden, J&K.

MOST-URGENT

No. FST-Lit/104/2024-02(7423976)

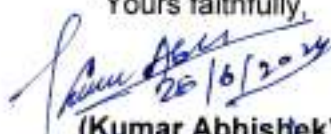
Dated: - 26.06.2024

Subject:- O.A. 239/2024 Notice of hearing in Suo Motu matter In re: News item appearing in Kashmir Life dated 02.02.2024 entitled "What Challenges are Kashmiri Wetlands Facing?"

Sir,

With reference to the subject captioned above, I am directed to request to you furnish to furnish the exact details of the wetlands and the steps taken for their conservation and prevention of encroachments, to this department on or before 30.06.2024.

Yours faithfully,


26/6/2024
(Kumar Abhishek)
Assistant Legal Remembrancer

409

Annexure-III

Government of Jammu and Kashmir
Forest, Ecology and Environment Department
Civil Secretariat, Jammu.
(Legal Section)

Director,
Department of Ecology, Environment & Remote Sensing,
J&K.

MOST-URGENT

No. FST-Lit/104/2024-02(7423976)

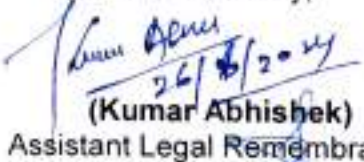
Dated: - 26.06.2024

Subject:- O.A. 239/2024 Notice of hearing in Suo Motu matter In re: News item appearing in Kashmir Life dated 02.02.2024 entitled "What Challenges are Kashmiri Wetlands Facing?"

Sir,

With reference to the subject captioned above, I am directed to request you to share with this department the action taken in terms of the directions of the Wetlands Authority from time to time, on or before 30.06.2024.

Yours faithfully,


26/6/2024
(Kumar Abhishek)
Assistant Legal Remembrancer

410

Annexure-IV

Government of Jammu and Kashmir
Forest, Ecology and Environment Department
Civil Secretariat, Jammu.
(Legal Section)

Member Secretary,
J&K Pollution Control Committee.

MOST-URGENT

No. FST-Lit/104/2024-02(7423976)

Dated: - 16.06.2024

Subject:- O.A. 239/2024 Notice of hearing in Suo Motu matter In re: News item appearing in Kashmir Life dated 02.02.2024 entitled "What Challenges are Kashmiri Wetlands Facing?"

Sir,

With reference to the subject captioned above, | am directed to request you to inform this department regarding the steps taken by your office to check pollution/siltation of wetlands as also for their conservation and prevention of encroachments, on or before 30.06.2024.

Yours faithfully,


26/6/2024
(Kumar Abhishek)
Assistant Legal Remembrancer



Government of Jammu & Kashmir
Department of Ecology, Environment & Remote Sensing

Paryavaran Bhawan, Gladni, Narwal Jammu Ph. 0191-2474553/
SDA Colony Bemina, Srinagar-Ph. 0194-2494585

Website: www.jkdeers.jk.gov.in email: dirjkers@gmail.com

Sh. Kumar Abhishek,
Assistant Legal Remembrancer,
Department of Forest, Ecology & Environment,
Civil Secretariat, J&K.

No: DEERS-Estt/12/2021-01/I/419263/2024

Dated: 03-07-2024.

Sub: O.A. 239/2024 Notice of hearing in Suo Motu matter In re: News item appearing in Kashmir Life dated 02.02.2024 entitled "What Challenges are Kashmiri Wetlands Facing?"

Ref: Your office letter No:FST-Lit/104/2024-02 (7423976) Dated:26-06-2024.

Sir,

In reference to your office letter captioned above, I am directed to submit that the information pertaining to ATR on direction of Wetland Authority has already been submitted to Administrative Department vide this office letter No: DEERS/2024/Estt/W-114/325 dated:16-05-2024. The copy of the same is submitted again herewith for further needful.

Yours faithfully,

Encls: As above (13 leaves)


Staff Officer to Director

Ecology Environment and Remote Sensing
J&K

Copy to:

1. Jr. Scientist, DEERS, for information and necessary action.
2. Wetlands File.

412

Government of Jammu & Kashmir
Department of Ecology, Environment & Remote Sensing

Paryavaran Bhawan, Gladri, Narwal Jammu Ph. 0191-2474553/
SDA Colony Bentina, Srinagar Ph. 0194-2494585

Website: www.jkdeers.jk.gov.in

email: dirjkers@gmail.com

The Financial Commissioner (ACS)
Forest, Ecology & Environment Department
Civil Secretariat, Jammu

No: DEERS/2024/Estt/W-114/325

Dated: 16-05-2024

Subject: Note on J&K Wetland Authority.

Sir,

In pursuance to your directions, kindly find enclosed "Note on J&K Wetland Authority" for your kind information and necessary action, please.

Yours faithfully



(S Rakesh Kumar) IFS
Director, Department of Ecology,
Environment & RS, J&K

413

Note on J&K Wetland Authority

Pursuant to Wetlands (Conservation and Management) Rules, 2017 issued by the Ministry of Environment, Forest & Climate Change(MoEF&CC), GoI, under the provisions of the Environment (Protection) Act, 1986, the J&K Govt. constituted the Wetland Authority in Jammu & Kashmir vide Notification issued under No. FST/Land/20/2019-I dated 25th of November, 2020. The copy of the Notification is attached at **Annexure-A**.

Powers & Functions of WA:

2. The powers and functions of the Wetland Authority (WA) include; Inventorization of wetlands in the UT of J&K; to oversee uploading the list of wetlands on the dedicated portal/departmental website; to oversee preparation of brief documents on selected wetlands for regulation; to develop a comprehensive list of activities to be regulated and permitted within the notified wetlands and their zone of influence; to recommend additions, if any to the list of prohibited activities for specific wetlands; to define strategies for conservation and wise use of wetlands; to oversee formulation of Integrated Management Plan(IMP) for each of the notified wetlands; to recommend mechanisms for preservation of ecological character of wetlands with private tenancy rights; to identify mechanisms for convergence of IMPs of wetlands with existing development plans and programmes of various departments; to ensure enforcement of Rules and Regulations on half-yearly basis; to coordinate implementation of IMPs based on wise use principle through various line departments and other concerned agencies; to function as nodal authority for all wetland specific authorities within the Union Territory Administration; to issue necessary directions to the respective implementing agencies for conservation and sustainable management of wetlands; to undertake measures for enhancing awareness within stakeholders and local communities on values and functions of wetlands and to advise on any other matter suo-motu, or as referred by the Union Territory Administration.

3. Wetland Authority is assisted by the Technical Committee and Grievance committee. The Technical Committee helps technically appraise the Brief Documents (BDs) containing the details of the Wetlands and Regulations proposed by the Working Group headed by the Deputy Commissioner in Districts. The Grievance Committee is a mechanism for hearing and forwarding the Grievances raised by the public to the Authority. Both the Committees were constituted Vide GAD order No 509-JK(GAD) of 2021 dated 14/06/2021. (**Annexure- B**)

4. Certain powers and function have been delegated to the UT Administration under the Wetland Rules, 2017, the same are listed below:

- (a) demarcation of wetland boundary supported by accurate digital maps with coordinates and validated by ground truthing;
- (b) demarcation of its zone of influence and land use and land cover thereof indicated in a digital map;
- (c) ecological character description;
- (d) account of pre-existing rights and privileges;
- (e) list of site-specific activities to be permitted within the wetland and its zone of influence;

- 414**
- (f) list of site specific activities to be regulated within the wetland and its zone of influence; and
 - (g) modalities for enforcement of regulation.

Meetings of WA:

5. Two meetings of the Wetland Authority have been held till date (i.e. 31/03/2021 and 03/08/2022). The first meeting of the Wetland Authority was held on 31/03/2021 and the agenda of discussion included: 1. Listing of water bodies, 2. Constitution of Technical Committee and Grievance Committee 3. (i) Nodal department for preparation of digital inventory, documentation and development of geo-database, budget requirement for the same, 3 (ii) Proposing wetlands for identification. The discussions and the decisions along with action taken is included as **Annexure- C-1**.

6. The second meeting of the Wetland Authority was held on 03/08/2022 and the agenda for discussion included: 1. ATR on First Meeting, 2. BD of Dal and Wular lakes, 3. Approval of IMP for Wular lake. The discussions and the decisions along with action taken is included as **Annexure- C-2**

Progress Achieved by the Authority:

7. The WA considered two wetlands namely Dal - Nageen and Wular Lake, wherein Dal-Nageen was dropped in view of existing provisions and measures for regulation. Wullar was approved by the WA for Notification. The IMP for Wullar Lake was also approved by the WA. Currently proposals/ BDs of two wetlands namely - Sanasar Lake and Ahansar-Waskursar Wetland Complex, has been submitted to WA by the Technical Committee vide letter dated 06/12/2023. **Annexure-D**

8. The Technical Committee has conducted 8 meetings till date during which the Brief Documents of 8 wetlands were appraised which include; Sanasar, Ahansar, Waskursar, Manasbal, Anchar, Khushal sar, Gilsar and Narkara. The BDs of Ahansar and Waskursar was directed to be merged into a single Wetland complex, similarly the BDs of Khushal sar and Gilsar were also directed to be considered as a single Wetland Complex by the Technical Committee. The BDs of resultant 6 Wetland/ Wetland Complex was appraised by the Technical Committee. The status of BDs of each Wetland is detailed at **Annexure E**.

Way Forward:

9. During the ensuing year that WA proposed to undertake the following activities:
 - a) The WA shall consider the BDs of 6 Lakes during this year. (Anchar, Khushal sar- Gilsar Wetland Complex, Manasbal, Ahnsar-Waskursar Wetland complex, Narkara and Sanasar.)
 - b) During the current year, the BDs of 3 lakes shall be completed to be forwarded to WA by the Technical Committee, namely Dab Lake, Trigam Sar- Malikpora SarWetland complex, and Khanpora sar based on their close proximity to the habitation, situation inside Srinagar Development area and significant size i.e. more than 2.5 Ha.)

- 415**
- c) Modalities shall be proposed for Enforcement of Regulations under the Wetland Rules 2017 by constitution of District Wetland Management Unit (DWMU) for each Wetland in the District. The DWMU shall ensure the conservation and management of Wetland by ensuring watch and ward in collaboration with Gram Panchayats and Urban Local Bodies and the development and implementation of the Integrated Management Plan. The DWMU shall be provided financial assistance out of budgetary grants or may also seek funds from GoI under the NPCA scheme.
- d) A Wetland Management Cell shall also be proposed to be constituted in DEERS to act as the resource centre and repository of all wetland related information. This shall be funded out of the regular Capex Budget of DEERS

Government of Jammu and Kashmir
Forest, Ecology and Environment Department
Civil Secretariat, Jammu

NOTIFICATION

Jammu, 25th November, 2020

In exercise of the powers conferred under sub rule 5(2) of the Wetlands (Conservation and Management) Rules, 2017, it is hereby notified that Wetland Authority for Union Territory of Jammu and Kashmir shall consist of the following:-

1.	Chief Secretary	Chairperson
2.	Administrative Secretary of the Department of Forest, Ecology and Environment	Vice Chairperson
3.	Administrative Secretary of the Department of Housing & Urban Development Department	Member ex-officio
4.	Administrative Secretary of the Department of Rural Development and Panchayati Raj	Member ex-officio
5.	Administrative Secretary of the Department of Jal Shakti	Member ex-officio
6.	Administrative Secretary of the Department of Animal/Sheep Husbandry & Fisheries	Member ex-officio
7.	Administrative Secretary of the Department of Tourism	Member ex-officio
8.	Administrative Secretary of the Department of Revenue	Member ex-officio
9.	Principal Chief Conservator of Forests, J&K	Member ex-officio (co-opted)
10.	Director, Environment, Ecology and Remote Sensing, J&K	Member ex-officio
11.	Chief Wildlife Warden, J&K	Member ex-officio
12.	Additional Principal Chief Conservator of Forests of the Regional Office of Ministry of Environment, Forest and Climate Change, Chandigarh	Member ex-officio
13.	Director, State Forest Research Institute / Member Secretary, State Bio-diversity Board	Member ex-officio
14.	Member Secretary, Pollution Control Board, J&K	Member ex-officio
15.	Chief Executive Director, Wular Conservation and Management Authority (WUCMA)	Member ex-officio (co-opted)
16.	Vice Chairman, Lake and Waterways Development Authority (LAWDA)	Member ex-officio (co-opted)
17.	Special Secretary /- Additional Secretary, Department of Forest, Ecology and Environment	Member Secretary

417

18.	One Expert each in the field of Wetland Ecology, Hydrology, Fisheries, Landscape Planning and Socio Economics to be nominated by the Union Territory Government	
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The Department of Forest, Ecology and Environment shall be the Nodal Department and Secretariat to the Authority.

By Order of Government of Jammu and Kashmir

Sd/-

(Sarita Chauhan) IAS

Commissioner/ Secretary to Government
Forest, Ecology and Environment Department

No.: FST/Land/20/2019-I

Dated : 25.11.2020

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Principal Secretary to Government, Housing and Urban Development Department.
3. Principal Secretary to Government, Animal/Sheep Husbandry & Fisheries Department.
4. Commissioner/Secretary to Government, General Administration Department.
5. Secretary to Government, Jal Shakti Department.
6. Secretary to Government, Rural Development and Panchayati Raj Department.
7. Administrative Secretary, Tourism Department.
8. Principal Chief Conservator of Forests, J&K.
9. Director, Environment, Ecology and Remote Sensing, J&K.
10. Additional Principal Chief Conservator of Forests of the Regional Office of Ministry of Environment, Forest and Climate Change, Chandigarh.
11. Chief Wildlife Warden, J&K.
12. Member Secretary/Director State Forest Research Institute, J&K.
13. Member Secretary, Pollution Control Board, J&K.
14. Chief Executive Director, WUCMA, J&K.
15. Vice Chairman, LAWDA, J&K.
16. Private Secretary to Chief Secretary, J&K.
17. Private Secretary to Commissioner/Secretary to Government, Forest, Ecology and Environment Department.

(Deep Raj) KAS

Additional Secretary to Government
Forest, Ecology and Environment Department

**GOVERNMENT OF JAMMU AND KASHMIR,
GENERAL ADMINISTRATION DEPARTMENT,
Civil Secretariat, Jammu/Srinagar.**

Subject: Constitution of Technical Committee and Grievance Committee under Rule 5(6) of the Wetlands (Conservation and Management) Rules, 2017 in the Union territory of J&K- Nomination of Nodal Department thereof.

**Government Order No:509-JK(GAD) of 2021
Dated:14.06.2021**

Sanction, in terms of Rule 5(6) of the Wetlands (Conservation and Management) Rules, 2017, is hereby accorded to constitution of Technical Committee and Grievance Committee, with the following composition and Terms of Reference, for conservation and management of wetlands in the Union territory of Jammu and Kashmir:-

A. Technical Committee:-

1.	Director, Department of Environment, Ecology & Remote Sensing.	Chairperson
2.	Chief Conservator of Forests (Working Plan, Research & Training).	Member
3.	Special Secretary (Technical), Department of Forest, Ecology & Environment, J&K.	Member Secretary
4.	Law Officer, J&K Pollution Control Committee.	Member
5.	Dr. Shakil Ahmad Romshoo – Professor, Department of Earth Sciences, University of Kashmir.	Member
6.	Dr. Deepika Slathia – Sr. Assistant Professor, Department of Environmental Sciences, University of Jammu.	Member
7.	Er. Ajaz Rasool – Retired Superintendent Engineer, Lakes & Waterways Development Authority.	Member
*Any other member to be co-opted by the Committee as per requirement.		

Terms of Reference(s):-

- i) To review brief documents and management plans; and
- ii) To advise on any technical matter referred by the Wetland Authority.

The Technical Committee shall meet at least once in every quarter to perform its functions, as per Rule 5(7) of the Wetland (Conservation and Management) Rules, 2017.

B. Grievance Committee :-

1.	Chief Wildlife Warden, J&K.	Chairperson
2.	Additional Commissioner, Jammu/Kashmir, in the offices of Divisional Commissioner, Jammu/Kashmir.	Member(s)
3.	Member Secretary, J&K Pollution Control Committee.	Member
4.	Special Secretary/Additional Secretary, Department of Forest, Ecology & Environment (Member-Secretary of the Authority).	Member Secretary

Terms of Reference:-

To provide a mechanism for hearing and forwarding the grievances raised by public to the Authority.

The Grievance Committee shall meet at least once in every quarter to perform its functions, as per Rule 5(7) of the Wetland (Conservation and Management) Rules, 2017.

It is further ordered that Department of Environment, Ecology and Remote Sensing shall be the Nodal Department for preparing digital inventory etc of wetlands of Union territory of Jammu and Kashmir.

By order of the Government of Jammu and Kashmir.

Sd/-

(Manoj Kumar Dwivedi)IAS

Commissioner/ Secretary to the Government

No. GAD-ADM/112/2021-09-GAD

Dated:14.06.2021

Copy to the:

1. Principal Secretary to the Lieutenant Governor.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretaries to the Government, Forest, Ecology and Environment Department.
5. Divisional Commissioner Jammu/Kashmir.
6. Director, Information, J&K.
7. Director, Archives, Archaeology & Museums, J&K.
8. General Manager, Government Press, Srinagar.
9. Private Secretary to the Chief Secretary.
10. Private Secretary to the Commissioner/Secretary to the Government, General Administration Department.
11. Private Secretary to Vice Chancellor, Jammu University /Kashmir University.
12. Government Order/Stock file/Website, GAD.

(Malik Suhail)

Deputy Secretary to the Government

1st Meeting of Wetland Authority		Held on 31/03/2021
Agenda Point & Discussion	Decision	Action Taken Report
Agenda Item No. 1.1: List of Water Bodies		
The house was informed that a list of 3754 water bodies/ wetlands, in J&K has been prepared by the Department of Environment, Ecology & Remote Sensing. While discussing the matter, Representative of National Institute of Hydrology informed that certain documentation on water bodies / wet lands in J&K is available with NIH also.	Authority took a note of this information, and decided that the Department of Environment, Ecology and Remote Sensing (DEERS) shall obtain J&K specific, Wetland related Data from the National Institute of Hydrology to be suitable utilized in future.	DEERS made a request to NIH for wetland related data. However, despite repeated requests NIH did not share any data.
Agenda Item No. 1.2 & 1.4: Constitution of Technical Committee and Constitution of Grievance Committee		
It was discussed that a Technical Committee has to be constituted under Rule 5(6) (a) of Wetlands (Conservation and Management Rules,) 2017, for the assistance of Authority; Similarly, a Grievance Committee to be constituted under Rule 5 (6) (b) of Wetlands (Conservation and Management Rules), 2017.	It was decided that the proposal for constitution of two Committees shall be submitted by the Forest Department, on file, for seeking approval	The two Committees were constituted vide Order No.509 JK(GAD) of 2021 dated 14/06/2021
Agenda Item No.1.3: Nodal Department for preparation of digital inventory, documentation and developing of geo data base budget requirement for the same (ii) proposing wetlands for identification.		
It was discussed that authority requires a Nodal Agency for: (i) Preparation of Digital inventory; conduct ground truthing, documentation, Geo database etc. of the water bodies. (ii) Of the water bodies/ wetlands, identified so far; initially, some of these wetlands will be taken up for notification, in Wetland Rules; Nodal Department, discussed above, shall be assisting the Wetland Authority, in preparing Brief Documents, for the wetlands, that would be taken up for notification. After thorough discussions, it was felt that in the current year, 15 wetlands, be taken up in phases for notification; and to carryout this exercise, assistance of Universities and the scholars, be solicited for preparing Brief Documents.	It was decided as under: a) Administrative Department (Forest) shall submit a proposal, on file, for designation of a Nodal Department for the wetlands for the assistance of the Wetland Authority. b) 'Brief Documents' and other details, for notifying two Wetlands in Kashmir region, namely Wular and Dal, shall be prepared by WUCMA and LWDA, with the assistance of the Department of Environment, Ecology and Remote Sensing (DEERS) and the same be put up before the Wetland Authority. Brief Documents should be submitted by DEERS, by 10th May, 2021, so that these can be put up in the next meeting of the Authority.	a) DEERS was nominated as the Nodal dept. for Preparation of Digital inventory; documentation, Geo database etc. relating to the water bodies. b) Brief Documents of Dal-Nigeen and Wular Lake was submitted to Wetland Authority in its 2nd meeting held on 03.08.2022.

<p>In the first instance, two wetlands namely – Wular and Dal shall be taken up for notification; these lakes are managed by WUCMA & LAWDA respectively; these agencies have enough documentation on these lakes, that would be useful to prepare Brief Documents.</p>	<p>c) Other Wetland shall be taken up, successively, for preparation of Brief Documents, (with requisite data), as per the following time schedule and details:</p> <p>i. Two Wetlands in Jammu region i.e., Purmandal and Sanasar in next two months i.e., latest by 10th July, 2021.</p> <p>ii. Thereafter, every two successive months, proposals, for notifying, two wetlands, be submitted to the Wetland Authority for consideration; Cumulatively, by the end of this year, 8 Wetlands from Kashmir Division and 7 from Jammu Division be considered for notification by the Authority.</p> <p>For assistance and support of the Directorate of Ecology, Environment & Remote Sensing, the Administrative Department (Forest Department), will immediately issue orders for constituting Committees, for preparation of brief documents and gathering information as is required for the draft notification under Wetland Rules, 2017. The Committees, among others, shall include representative of University of Jammu/Kashmir. After receipt of these brief documents and other details, these will be submitted to the Administrative Department by DEERS.</p>	<p>c)Other wetlands were taken up for preparation of Brief Documents, details whereof are submitted here as under:</p> <p>i. There was no response from Working Group of Samba District for preparation of Brief Document for Purmandal wetland despite repeated requests. Brief Document for Sanasar Lake was submitted to the Wetland Authority on 06/12/2023.</p> <p>ii. BDs for Ahansar-Waskursar, Gilsar-Khushalsar, Anchar Lake, Manasbal and Narara wetlands were taken up by concerned working groups</p> <p>Working Groups in Kashmir/Jammu Region were constituted vide Government order No.45-JK(FST) of 2021 dated 12.04.2021 for preparation of Brief Documents (BDs)</p>
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2 nd Meeting of Wetland Authority		Held on 03.08.2022
Agenda item	Decision	Action taken report
No. 2.1: Action taken report on decisions taken in the first meeting of the Authority	<p>The Action taken on the decision of the first meeting of the Authority was noted.</p> <p>CCF/Director, Department of Ecology, Environment & Remote Sensing shall publish the list of wetlands in J&K with basic details such as location, area, geo-coordinates etc.</p>	A total of 246 wetlands were identified outside forest and wildlife areas by DEERS by spatial analysis using Google Earth Base Layer and Survey of India Maps. After reconciling wetlands with SoI maps, list of 182 wetlands was finalized and published on the website of the DEERS as per prescribed format in Guidelines for implementing Wetland Rules 2017. Remaining 64 Wetlands required verification through ground truthing by concerned District Authorities. The Adm. Dept. has issued a number of reminders to the DCs for expediting action on the same which is awaited.
No. 2.2: Brief Documents for Dal and Wular Lakes	<p>The Brief Document of Wular Lake was recommended by the Authority for notification under rule 5(4) of the Wetland Rules, 2017.</p> <p>In view of existing provisions and measures for regulation, concurrently with Hon'ble High Court of J&K and Ladakh, Dal lake shall not be notified. Accordingly this portion of Agenda Item is dropped.</p>	<p>Draft Notification for Notifying Wular Lake is under process</p> <p>Dal Lake was not approved by Wetland Authority</p>
No. 2.3: Approval of Integrated Management Plan for Wular Lake	The Integrated Management Plan for Wular Lake for seeking financial assistance for an amount of Rs. 14943.72 lacs from MoEF&CC under National Plan for Conservation of Aquatic Ecosystems (NPCA) was approved. Chief Executive Director, WUCMA shall submit the approved Plan to Ministry of Environment, Forests & Climate Change, Govt. of India.	

Annexure-IX

423

Annexure-D



Government of Jammu and Kashmir,
Forest, Ecology & Environment Department
Civil Secretariat, Jammu/Srinagar

Additional Secretary to the Government,
Forest, Ecology & Env. Department,
(Member Secretary,
J&K UT Wetland Authority).

No. FST-Land/35/2021(30098)

Dated:06-12-2023

Subject:- Record Note of 8th Meeting of the Technical Committee of the J&K Wetland Authority - Brief Documents of Ahansur-Waskursar Wetland Complex and Sanasar Lake-reg.

Sir,

Kindly find enclosed herewith copies of the Brief Documents of Ahansar-Waskursar Wetland Complex and Sanasar Lake received from the respective Working Groups and duly vetted by the Technical Committee of the J&K Wetlands Authority in its 8th meeting held on 17.11.2023, for necessary action in the matter. Record Note of the above-mentioned meeting is also enclosed for kind information.

Yours faithfully,

(Dr. Harpreet Kaur) 6/12/23

(Member Secretary,

Technical Committee of J&K Wetland
Authority)

(Special Secretary (Technical))

Encls:A/A.

Copy to Director, Department of Environment, Ecology & Remote Sensing
(Chairman, Technical Committee), for kind information.

424

Status of BDs of Wetlands

ANNEXURE-E
Annexure-X

S. No.	Wetland	Status of Brief document	Status of Notification
1	Dal-Nigeen Lake	Prepared by LCMA, vetted by Technical Committee and submitted to Wetland Authority	Brief Document not considered for notification under Wetland Rules in view of matter being under preview of Hon'ble High Court of J&K.
2	Wular Lake	Prepared by WUCMA, vetted by Technical Committee and submitted to Wetland Authority	Approved by the Wetland Authority. Draft Notification under process. Further IMP for Wular Lake @14943.72 lakhs from MoEF&CC under NPCA was approved. WUCMA was directed to submit approved plan to MoEF&CC
3	Ahansar-Waskur Sar wetland complex	Prepared by concerned Working Group. Vetted by Technical Committee and Submitted to Wetland Authority	To be considered by Wetland Authority in next meeting
4	Sanasar	-do-	-do-
5	Purmandal	No response from Working Group of Samba District for Purmandal despite repeated requests.	
5	Khushalsar-Gilsar	Prepared by concerned Working Group. Vetted by Technical Committee. Currently under updation and final stage of submission	Shall be submitted to wetland Authority in the next 15 days
6	Anchar Lake	-do-	-do-
7	Manasbal Lake	-do-	-do-
8	Narkara	-do-	-do-

Government of Jammu & Kashmir
Office of the Pr. Chief Conservator of Forests (Wildlife)/
Chief Wildlife Warden, J&K
Silk Factory Road Rajbagh Srinagar/ Wildlife Complex, Manda Jammu

Additional Secretary (Legal),
Forest, Ecology and Environment Department,
Civil Secretariat J&K.

No: CWW-Legal/2024-25/92
Dated: 27.07.2024

Sub: Hon'ble NGT Order Dated: 22.05.2024 in the O.A.No. 239/2024 in the matter registered *suo motu* on the basis of the News item titled "What Challenges Are Kashmiri Wetlands Facing?" Appearing in Kashmir Life dated 02.02. 2024.Reply on behalf of the respondent No.iii thereof.

Sir,

With regard to the subject, kindly find enclosed a copy of the draft reply on behalf of the respondent No: iii (Financial Commissioner/ACS Forests UT of J&K) as a compliance to the above-mentioned order of the Hon'ble NGT (copy enclosed) for favour of further directions in the matter please. The case is listed for hearing in the Tribunal on 10.09.2024,

Yours faithfully,
(Rashid Yahya Naqash)
Regional Wildlife Warden,
Headquarters, J&K 27/07

Copy to the

1. Regional Wildlife Warden Kashmir for information.
2. Wildlife Warden Wetlands Division Kashmir for information and follow up in the matter.

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 239/2024

**News item titled "What Challenges Are Kashmiri Wetlands Facing?"
Appearing in Kashmir Life dated 02.02.2024.**

Order Dated: May 22, 2024

This report is submitted in compliance to the above Order of the Hon'ble NGT in the matter by the Department of Wildlife Protection J&K Government on behalf of the respondent No: iii. This OA is registered *suo motu* on the basis of the news item titled "What Challenges are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024.

That, the Department of Wildlife Protection, J&K submits that out of 11 waterbodies listed in para 3 of the order of the Hon'ble NGT dated: 22 May 2024, seven (7) waterbodies namely Hokarsar Wetland, Shallabugh Wetland, Hygam Wetland, Freshkooori Wetland, Kranchoo Wetland, Chatlam Wetland and Manibugh Wetland are under its administrative control. All these wetlands are notified as Wildlife Conservation Reserves under the Wildlife (Protection) Act, 1972.

That, in order to accord the highest priority to conservation and management of these wetlands, Government of J&K has created a separate Wildlife Division namely "Wetlands Division Kashmir" in J&K Wildlife Protection Department. This division is responsible to protect, conserve and manage these wetlands on scientific lines, strictly in accordance with the provisions of the Wildlife (Protection) Act, 1972 and rules framed thereunder.

Wetlands Division Kashmir is managing these wetlands in accordance with approved Integrated Management Action Plan (IMAP) (2022-2027). A copy of the plan is available at the website of J&K Wildlife Protection Department: <https://www.jkwildlife.com>. Testing of water of these wetlands on various quality parameters including physio-chemical analysis is being conducted by the J&K Pollution Control Committee on regular basis.

That, community based solid waste management activities in these wetlands have been intensified with the help of the local communities and various educational institutions. Regular cleanliness drives are being organised in the adjoining villages/wetlands to ensure clean surroundings and healthy wetland system. 850 numbers of such drives in the peripheral villages and 850 numbers of drives in the said wetlands have been proposed under IMAP-2022-27. More than 300 such drives have been successfully conducted so far.

That, as per the IMAP, out of 360 No. of Dust Bins proposed to be installed in and around these wetlands, 252 Nos have been installed. At Hokarsar and Shallabugh wetlands, mechanised floater trash guards have been installed at the ingress points to check solid waste entry in these wetlands.

That, in order to control the diffused pollution through wetland technology, construction of eleven numbers of artificial wetlands has been proposed for the peripheral villages of these wetlands at an outlay of Rs.113.00 lakhs. Tender for execution of the work was floated during 2023-24 but due to a low response to the tender the work could not be executed. Now the work shall be taken up during 2025-26.

That, with respect to Para 4 of the above said order, it is to clarify that there are five number of Ramsar sites in the UT of J&K: Wular, Hokarsar, Shallabugh and Hygam Wetlands falling in Kashmir Region and Surinsar-Mansar Wetland falling in Jammu Region.

That, initially Wetlands Reserves (Game Reserves and State Rakhs) of Kashmir were notified by virtue of Order No: 710-C 1945 Dt: 17-07-1945 (Notification 2 and 5) under Jammu and Kashmir Game Preservation Act-1942 (**Annexure-A**). In accordance with Section 36 of (repealed) Jammu and Kashmir Wildlife (Protection) Act, 1978, these wetlands were deemed to have been declared as Conservation Reserves. The Jammu and Kashmir Wildlife (Protection) Act, 1978 has been repealed and replaced with Wildlife (Protection) Act, 1972 with effect from 31 October 2019. Section 36 of the Wildlife (Protection) Act, 1972 provides for conservation and management of these Conservation Reserves.

That, the relevant revenue records of the Wetland Conservation Reserves in Kashmir which are notified under the Wildlife Protection Act and are being presently managed by the Department of Wildlife Protection, in Kashmir is given at **Annexure-B**.

That, in order to prevent any trespassing and encroachment in these wetlands, a significant amount of work has been done by the Wildlife Department by way of survey, delineation, demarcation and consolidation of the boundaries of these Wetland Conservation Reserves. Against a total of 448 points surveyed and delineated on ground, 250 boundary pillars have been fixed so far, and 198 pillars are in the process of being installed. Wetland wise progress achieved in this regard is given at **Annexure-C**.

Hence report in compliance to the order Dated: 22.05.2024 of the Hon'ble NGT in the instant case is hereby submitted please.

HIS HIGHNESS' GOVERNMENT, JAMMU & KASHMIR

CHIEF SECRETARIAT.
(General Department.)

Amendment to Notifications under the Game Preservation Act 1998.

(1) Memorandum No. F/427/43 dated 25-6-45
from the Development Minister

(2)

ORDER No. 710 of 1945.

Dated 17-7-1945.

The notification forming an annexure to this order is sanctioned and it is directed that it be published in the Government Gazette.

By order in Council.

Confirmed.

[Signature]
MEMANJA.

111-11/45

P.S.C. attested
[Signature]
P. S. C. Officer

[Signature]
21-7-45
PRIME MINISTER

NOTIFICATION 7

In exercise of the powers conferred by sub-section (3) of section 1 of the Jammu and Kashmir Game Preservation Act, 1938, the Government are pleased to exempt the following Game Sanctuaries and Game Reserves from the provisions of section 6 of the said Act to the extent that grazing therein may be permitted by the Chief Conservator of Forests.

GAME SANCTUARIES.

Chinnel basin in Afon valley as delineated in the map hereto annexed.

GAME RESERVES.

Jammu Province

Jamrota Forest I and II including Bagul Block in area near Kathua in the Kathua Forest Division.

- 1. Dalaar Rakh.
- 2. Harb Rakh.
- 3. ~~...~~
- 4. ~~...~~
- 5. Manser (Dunna) Rakh.
- 6. Karan Rakh.
- 7. Khayl Rakh.
- 8. Jgra Chok Rakh.
- 9. Radyal Rakh.
- 10. Makral Rakh.
- 11. Bannagar Rakh.

Kashmir Province.

- 1. Chashmabahi Rakh.
- 2. Dera Rakh in Lidder Valley.
- 3. Khirram Pakh (Big Game area outside the State Pakh as delineated in map A hereto annexed).
- 4. Lower Dachhigam Pakh, (as delineated in the map B hereto annexed).
- 5. Jjjan Big Game area (as delineated in map C hereto annexed)
- 6. Thejwas Mullah (as delineated in map D hereto annexed).
- 7. Laisarian Rakh.

In exercise of the powers conferred by Section 5 of the Jammu and Kashmir Game Preservation Act, 1998, and in supersession of Notification NO: 2 appended to the said Act, the Government are pleased to declare the following areas as Game Sanctuaries - Game Reserves and Reserved Areas respectively, namely:-

I. GAME SANCTUARIES:

Kashmir Province.

1. Rejorian and Bewal Basins in Horbug Valley.

2. Shankaracharya Hill.

3. Chumai basin in Aru valley.

4. Bestgam as declassified in the Map annexed hereto
Jammu Province.

1. Somjani and Sapphire near Mullah in Kishtwar.

2. Pond near Sri Devi Sankar in Kishtwar.

3. Places entered to all communities.

Ladakh

1. Khushoul and Yisu basins in Baltistan.

2. Astor Mullah in Barcha, Baltistan.

II. GAME RESERVES

CLASS A

Kashmir Province

1. Ichhabal Rakht.

2. Chhatargal Mullah in Sindh Valley.

3. Vangat Mullah in Sindh Valley.

4. Kendi and Khree Mullah in the Uri Tehsil the lower boundary of which is the new road to Haji Fir.

5. Antero shooting area as specified in Schedule A.

6. Kating and Kafir Khan area including Salkhola, the Loji and Shamsburry Rakhs.

Jammu Province

1. Shashera Forest - An area near Rejori in the Mirpur Forest Division.

2. Jhallerger Forest - An area near Pooni in the Dandi Forest Division.

3. Jaserota Forest I and II including Begul Block - An area near Kathua in the Kathua Forest Division.

Ladakh

1. Oris Jomon Blocks (specified in Schedule A)

2. Sherut Blocks (specified in Schedule A)

CLASS B 432

N

Kashmir Province.

- I. Chashnanihri Bakh.
- II. Ora Bakh in Lidder Valley.
- III. Khirram Bakh (Big Game area outside the State Bakh as delineated in the map A hereto annexed).
- IV. Lower Dachhigam Bakh (as delineated in the map B hereto annexed.) Deleted & omitted
- V. Ajjan (Big Game area as delineated in map C hereto annexed).
- VI. Bajjama Mullah as delineated in map D hereto annexed.

Jammu Province.

- I. Daleer Bakh.
- II. Nath Bakh.
- III. Gaurah Bakh.
- IV. Mansar (Sagoo Bakh).
- V. Mansar (Tunnel Bakh).
- VI. Koran Bakh.
- VII. Kheri Bakh.
- VIII. Jgra Chak Bakh.
- IX. Badyal Bakh.
- X. Makwal Bakh.
- XI. Pannagar Bakh.

Note:- Shooting or killing of pigs within five miles of the Game Reserves Class B is prohibited.

CLASS C

Kashmir Province.

- I. Hygam Jhil.
- II. Mirgaid Jhil.
- III. The Pampur, Kerancha, Panibog and Chandara Jhils.

III. RESERVED AREAS

Kashmir Province.

- I. Dara Chikor Area.
- II. Nishat Chikor Area.
- III. Bren Chikor Area.
- IV. Zavan area delineated in map E.
- V. Khirram Chikor Area, outside the State Bakh as delineated in map F.
- VI. Ajjan Chikor Area.

11. Mujan Chikor Area situated between Khrow and Khimmoo
as delineated in map (I).

Note:- Only two shoots will be permitted in Mujan
Chikor Area at the discretion of the Game
Warden after His Highness the Maharaja
Bahadur leaves for Jammu. No permits will be
issued for Mujan Chikor area after snowfall.

SCHEDULE A

1. The tributaries of the Indus from Dumbochik to Koyal.
2. The watershed of the Koyal river as far as its junction ^{with} the Indus, below this all tributaries, of the Indus as far as big bend of the river at Dugti.
3. Hanle river basin as far as south of Hangle Conatory.
4. Hanle river basin south of (3).
5. The tributaries of the Indus between the Hanle river and Fuga river.
6. The country lying between 3 and 4 on the east 5 on the north and 6 on the west.
7. The basin of the Salt lakes and tributaries of the Indus between (and including) the Fuga river as far as the water of the Tiri Foo.
8. The basin of the Tsameriri lakes and the Phirui Mullah.
9. The Tiri Foo and the country lying to the north bounded by Indus on the north and east, the Leh Kulu road on the west and the watershed of Isoker ^{Came} plain on the south.
10. The watershed of the Zera and Dakhaha South.
11. The watershed of the Marka river.
12. The Karnah Mullah.
13. The triangular area lying between Choosbal on the north, the Frontier on the east, the watershed of the Choosbal river and Chamtnag Foo on the west and the Indus on the south from Chamtnag to Dugti.
14. The catchment area of Tange river.
15. The Changehenno area.

SCHEDULE B

1. The Iga and Chiare Mullah.
2. Nag and Sabu.
3. Phyang and Tara.

- 1. Datta and Datta.
- 2. Datta and Datta.
- 3. Datta and Datta and Vallu Datta.
- 4. Datta, Shukla, Datta and Datta.
- 5. Datta and Datta.
- 6. Datta and Datta.
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the Datta Datta.
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- 14. Datta and Datta.
- 15. Datta and Datta.
- 16. Datta and Datta.

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(10/10/1955)
LST

per including

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Notification III

N

10/09/2024

ADDENDUM TO SECTION 59 OF NOTIFICATION 4 OF THE
GAME ACT.

In exercise of the powers conferred by section 26 of the Jammu and Kashmir Game Preservation Act 1998, the Government are pleased to direct that the following further amendment shall be made in the Rules contained in Notification 4 issued under the said Act, namely:-

In rule 59 of the said Rules the full point at the end shall be deleted and the following proviso shall be added thereto, namely:-

" Provided that Hygun, Birgund, Pampur, Karanchar, Baniboog and Chandata Game Reserves shall be treated as reserved areas for the purpose of allotment of shooting therein and issue of permits therefor."

USE OF FOREST RESOURCES IN THE STATE OF JAMMU AND KASHMIR

N

Amendment

In exercise of the powers conferred by sub-section (1) of section 1 of the Jammu and Kashmir Game Preservation Act, 1990, the Government are pleased to direct that the following amendment shall be made in Notification NO: 1 issued under the said Act namely:-

For the Schedule appended to the said Notification the following schedule shall be substituted namely:-

SCHEDULE -

List of State Parks.

Kashmir Province.

- 1. Upper Dachigam including Gratjer sub-division. *(Deleted & replaced)*
- 2. Khummo and grass-land between Sangri and Chak Khummo.
- 3. Khrew including Dada area (as demarcated).
- 4. Tral-oun-Khiram (as demarcated). *(Tral-oun-Khiram area as demarcated)*
- 5. Khul basin in Anantnaga Tehsil.
- 6. **Dehar lake from rothundal to Sangam.**
- 7. **Dehar Ser Jhil.**

Jammu Province.

- 1. Babu.
- 2. Jangbano.
- 3. Thana.
- 4. Kothi.
- 5. Tandoh.
- 6. Nadali.
- 7. Lalsi.
- 8. Sansoo.
- 9. Nibranal.
- 10. Kothien Dhar along with ^{Sia} B) and Thandapani areas (as demarcated).

Signature

"What Challenges Kashmir Wetlands are facing"				
S.NO	Name of the Wetland Conservation Reserve	Area inHac	Relevant Revenue Record	Remarks
1	Hygam	719.00	Annexure-"A"	
2	Shallabugh	1691.00	—	
3	Mirgund	406.00	Annexure-"B"	
4	Hokersar	1354.00	Annexure-"C"	
5	Freshkooari	15.25	Annexure-"D"	
6	Chattalum	43.00	Annexure-"E"	
7	Manibugh	5.30	Annexure-"F"	
8	Kranchoo	6.40	Annexure-"G"	

No:- WLW(WL)/Estt/ 2024-25/ 589
 Dated:- 23-07-2024


 Wildlife Warden,
 Wetlands Division Kashmir
 Srinagar

Copy submitted to the Regional Wildlife Warden, Kashmir Region, Srinagar.

Annexure - "A"

OFFICE OF THE TEHSILDAR KHOIE

Statement showing the status of wet land falling in estate Rakh-Higam Tehsil Khoie

Name of the village	Total wet land Area As stated by title Depts		Total area demarcated		Area encroached out of demarcated land		Paddy		Kind of encroachment with area		Structures Total	State Land or wet land area	Encroached wetland							
	K	M	K	M	K	M	K	M	Others	Others										
Rakh-Higam	34852	0	14133	61	1897	62	1773	92	91	06	32	14	0	0	54	95	133	9	3	9

NOTE:- Demarcation has been completed by concerned team and this office is always ready to assist the Wild Life Department for removal of encroachment whenever they approach this office for the said purpose.

Hence demarcation report submitted for further favor of information and necessary action please.


Patwan Halqa


Range Officer Wildlife

Zildar Cane & IB&FC Sopore

Tehsildar Khoie

Annexure - (B)

OFFICE OF THE TEHSILDAR NARBAL

The Wildlife Warden Wetlands,
Srinagar,

Subject:- Statement showing land falling under Mirgund (Kawoosa Jagir) as per Revenue Records.
Ref:- Your office letter No:- WLW (WL) /Estt/2021-22/704-705, Dated:- 23-08-2021

Sir / Madam

Regarding the subject and reference captioned above. In this context the requisite information as per the format is as under:-

439

S.No	Name of village	Proprietary Land		Section 5		Section 4		State Land		Grand Total	
		Kanal	Marla	Kanal	Marla	Kanal	Marla	Kanal	Marla	Kanal	Marla
1	Checki-Kawoosa (Kawoosa Jagir)	Nil	Nil	96	19	2793	3	4016	1	6906	3

Hence submitted for favour of information and further necessary action.

No:- 2-55 /00/TN/21-22
Date:- 26-08-2021

Yours Faithfully
Tehsildar NARBAL
NARBAL

Annexure - "C"

Statement Showing The Details Of Workload / Huberat Of Tehsil Bhalgam

Sl. No.	Project	Name of the Project	Name of the Beneficiary	Particulars										Total	Grand Total		
				Particulars - 1					Particulars - 2								
				Under One	Under Two	Under Three	Under Four	Under Five	Under One	Under Two	Under Three	Under Four	Under Five				
1	Budget	Charitable	Huberat / Subgrant	100	5	100	5	100	5	100	5	100	5	100	5	100	5
2	Dr	Dr	Dr	127	35	100	3	500	4	100	18	100	18	100	18	100	18
3	Dr	Dr	Dr	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	Total			100	5	100	5	100	5	100	5	100	5	100	5	100	5

Note: Submitted in original to the ~~Director~~ ^{D.P. Commission} Budget for information and necessary action

[Signature]
 P. S. Singh
 P. S. Singh

G. M. M. M. M.
 H. H. H. H. H.

M. S. S. S. S.
 S. S. S. S. S.

[Signature]
 T. S. S. S. S.
 S. S. S. S. S.
 S. S. S. S. S.

STATEMENT SHOWING THE DETAIL REGARDING QUANTUM OF LAND UNDER HOKERSHIP

NAME OF TEHSIL	CENTRAL SHALTENG										
NAME OF DISTRICT	SRINAGAR										
NAME OF REVENUE VILLAGE	ZAINAROTE										
TYPE OF LAND	QUANTUM OF LAND										REMARKS
	UNDER HOUSES		UNDER TREES		UNDER CROP		VACANT		TOTAL		
	K	M	K	M	K	M	K	M	K	M	
PROPRITORY LAND	-	-	-	-	-	-	-	-	31	17	
LAND UNDER SEC 5	-	-	-	-	-	-	-	-	69	0	
LAND UNDER SEC 4 KAH CHARARAI	-	-	-	-	-	-	-	-	446	2	
SARKAAR	-	-	-	-	-	-	-	-	1156	11	
GRAND TOTAL	-	-	-	-	-	-	-	-	1702	30	

no: Submitted to Original to the
 Supervisor for further action.

[Signature]
 NAIB TEHSILDAR
 Batamabada
 Patwar, Balga
 Department of Revenue
 Jammu & Kashmir

REGISTER OF PRODUCTIONS FROM THE FOREST DEPARTMENT'S DIVISIONS AND SUB-DIVISIONS

LAKE RANGE

GAME DIVISION

No.	Date of Survey	Year of Survey	FOREST NAME	Locality	Type of Forest	AREA IN ACRES		No. of Trees	No. of Birds	No. of Mammals	No. of Reptiles	No. of Insects	No. of Fish	No. of Plants	No. of Other	No. of Total	No. of Total
						Total	Produced										
1	0-0-00	1901	MIRGURD	Mirgurd	...	286-1.3	903100	40	4018	2000
2	0-0-00	1901	MIRGURD	Mirgurd	...	188-2-0	717130	57	9109	14790
3	0-0-00	1901	MIRGURD	Mirgurd	...	52	9382	14397

443

Annexure - D, E, F, G

Office of the Deputy Commissioner Pulwama.

The Tehsildar,
Pampore.

NO:- DCP/SQ/12/315-17

Dated:- 26.07.2012

Subject:- Transfer of Wild Life Protected Areas(Wet Lands) to the Wild Life Department.

Sir,

The following Wild Life Notified areas (Wetlands) vide Cabinet Order No. 710-C of 1945 dated 17.07.1945 falling in the administrative Jurisdiction of this District as intimated have been notified as Wild Life Protected Areas:-

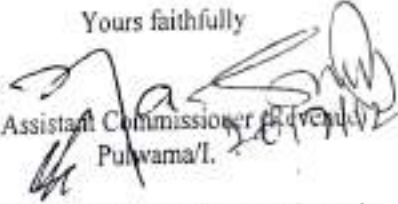
S. No.	Common Name	Existing in village	Khasra No.	Area		Exc
				Kanals	Marlas	
01	Fashkoo	Nambalbal	1884	341	14	36
02	Manibugh	Nambalbal	4926	106	19	
03	Kranchu	Kranchu	35	128	19	2.00
04	Chatlum	Lalpora	167, 211, 276, 277, 416, 483, 487	852	17	79.9
			Total	1430	69	117.9

It is worth to mention that out of 341 Kanals and 14 Marlas of land comprising Survey No. 1884 situate at estate Nambalbal land measuring 36 kanals of land is under the possession of Technical Education Department thereby leaving only 305 kanals 14 marlas.

Accordingly the Wildlife Warden Wetlands Kashmir Division vide his No. WLW/WL/Esst/2012-1332-24 dated 28.05.2012 has requested this office for handing over of possession after proper demarcation.

I am, therefore, directed to request you to please constitute a team of Revenue officers/officials and ensure the proper demarcation and handing over of the possession to the said Department on the early possible date scheduled after consensus with the Divisional Forest Officer Wet Lands Department whose contact number is 9419038961.

Yours faithfully


Assistant Commissioner Pulwama/I.

Copy to the:-

- 1) Divisional Commissioner Kashmir Srinagar for favour of information.
- 2) Deputy Secretary to Jammu & Kashmir Legislative Assembly Secretariat Srinagar for favour of information.
- 3) Wildlife Warden Wetlands Kashmir Division. He is advised to immediately liaison with the Tehsildar Pampore for evolving a consensus of early possible date for taking over the possession of entire notified wet lands. For your convenience the contact number of Tehsildar Pampore is 9419013788.

Annexure-C

Wetland wise Status of Demarcation of Wetland Conservation Reserves in Kashmir.

S.No	Protected Area	Total Area	Status with regard to the Demarcation		
			Total Points Surveyed/ Delineated	Total Number of Boundary Pillars installed on ground till 31-03-2024	Remaining Boundary Pillars to be installed During 2024-25
1	Hokersar WLR	13.54 Sqkm	74	50	24
2	Hygam WLR	7.62 Sqkm	75	56	19
3	Shallabugh WLR	16.75 Sqkm	91	49	42
4	Mirgund WLR	3.83 Sqkm	108	10	98
5	Chattlum WLR	0.55 Sqkm	30	30	0
6	Fashkoori WLR	0.14 Sqkm	30	30	0
7	Kranchoo WLR	0.22 Sqkm	22	15	7
8	Manibugh WLR	0.07 Sqkm	18	10	8
	Total		448	250	198

Item No. 16

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 239/2024

News item titled "What Challenge Are Kashmiri Wetlands Facing?"
appearing in Kashmir Life dated 02.02.2024

Date of hearing: 22.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Ms. Charu Singhal, Adv. for MoEF & CC
Mr. Parth Awasthi, Adv. for R - 1 to 3 with Mr. Ghansham Singh, Member
Secretary, J&K PCC (Through VC)
Mr. Vikrant Pachnanda, Adv. with Ms. Alpana Narula (Through VC),
Scientist, CPCB

ORDER

1. In this original application, the Tribunal is considering the issue of unchecked deposits of sediments resulting in shallowing of wetlands, elevated temperature, increased Biochemical Oxygen Demand (BOD) and pH level, illegal encroachment and waste discharge in the wetlands of Kashmir.
2. The Tribunal on 13.03.2024 on the basis of *suo motu* action had impleaded the respondents and had issued notice.
3. The report on behalf of Central Pollution Control Board (CPCB) dated 21.05.2024 mentions that there are 5 Ramsar sites, namely, (i) Hygam Wetland, (ii) Shalbugh Wetland, (iii) Hokera Wetland, (iv) Wular Lake and (v) Mansar Lake. Including these 5 Ramsar sites, there are 11 wetlands. The report relating to pH, DO and BOD is also reflected in the

Chart, Table 1, page 1 disclosed in the report of CPCB is reproduced hereunder:

“

S. No.	Name of the water body	No of monitoring locations	Status of water quality w.r.t Class B (Outdoor bathing-Organized) of Designated Best Use (DBU) Water Quality Criteria
1	Wular Lake, Bandipora	11	Analytical reports for the parameters pH, DO & BOD reveals that out of 11 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the months of March & April, 2024
2	Anchar Lake, Srinagar	05	Analytical report for the parameters pH, DO & BOD reveals that out of 05 monitoring locations, 03 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024
3	Dal Lake, Srinagar	24	Analytical reports for the parameters pH, DO & BOD reveals that out of 24 monitoring locations, none of the location is qualifying w.r.t class B of DBU water quality criteria for the months of March & April, 2024
4	Hokarsar Wetland, Srinagar/ Budgam	03	Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.
5	Manasbal Lake, Ganderbal	03	Analytical report for the parameters pH, DO & BOD reveals that all the locations are qualifying w.r.t class B of DBU water quality criteria for the month or April, 2024.
6	Shalibugh Wetland, Ganderbal	03	Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.

7	<i>Hygam Wetland, Pampore Pulwama</i>	03	<i>Analytical report for the parameters pH, DO & BOD reveals that all the locations are qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.</i>
8	<i>Freshkooi Wetland, Pampore Pulwama</i>	02	<i>Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.</i>
9	<i>Kranchoo Wetland, Pampore</i>	03	<i>Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.</i>
10	<i>Chatlam Wetland, Pampore Pulwama</i>	03	<i>Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.</i>
11	<i>Manibugh Wetland, Pampore Pulwama</i>	02	<i>Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024</i> "

4. As per the submission of Counsel for the Ministry of Environment, Forest and Climate Change (MoEF&CC), there are only 3 Ramsar sites in Kashmir. Whereas as per the stand of CPCB, there are 5 Ramsar sites in Kashmir. Neither the MoEF&CC nor the CPCB knows the exact number of wetlands in Kashmir.

5. Mr. Ghansham Singh, Member Secretary, J&K PCC has submitted that for removal of encroachment from the wetlands, communications have been sent to the local bodies and so far as the reports relating to micro-biological parameters are concerned, the same are awaited and for that purpose time has been prayed for.

6. Ms. Alpana Narula, Scientist, CPCB appearing by virtual mode has submitted that in respect of the wetlands where the report reveals that requisite parameters are not meeting, necessary information will be collected within two months and within the same period, corrective action will also be initiated.
7. Learned Counsel for the Respondent No. 3 submits that he will file the relevant revenue record disclosing the details and area of each of the wetland in Jammu & Kashmir. Let the same be filed along with a tabulated chart within 8 weeks.
8. It will be open to all the respondents to file their further reply/report within 8 weeks keeping in view the observations made above.
9. List on 10.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

May 22, 2024
Original Application No. 239/2024
DV

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Sikk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel- 0191-2476927; mail- membersecretary@kspcc@gmail.com

Annexure-XV

The Financial Commissioner (Additional Chief Secretary)
Department of Forest, Ecology and Environment
Civil Secretariat,
Jammu/Srinagar.

No. JKPC/Sc./OA239-2024/762

Date. 05-09-2024.

Sub:- Report of the J&K Pollution Control Committee in compliance to Hon'ble National Green Tribunal directions dated 22.05.2024 passed in OA No. 239 of 2024 titled "What Challenges are Kashmir Wetlands facing?"

Sir,

Kindly refer to the captioned subject and your office letter No. FST-Lit/104/2024(7423976) dated 03-09-2024. In this connection, I am directed to submit that the directions of Hon'ble NGT vide its order dated 22-05-2024 in OA 239/2024, the directions of the Hon'ble NGT is reproduced as under:-

1. "Mr. Ghansham Singh, Member Secretary, J&K PCC has submitted that for removal of encroachment from the wetlands, communications have been sent to the local bodies and so far as the reports relating to micro-biological parameters are concerned, the same are awaited and for that purpose time has been prayed for".
2. Learned Counsel for the Respondent No. 3 submits that he will file the relevant revenue record disclosing the details and area of each of the wetland in Jammu & Kashmir. Let the same be filed along with a tabulated chart within 8 weeks.
3. "It will be open to all the respondents to file their further reply/report within 8 weeks keeping in view the observations made above".

In compliance to the aforesaid directions of Hon'ble NGT in OA, the detailed Action Taken Report is submitted as under:-

That the Vice Chairman, J&K Lakes, Conservation and Management Authority, Srinagar, Commissioner, Srinagar Municipal Corporation, Chief Executive Officer, Municipal Council, Budgam, Chief Executive Officer, Wular, Conservation and Management Authority, Srinagar, Chief Executive Officer, Municipal Council, Bandipora, Chief Executive Officer, Municipal Council, Hajin,

Executive Officer, Municipal Committee, Sumbal and Chief Executive Officer, Municipal Council, Ganderbal were requested to furnish the details about the total area of the wetlands / waterbodies and details of the encroachment, if any, falling in their respective area of jurisdiction to the J&K PCC as per the details given below:-

S. No.	Name of the local authority	No. and Date	Annexures
1)	Vice Chairman, J&K LCMA, Srinagar	JKPCC/NGT/152/491 dated 20-05-2024	1
2)	Commissioner, SMC	JKPCC/NGT/152/492 dated 20-05-2024	2
3)	Chief Executive Officer, Municipal Council, Budgam	JKPCC/NGT/152/493 dated 20-05-2024	3
4)	Chief Executive Officer, WCMA, Srinagar	JKPCC/NGT/152/494 dated 20-05-2024	4
5)	Chief Executive Officer, MC, Bandipora	JKPCC/NGT/152/495 dated 20-05-2024	5
6)	Executive Officer, Municipal Committee, Hajin	JKPCC/NGT/152/496 dated 20-05-2024	6
7)	Executive Officer, MC, Sumbal	JKPCC/NGT/152/497 dated 20-05-2024	7
8)	Chief Executive Officer, MC, Ganderbal	JKPCC/NGT/152/498 dated 20-05-2024	8

In compliance to directions of the Hon'ble NGT dated 22-05-2024 in OA No. **239 of 2024**, the concerned Deputy Commissioners were also requested to take steps for retrieval of the encroached area, if any, upon the wetlands located in their respective jurisdictions and ensure that no debris / sewage / effluent be discharged into these wetlands to avoid further conversion of wetland into the land mass for preservation of these wetlands and share complete details about the wetlands /

26/5/24

waterbodies falling in their respective jurisdictions on the prescribed format as per the detail given below:-

Deputy Commissioners	Wetlands/ Water bodies	No. and Date	Annexures
Deputy Commissioner, Pulwama	Hygam wetland, Freshkooori wetland, Kranchoo wetland, Chatlam wetland, Manibugh wetland	JKPCC/NGT/OA 239/51-54; dated 30-05-2024	9
Deputy Commissioner, Srinagar	Dal Lake Anchar Lake Hokarsar wetland	JKPCC/NGT/OA 239/35-38; dated 30-05-2024	10
Deputy Commissioner, Budgam	Hokersar	JKPCC/NGT/OA 239/39-42; dated 30-05-2024	11
Deputy Commissioner, Bandipora	Wular Lake	JKPCC/NGT/OA 239/43-46; dated 30-05-2024	12
Deputy Commissioner, Ganderbal	Manasbal and Shalibug Wetland	JKPCC/NGT/OA 239/47-50; dated 30-05-2024	13

Brief description and profile of wetlands of Kashmir:-

1. Dal Lake (Wetland):

The famous Dal lake covers an area of 20.37 sq. kms surface and is a part of natural wetland which covers 21.1 sq kms including its floating gardens. This is an urban lake with maximum length of 7.44 kms and Maximum breadth of 3.5 kms, maximum depth 6 meters and average depth 1.42 meters. The lake is located in District Srinagar. The Floating Garden known as "Rad" in Kashmiri blossom with lotus flowers during July and August. The wetland is divided by cause ways in 4 basins a) Gagribal, b) Lokut Dal, c) Bod Dal and d) Nigeen. The Dal Lake has catchment area of 316 sq kms. As per the report of Executive Engineer, Lake Division 1st, Lake area is not encroached.

2. Wular Lake (Wetland) (Ramsar Site):

The Government of Jammu and Kashmir constituted the Wular Conservation and Management Authority (WUCMA) in the year 2012 under the J&K Development Act of 1970 mandated with the conservation and preservation of Wular Lake and its feeder channels and treatment of its catchment areas. Wular lake is the largest freshwater lake located in the Districts of Bandipora and Baramulla within river Jhelum Basin and plays a significant role in the hydrography of Kashmir valley by acting as a huge absorption basin for flood water. The area of the wetland is 13000 hectares. The lake is balloon shaped with a maximum length of 16 kms and breadth of 7.6 kms with an average depth of 5.8 meters. Recognising importance of this wetland for its biodiversity of socio-economic values, the lake was designated as wetland of international importance under the Ramsar Convention in 1990.

3. Manasbal Lake (Wetland):

Manasbal Lake is located about 30 kms from Srinagar and the largest lake in Kashmir. This is freshwater lake located in Safapora Block of District Ganderbal. The name Manasbal is said to be a derivate of Mansarovar. The length of lake is 5 kms and breadth is 1 km with surface area of 2.81 sq. The maximum depth of the lake is 13 meters (average depth is 4.5 meters). The catchment area is 33 sq kms. The Lake is good place for bird watching as it is one of the largest natural stamping grounds of aquatic birds in Kashmir and has be sobriquet of "supreme gem of all Kashmir Lakes". The rootstocks of lotus plant which grown extensively in the lake are harvested and marketed and also eaten by the local people.

4. Anchar Lake (Wetland):

The area of Anchar lake is 14.73 sq kms. The Lake is located between Latitude 34° 07' 30" N to 34° 12' 30" N Longitude 74° 46' 00" E to 74° 49' 30" E near Soura area in the Srinagar city. Anchar lake is mainly fed with network of channels originating from River Sindh at Ganderbal towards its western shore. The lake is

connected with famous Dal lake via a channel "Aamir Khan Nallah" which passes through Gilsar and Khushalsar. Like the Dal lake and Wullar lake, it is home of Hanji community, who lives near the lake in an area called Anchar among the locals.

5. Hokersar Wetland (Ramsar Site): -

This wetland spread over an area of 13.54 Sq. Km with coordinates 34° 5'54.148" N, 74° 42' 19.356" E fall in District Budgam and Srinagar. This Wetland has been taken over by the Department of Wildlife Protection Department, J&K Government. This is a renowned waterfowl reserve lies about 10 Km west of Srinagar on Srinagar – Baramulla Highway. Historically, this wetland was a shooting resort of Shri Maharaja Hari Singh of erstwhile Jammu and Kashmir State. The wetland was declared as a Ramsar site of international importance by Ramsar convention bureau on November 8, 2005. It is fed by perennial Doodh Ganga River tributary. The area of the wetland is 13.54 Sq. Kms (19135 kanals and 19 marlas) with an altitude of 1580 meter and depth 2.5 meter in spring and 0.7 meter in autumn. This wetland is an important wetland for resident and migratory waterfowl.

6. Hygam Wetland (Ramsar Site):-

This wetland has an area of 7.62 Sq kms with coordinates 34° 1' 14.301"N, 74° 19,45.171" E is located in District Baramulla. This Wetland has been taken over by the Department of Wildlife Protection Department, J&K Government. The Hygam Rakh is a permanent shallow freshwater lake with maximum depth of 1.2 meters. The perennial stream feed it. The most of the lake is covered with dense growth of reeds and other emergent vegetation. This is largest remaining reed bed area in the Kashmir valley and it is of major ornithological importance. This wetland is important for migratory species and marsh land breeding species. There has been steady increase in the migrant population of waterfowl and other birds at Hygam Rakh after 1995-1996 when shooting was stopped.



7. Mirgund Wetland:

This Wetland with coordinates 33° 7' 21.027" N, 74° 38' 19.368" E, lies in Districts of Budgam and Srinagar. This is a shallow freshwater lake with associated reed beds and riverine marshes on River Jhelum with an area of 3.83 Sq. kms with an attitude of 1580 meters. The depth of the wetland according to the local run of varies between 0.1 – 0.5 meters with an area of 4.00 kms.

8. Shallabugh Wetland (Ramsar Site):

This wetland with coordinates 34° 9' 42.069" N, 74° 43' 659" E, spread over an area of 16.75 Sq. kms with an attitude of 1580 meters located in Districts of Ganderbal and Srinagar is also a Ramsar site. The wetland is located in the close vicinity of Srinagar town and Anchar lake. The Marches of this wetland are fed by Sindh River and local Snow melt. The depth of the water varies from 0.3-2 meters and water level fluctuates considerably according to the rainfall and snow melt. The side towards (Shallabugh Srinagar) is dominated by paddy cultivation. While the side towards Gadoora Anchar has more of reed beds thereby providing important wintering area of water birds.

9. Freshkooori Wetland

Freshkooori wetland is situated very close to the Pampore town of District Pulwama. It is spread over an area of 305 kanals and 14 Marlas and lies between 34°1.022'N74° 55.274'E and 34° 0.592'N74° 55.319'E°. This wetland is being maintained by the J&K Govt. Wildlife Protection Department and falls in the jurisdiction of Municipal Committee, Pampore, District Pulwama.

This Wetland receives a large congregation of waterfowl during winters. The most dominant waterfowl families in Freshkooori Wetland are antedate followed by Ardeidae and Ralidae.

10. Chatlam Wetland

Chatlam Wetland is situated on the eastern bank of River Jhelum and is located nearly about 11 kms from Srinagar city. The wetland is situated in

Panchayat Konibal, Block Pampore of District Pulwama. The area of the Wetland is 852 kanals and 12 marlas and lies between 34.02° N and 74.93° E with an average elevation of 1,574 meters.

The wetland is more or less Oval shaped and popularly known as BODSAR. It is largely spring fed and enjoys a sub-mediterranean climate. Its catchment area comprises of 12 villages having a population of about 33000 using it for fishing, irrigation and domestic purposes.

This wetland has been taken up by the J&K Govt. Wildlife Protection Department after 2014 devastating floods and since then being maintained by the same department. The wildlife protection department have also kept watch and ward at the site.

11. Munibugh Wetland

Munibugh Wetland situated near Pampore town of District Pulwama lies between 34° 0.111'N 74° 55.812'E & 33° 59.897'N 74° 55.595'E at an altitude of 1588 mtrs . The wetland falls in the Panchayat Kranchoo, Block Pampore, District Pulwama has an area of 106 Kanals and 19 marlas. The wetland has been taken over by the J&K Wildlife Protection Department after devastating 2014 floods and since then the same is being maintained by the Wildlife Protection Department.

This wetland is of great ecological and socio-economic importance as it harbours a diverse collection of waterfowl and is providing a good habitat for birds with abundant food, safe place for roosting, nesting and breeding.

A total of 85 species of birds belonging to 25 families including 15 species of migratory waterfowl have so far been recorded in the Manibugh.

12. Kranchoo Wetland

Krentchoo (Kranchoo) Wetland lies about 17 kms east of Srinagar on Srinagar-Jammu National Highway in District Pulwama. The area of the wetland is 128 kanals and 19 marlas. It is fed by its immediate watershed (Karevas), but

26/06/20

largely, it is spring fed and falls under the panchayat Kranchoo, Block Pampore of District Pulwama. It has been named after Kranchoo village situated near it. The wetland having 96% waterlogged area and is free from any encroachment. The Kranchoo Wetland is an important wetland for both resident and migratory waterfowl. Apart from the local residents birds, the wetland provides ample and conducive habitat for breeding of Mallards.

This wetland has also been taken over by the J&K Wildlife Protection Department after 2014, devastating floods and since then this wetland is also maintained by the Wildlife Protection Department. The Wildlife Protection Department has also kept proper watch and ward of the site.

Status Reports about Conservation and Management of these wetlands has been received from Lakes, Conservation and Management Authority, Srinagar, Project Coordinator, WUCMA, Wullar-Manasbal Development Authority, Deputy Commissioner Budgam, Deputy Commissioner Bandipora, Deputy Commissioner Pulwama, Assistant Commissioner Panchayat Ganderbal, Wildlife Warden wetland Division Kashmir, Executive Officer MC Sumbal, Executive officer MC Hajin.

Action Taken Report of Secretary J&K Lake Conservation and Management Authority Srinagar:

As per report of Secretary J&K Lake Conservation and Management Authority Srinagar vide No. LCMA -789/1936-39 dated 05-09-2024, the total area of the lake is 20.37 Sq. kms and lake area is not encroached. Solid and Plastic waste collected from households inside the hamlets, houseboats, Dunga boats / commercial establishments inside the lakes and open surface of lake on daily basis is handed over to the SMC at their designated collection points on periphery of lake for final disposal. The liquid waste is collected through Sewer network along the periphery of the lake and treated at STPs (Laam, Habak, Hazaratbal and Brari Nambal) various STPs has been proposed further by the UEED and LCMA to cater for the untreated

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sewage if any entering the lake. STPs will also be set up inside the Dal lake under PMDP to arrest the sewage if any coming from the hamlets inside the Dal lake. The houseboats are also connected to the sewer network. (copy enclosed as **Annexure-14**)

Action Taken Report of Project Co-ordinator WUCMA:

As per the report of Project coordinator, WUCMA, furnished vide No. PC/CAT/WUCMA/2024-25/546-48 dated 25-07-2024, in the year 2000, the Wular Action Plan was formulated for an amount of Rs.200.00 crores. The following activities undertaken as per the Wular Action Plan:

A. Wetland Survey and Demarcation:

The demarcation of Wular Lake has been carried as per the revenue record on about 130 Sq. kms and stands completed. 1159 concrete boundary pillars have been fixed all over the periphery of the lake. The boundary of the lake is digitized and each boundary pillars is geo-referenced.

B. Catchment Area Treatment:

In order to arrest soil erosion and prevent sedimentation of the lake, a forestation activities and soil and water conservation measures have been carried out in immediate catchment of Wular Lake. So far 2952 hectares of degraded area have been treated in Madhumati and Erin catchments to rehabilitate the degraded catchment. 56960 Cum of DRSM and 43956 Cum of Crates have been carried out for augmenting soil conservation measures in highly degraded areas.

C. Improving Water regimes of Wullar and Associated Wetlands:

About 5 sq kms critically silted up areas of the lake has been dredged by removing about 78 lakh cums of silt and as a result of restoration of habitats for migratory birds, like Smew and long tailed duck were also reported after 84 years in the Wullar lake. Moreover, water quality monitoring is also done on monthly basis by the J&K Pollution Control Committee at 11 designated sites of the Wullar lake for 17 parameters. As per the wetland health cards prepared

26/07/24

based on the parameters fixed by the MoEF&CC, the wetland score of Wullar lake has improved from "B" in 2021 to "A" in 2023.

D. Bio-diversity Conservation:

This wetland is an important component of Central Asian Fly Way and every year large numbers of migratory birds visit the Wullar lake and other adjoining wetlands in the migration season from November to April. To involve local youth, NGOs and other stakeholders 200 Wullar Mitras have been registered, work in close association with the authority in its awareness and conservation programme.

Out of total 13000 hectare are of wetland, 48 hectare Which constitutes 38% of the total area was encroached. Out of the 48 hectare encroached area, 18.45 hectare has been retrieved and remaining 29.55 hectare is yet to be retrieved.

E. Waste Management:

Wular Lake has some encroached area and the removal of the same is still going on. Solid waste management in the area pertains to Rural Development Department. Under SBM-Gramin, segregation sheds and community compost-pits are being constructed. The WUCMA is handholding RDD and facilitate involvement of NGOs, to carry out IEC activities in all 30 villages".

The Government of Jammu and Kashmir vide Govt. notification issued under S.O 283 dated 25th May 2023 has re-constituted the Wullar Conservation and Management Authority (WUCMA) for preservation and conservation of Wullar Lake. The 12 members Wullar Conservation and Management Authority is headed by Financial Commissioner, Forest, Ecology and Environment Department, with Administrative Secretaries Finance Department, Planning Development & Monitoring Department and Jal Shakti Department as members of the authority.



Action Taken Report of CEO Wullar-Manasbal Development Authority:

As per the report of CEO, Wullar-Manasbal Development Authority furnished vide No. CEO/WMDA/797-99 dated 15-07-2024, that There are approximately 1000 households around the lake. Door step collection of waste is being practised through concerned Rural Development Block Safapora. Besides, compost pits have been constructed in all households to encourage source level wet waste treatment. Currently, waste is being dumped at Wuddar Safapora (Kohistan colony), a site identified for development of Integrated SWM facility, DPR for development of which is under process.

Action Taken Report of Assistant Commissioner Panchayat, Ganderbal:

As per the report of Assistant Commissioner Panchayat Ganderbal furnished vide No. ACP/GBL/SBM/3090-94 dated 04-09-2024, the status of Solid, Liquid and Plastic Waste Management in the settlements around Mansabal Lake is as under:-

- a. **Solid Waste:** The households along the banks of Manasbal Lake generate approximately 2 MT of waste daily. This includes both biodegradable and non-biodegradable waste materials.
- b. **Plastic waste:** Plastic waste generally constitutes about 10% to 15% of the total waste in such areas, an estimated 200 to 300 kilograms of plastic waste is generated daily by the households along the banks of Manasbal Lake.
- c. **Bio-medical Waste:** Bio-medical waste typically makes up around 1% to 2%. The estimated amount of biomedical waste produced by the households along the banks of Manasbal Lake would be approximately 10 to 40 kilograms per day.

Furthermore, 3 plastic waste management units in these 3 blocks under the SMB 2.0 and plastic shredder and hydraulic bailing machine installed in PLWMUs will be operational. 130 dustbins have been distributed among the households, 28 community waste compost pits for solid waste management



in households residing in the vicinity of the lakes. Besides, RDD has provided 7 garbage collection Van and 11 e-carts to these blocks for smooth operation of D2D garbage collection. Apart from these 6509 individual soakage pits and 43 community soakage pits have been established for management of the grey water in the area. (copy of the Report is enclosed as **Annexure-15**)

Status Report of Deputy Commissioner, Budgam:

As per the report of Deputy Commissioner Budgam, furnished vide No. DCB/Sq/2024-25/NGT/2386 dated 10-07-2024, Hokersar wetland is spread over an area of 19135 kanals and 19 marlas in District Budgam (Copy enclosed as **Annexure -16**).

Status Reports of Deputy Commissioner, Pulwama:

As per the report of Deputy Commissioner, Pulwama furnished vide No. DCP-Sq/24-25/566 dated 11-06-2024 and DCP/Legal/24/162-66 dated 27-08-2024. There are 5 wetlands in district Pulwama, namely Freshkooori, Manibugh, Chatlam, Krenchoo and Hygam. (Copies of the reports is enclosed as **Annexure-17**).

Status of Waste Management in wetlands Freshkooori, Manibugh, Chatlam, Krenchoo of District Pulwama:

The Deputy Commissioner, Pulwama has submitted a detailed Action Taken Report vide No. DCP/Legal/24/162-66 dated 27-08-2024 and submitted that:

- 1) The measures aimed at solid waste management from D2D collection, segregation at source, clearance of legacy waste and liquid waste management by way of grey water management and IEC activities for engaging the local communities has been intensified.
- 2) Legacy waste of more than 40 MT lying on the bank of Freshkooori wetland have been lifted and processed at Tral under the ongoing biomining contract.
- 3) Municipal Committee, Pampore have distributed 2000 dustbins in the Pampore town in the households residing in and around Freshkooori

26/8/24

wetland. 100 % D2D collection and 70% segregation at the source have been achieved in all the wards of Pampore towns including the Freshkooori wetland.

- 4) 5 heavy drains poses a great challenge to the MC, Pampore and other departments also due to the flow of garbage and mud in these drains which ultimately approaches to this wet land and is causing adverse impact in the environment for which following action plan has been devised.
 - a) Installation of Trash guard for restricting the flow of solid waste into the wetland and its removal thereafter for its treatment and disposal.
 - b) Installation of Sewerage Treatment Plant to check the hazard effect of Sewerage.
 - c) Establishment of decentralized SWM project on scientific lines has been approved at the cost of Rs. 321.55 lacs at Galander, Pampore with waste management centers of 12 TPD capacity (3 plants of 4 TPD each) which is expected to be completed and functional by March 2025.

For wetland Chhatlam, the liquid waste is being managed at household level by construction of individual and Community soakage Pits.

- d) As an alternative solution, the department proposes construction of sedimentation tanks at main points, which will help in filtration of grey water and would prevent Chhatlam wetland from accumulation of sediment / other waste.

(Report of the Deputy Commissioner, Pulwama is enclosed as Annexure-18).

Besides, Deputy Commissioner, Pulwama, Action Taken Reports (ATR) have also been obtained from the Regional Wildlife Warden, Kashmir, EO MC, Pulwama, Assistant Commissioner Development, Pulwama, Assistant Commissioner Panchayat, Pulwama and J&K Pollution Control Committee.

20/6/24

Action Taken Report of Department of Wildlife Protection Department

These 04 wetlands of Pampore falls under the jurisdiction of Wildlife Warden, Central Division, J&K Wildlife Protection Department. The said division has formulated an **Integrated Management Action Plan, IMAP (2022-2027)** for eight Wetland Conservation Reserves under its jurisdiction, **including these four wetlands**. The Management and planning framework laid out in IMAP aims at striking a balance between wetlands eco-system conservation for ensuring ecological integrity of these wetlands and livelihood security of local communities. The works executed by Wild Life Warden Wetland Division Kashmir during the last 05 years (2019-2024) including the detail of works to be undertaken under CAMPA during the current financial year 2024-2025 in Pampore Wetlands is given below in the tabulated form :

(I) Detail of works undertaken under CAMPA from the last five (5) years (2019-2024) in Pampore wetlands:-

Year	Name of the wetland	Name of the work	Physical	Financial (in Rs.)
19-20	Chattalum WLCR	Boat ways/ Nalla kashi by way of clearance of surface area	500 Cum	1,00,000
		De-weeding	500 Cum	1,00,000
		Removal of floating Garden	500 Cum	1,00,000
		Supplementary feed for Birds during lean/ freezing period.	55 Qtls.	1,00,000
		Chain-link fencing	0.5 Km	25,57,574
	Kranchoo WLCR	De-weeding	250 Cum	50,000
	Freshkooori WLCR	Boat ways/ Nalla kashi by way of clearance of surface area	500 Cum	1,00,000
		De-weeding	500 Cum	1,00,000
		Removal of floating Garden	250 Cum	50,000
		Collection of Solid Waste Management	96 days	30,000

26/12/24

		Supplementary feed for Birds during lean/ freezing period.	6 Qtls.	10,000	
	Munibugh WLCR	De-weeding	250 Cum	50000	
20-21	Chattalum WLCR	Management of Solid and other wastes	322 Dyas	1,00,000	
	Kranchoo WLCR	Management of Solid and other wastes	161 Days	50,000	
	Freshkooori WLCR	Management of Solid and other wastes	161 Days	50,000	
21-22	Chattalum WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	750 Cum	1,50,000	
		Clearance and removal of floating vegetation	750 Cum	1,50,000	
		Collection and removal of Solid Waste	321 days	99,990	
		Procurement of Wooden / fiber glass boats	Sankari of old wooden boats	2,50,000	
	Kranchoo WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	998.60Cum s	1,99,721	
		Clearance and removal of floating vegetation	1498.21 Cum	2,99,642	
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-sitting.	1248.24 Cum	2,49,649	
	Fresh kooori WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	998.60 Cum	1,99,721	
		Clearance and removal of floating vegetation	1498.21 Cum	2,99,642	
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-sitting.	1248.24 Cum	2,49,649	
		Chattalum	Collection of Solid Waste	20 Drives	1,00,000

22-23	WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	770 Cum	1,54,000
		Clearance and removal of floating vegetation	740 Cum	1,48,000
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	420 Cum	84,000
		Survey investigation and other biodiversity studies	exogenic survey for ICSA	50,000
		Models & Digital signages/ Hoardings	Hoardings	50,000
	Kranchoo	Collection of Solid Wastes	15 Drives	74,000
	WLCR	Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	1140Cum	77,000
		Survey investigation and other biodiversity studies	exogenic survey	50,000
		Models & Digital signages	Hoardings	50,000
		Munibugh	Collection of Solid Waste	10 Drives
	WLCR	Survey investigation and other biodiversity studies	exogenic survey	25,000
		Models & Digital signages/ Hoardings	Hoardings	50,000
		Fresh koori	Fencing Chain Link	0.46Km
	WLCR	Collection of Solid Waste	10 Drives	49,000
		Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	420 Cum	84,000
Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.		415	83,000	
Survey investigation and other biodiversity studies		exogenic survey	70,000	
Models & Digital signages		Hoardings	49,000	
Chattalum		Barbed wire fencing using angle iron posts in CC block		2,49,000
WLCR	Clearance and removal of floating vegetation	855 Cums	1,71000	
	Collection and removal of Solid Waste	35 Drives	1,75000	

23-24		Control of diffused Pollution through Wetland Technology (Artificial Wetlands)	01 No	2,90,000
		B.O. Office / Residence	construction of BO office at Chattatum WLR	4,74,000
	Kranchoo WLCR	Clearance and removal of floating vegetation	2705 Cum	5,41,000
		Collection and removal of Solid Waste	20 C. Drives	1,00,000
	Freshkooi WLCR	Clearance and removal of floating vegetation	710 Cums	1,42,000
		Control of diffused Pollution through Wetland Technology (Artificial Wetlands)	01 No.	2,39,000
	Munibugh WLCR	Installation of Aquatic Boundary Pillars	10 Pillars	1,96,000
		Rasing of new embankment/ bund at Munibugh	1333 Cums	4,00,000
		Collection and removal of Solid Waste	20 C. Drives	1,00,000
			Total	

(II) Detail of works to be undertaken under CAMPA during current Financial Year 2024-25 in Pampore wetlands: -

S. No	Name of the Wetland	Description of the work	Physical	Financial
1.	Chattatum WLR	Chain-link fencing	1071.4286	15.00
		setting up of permanent and temporary antipoaching camps and providing them with necessary equipment's, gears, transportation, providing of incentives to informers, engagement of daily waged labours to augment permanent staff in order to tackle the dearth of staff, POL, ration, heating and cooking facilities.	LS	0.50
		Clearance and removal of floating vegetation /Pools	4000 Aq. Mtrs	2.00
		Hiring of Machinery and labours for the collection and removal of solid waste in and around the wetland	643 Man Days	2.00

		Construction of Bird Watching Nature Trail along with surfacing and beautification within wetland	LS	4.00
		Completion of B.O. Office, construction of boundary wall and maintenance of the approach path, lawn, installation of the gate and other allied items	LS	8.00
2.	Kranchoo WLCR	Clearance and removal of floating vegetation	5000 Sq. Mtrs	10.00
3.	Freshkooori WLCR	Clearance and removal of floating vegetation	1250 Sq. Mtrs	2.50
4.	Munibugh WLCR	Clearance and removal of floating vegetation	2000 Sq. Mtrs	4.00
		Total		48.00

- 5) Apart from the above, Wildlife Warden Division Kashmir has also conducted cleanliness drives, which were intensified from 23-07-2024 at Freshkooori and Chhatlam Wetlands Conservation Reserves and 145 quintals of solid waste was lifted from these wetlands. The departmental boats are being used for collection of solid waste in the form of bottles / polythene bags and other light waste materials along chain link fencing and barbed wire.

Action Taken Report of Executive Officer, Municipal Committee, Pulwama:-

The Executive Officer, Municipal Committee Pampore has submitted his report vide letter No. MC/Pamp/2024-25/1160-71 dated 04-07-2024 and submitted that an Action Plan for establishment of Decentralized solid waste Management centres for all 40 Urban Local Bodies in Kashmir have been approved, which includes Municipal Committee, Pampore. In Pampore, the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at Galander, Pampore with waste management centres of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for

26/07/24

installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.

The Legacy waste more than 40 MT lying on the bank/ shore of Freshkooori wetland have been lifted and processed at Tral under the ongoing Bio-mining contract. Land reclaimed is proposed to be beautified by way of development of view park. To prevent the open littering of waste and segregation at source by the household, MC Pampore has distributed 2000 dustbins in the town and to household residing in and around Freshkooori wetland.

The 100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Freshkooori wetland.

The water body is cleaned once a week by hiring boats and local experts for removing and extracting weeds etc. from the said water body. However, a sewage treatment plant has been proposed for the Pampore town having capacity of 2.2 MLD with 6.6 kms pipelines having dimension of 200 meters to 450 meters with 3 pump stations, out of which one pump station will be installed in and around of Freshkooori wetland. This Sewage Treatment Plant (STP) has been sanctioned by the UEED. Besides, another FSTP of capacity 10 KLD has also been proposed by the UEED Kashmir for Pampore town which is in process.

Action Taken Report of Assistant Commissioner Development, Pulwama:-

Block Pampore, comprises of 17 Panchayat and 27 villages. That approximately 4890 kgs of Solid Waste is generated in the District and all the Bio-degradable waste is disposed through Community compost pits. 1900 individual compost pits are proposed under the SBM G II during the current Financial Year to tackle the excess waste. Non-biodegradable waste is transported to the Plastic Waste Management unit established for the said purpose. All the legacy waste dumped on the banks of Chhatlam and Kranchoo Wetlands has been removed through mass sanitation drives. Gram Sabhas have been conducted throughout the area to educate the residents of the area not to litter near the bank of water bodies. The Block Development Officers have been given the Magisterial powers to impose



penalties on violators, which are being exercised in these areas to create deterrence against the violators.

Action Taken Report of Assistant Commissioner, Panchayat, Pulwama:-

All the three wetlands, namely, Chhatlam, Kranchoo and Munibagh, which are falling outside the jurisdiction of Municipal Committee Pampore falls in the rural areas, Block Pampore of District Pulwama.

- Door to Door collection of the waste is done in all the panchayats of Block Pampore, since October 2022. But, after August 2023, 4 garbage collection vehicles, hand carts, dustbins and loudspeakers have been purchased for collection, transportation of the Solid Waste and sensitization/awareness of the local populace.
- 17 segregation sheds, 30 compost pits have been constructed for solid waste management in all the 17 panchayats of block Pampore. D2D collection of solid waste is made in all the panchayats of block Pampore.
- 1300 individual soakage pits, 26 community soakage pits have been constructed in all the Panchayats of block Pampore to manage grey water at the household level.
- The Chhatlam wetland located in the Panchayat Halqa Konibal is surrounded by Saffron fields from two sides and habitation comprising of about 500 households from other two sides. The legacy waste has been cleared from all the sites and liquid waste generated by the households is managed at the household level by individual soakage pits and community soakage pits. At some places, sedimentation tanks have also been proposed for helping in the filtration of grey water and prevent accumulation of solid waste at Chhatlam wetland.
- The wetland Kranchoo/Munibagh falls in the Panchayat Halqa Kranchoo, there is no habitations around these wetlands and therefore, are free from dumps of legacy waste.

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Action Taken Report of J&K Pollution Control Committee:**Water Quality Analysis Report of the Wetlands for the month of June and July 2024 for the wetlands:**

The Water Quality analysis of these wetland was got conducted through the laboratory of J&K Pollution Control Committee. As per the Water Quality Analysis report of the wetlands, the status is summarized as under:

Dal Lake:

- **Water Quality Analysis Report:**

Water samples were collected from 24 spots of the Dal and Nageen Lakes and subjected to analysis for various physico-chemical parameters. Out of the water samples collected and tested for 24 locations during the period w.e.f January to May 2024, only one spot conforms to Class "B" criteria (Report Annexed as Annexure 'B'). Results of key indicative water quality parameters are tabulated as below:

Parameters	Range Value
pH	7.26-9.7
Dissolved Oxygen (DO)	1.0 -12.5 mg/l
Biological Oxygen Demand (BOD)	2.1-23.5 mg/l
Total Coliform Bacteria	200 cfu/100ml – 36,000 cfu/100ml
Fecal Coliform Bacteria	20 cfu/100ml – 2000 cfu/100ml

Low concentration of Dissolved oxygen was recorded in the back water channels of the Dal Lake viz., Nayadyar and Jogilankar, which is due to unabated flow of untreated domestic water into these channels. Higher concentrations of Dissolved Oxygen was recorded near the STPs and some open areas of the Dal lake.

The higher concentration of BOD was recorded near STPs and in interior areas of Dal Lake viz., Nayadyar and Jogilankar.

High concentration of Total coliform bacteria has been observed at Konkhan Intermediate Pumping Station (IPS) site, whereas, maximum concentration of Fecal Coliform Bacteria was observed near Hazratbal shrine and Konkhan Intermediate Pumping Station (IPS)

- **Waste Water Quality Analysis of STPs:**

Approximately, 193.34 MLD of domestic sewage is generated in Srinagar city based on 80% of 135 lpcd water supply to 1790249 of population (Projected population).

For treatment of sewage generated from the catchment areas of the Dal and Nageen Lake, there are six STPs, with capacity of 53.8 MLD of sewage water. One more Common STP with capacity of 60.0 MLD is under final stage of commissioning.

Untreated sewage gets entry into the Dal Lake from areas like Telbal, Lalbazar etc.

- **Waste water quality analysis:-**

Waste water quality analysis reports of the six number of operational STPs indicate that quality of the treated water for all analysed parameters does not fall within the prescribed limits and treated water is entering into the Dal lake, which should have been otherwise utilized for irrigation, construction work etc. Results of key indicative water quality parameters are tabulated as below.

As per the Water Quality Analysis report conducted by the J&K Pollution Control Committee for the month of June and July 2024 none of the locations, out of the 24 monitoring locations, qualifies the class B criteria.(Water quality sample analysis report enclosed as Annexure-19)

Wullar Lake:

The J&K Pollution Control Committee monitor the Water Quality of this lake at 11 different spots on monthly basis in terms of Physico-chemical parameters. As per the Water Quality Analysis report for the month of June

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2024 out 11 locations 5 locations do not meet the class B criteria i.e. Outdoor bathing and micro-biological examination reveals that out of 11 locations, 10 locations do not meet class B criteria i.e. outdoor bathing.

As per the report of July 2024, out of 10 locations, 4 locations do not meet class B criteria i.e. outdoor bathing and micro-biological examination reveals that out of 10 locations 8 locations do not meet class B criteria.

Anchar Lake:

The J&K Pollution Control Committee is monitoring this lake at 5 locations on monthly basis. As per the report none of the water quality monitoring locations confirms to the class B water quality criteria i.e. outdoor bathing.

The average water quality index of the below mentioned 8 wetlands is indicated against each along with classification of water quality.

S. No.	Name of Wetland	District	Average water quality index	Classification
1	Chatlam	Pulwama	51	B (Medium to good)
2	Freshkooori	Pulwama	25.5	Heavily Polluted
3	Krenchoo	Pulwama	52	B (Medium to good)
4	Manibugh	Pulwama	55	B (Medium to good)
5	Hokarsar	Srinagar / Budgam	66	A (Good to Excellent)
6	Shalibugh	Srinagar / Ganderbal	59	B (Medium to good)
7	Hygam	Baramulla	63	B (Medium to good)
8	Mirgund	Baramulla	59	B (Medium to good)

(Water Quality Analysis reports enclosed as Annexure-20)

Yours faithfully,


(Ghansham Singh) 5.9.24
Member Secretary
J&KPCC

Copy to the:-

- 1) Special Secretary (Technical) Department of Forest, Ecology and Environment, Civil Secretariat, Jammu / Srinagar for information.
- 2) Additional Secretary (Legal) Department of Forest, Ecology and Environment, Civil Secretariat, Jammu / Srinagar for information.

472

Anney - 01

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkpcc@gmail.com

Vice Chairman,
J&K Lake Conservation and Management Authority,
Srinagar.

No:- JKPC/NGT/152/491

Date:-20-05-2024

Subject:- OA No. 239 of 2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024 - Encroachment upon the waterbodies / Wetlands.

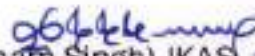
Reference:- No. JKPC/NGT/3290-98 dated 18-05-2024

Sir,

Please refer to the subject and reference captioned above. In this connection, I am to say that the matter is being heard by the Hon'ble NGT in OA 239 of 2024 and J&K PCC requires details about the total area of the Dal Lake as also area upon which encroachment, if any, has taken place.

In this connection, you are requested to please furnish the requisite information to the J&K Pollution Control Committee as the same is required for submission of response to the Hon'ble NGT in the afore-titled case.

Yours faithfully


(Ghansham Singh) JKAS 20.5.24
Member Secretary
J&K PCC

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927, mail - membersecretary,jkpcc@gmail.com

Commissioner,
Municipal Corporation,
Srinagar.

No:- JKPCC/NGT/152/492

Date:- 20-05-2024

Subject:- OA No. 239 of 2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024 - Encroachment upon the waterbodies / Wetlands.

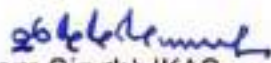
Reference:- No. JKPCC/NGT/3264-72 dated 18-05-2024 .

Sir,

Please refer to the subject and reference captioned above. In this connection, I am to say that the matter is being heard by the Hon'ble NGT in OA 239 of 2024 and J&K PCC requires details about the total number of waterbodies / wetlands falling in the jurisdiction of Municipal corporation, Srinagar alongwith total area of the Wetlands / Waterbodies.

In this connection, you are requested to share the requisite information along with detail of the area, if any, encroached by the unauthorized / illegal encroachers to the J&K Pollution Control Committee as the same is required for submission of response to the Hon'ble NGT in the afore titled case.

Yours faithfully


(Ghansham Singh) JKAS
Member Secretary
J&K PCC
20.5.24

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 005 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - memberssecretary@spcb@jksm.com

Chief Executive Officer,
Municipal Council,
Budgam.

No:- JKPC/NGT/152/493.

Date:-20-05-2024

Subject:- OA No. 239 of 2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024 - Encroachment upon the waterbodies / Wetlands.


Reference:- No. JKPC/NGT/3282-90 dated 18-05-2024 .

Sir,

Please refer to the subject and reference captioned above. In this connection, I am to say that the matter is being heard by the Hon'ble NGT in OA 239 of 2024 and J&K PCC requires details about the total number of waterbodies / wetlands falling in the jurisdiction of Municipal Council, Budgam alongwith total area of the Wetlands / Waterbodies.

In this connection, you are requested to share the requisite information along with detail of the area, if any, encroached by the unauthorized / illegal encroachers to the J&K Pollution Control Committee as the same is required for submission of response to the Hon'ble NGT in the afore titled case.

Yours faithfully


(Ghansham Singh) JKAS
Member Secretary 20.5.24
J&K PCC

475

Annex 04

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2478927; mail - membersecretaryjkpcoc@gmail.com

Chief Executive Director,
Wular Conservation & Management Authority,
Srinagar.

No:- JKPC/NGT/152/494

Date:- 20-05-2024

Subject:- OA No. 239 of 2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024 - Encroachment upon the waterbodies / Wetlands.

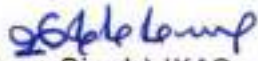
Reference:- No. JKPC/NGT/3313-21 dated 18-05-2024.

Sir,

Please refer to the subject and reference captioned above. In this connection, I am to say that the matter is being heard by the Hon'ble NGT in OA 239 of 2024 and J&K PCC requires details about the total number of waterbodies / wetlands falling in the jurisdiction of Wular Conservation and Management Authority, Srinagar alongwith total area of the Wetlands / Waterbodies.

In this connection, you are requested to share the requisite information along with detail of the area, if any, encroached by the unauthorized / illegal encroachers to the J&K Pollution Control Committee as the same is required for submission of response to the Hon'ble NGT in the afore titled case.

Yours faithfully


(Ghansham Singh) JKAS 20-5-24
Member Secretary
J&K PCC

476

Amoy 05

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2478927; mail - mem@secretaryjkpcb@gmail.com

Chief Executive Officer,
Municipal Council,
Bandipora.

No:- JKPC/NGT/152/495

Date:- 20-05-2024

Subject:- OA No. 239 of 2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024 - Encroachment upon the waterbodies / Wetlands.

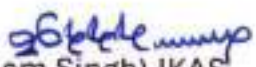
Reference:- No. JKPC/NGT/3273-81 dated 18-05-2024 .

Sir,

Please refer to the subject and reference captioned above. In this connection, I am to say that the matter is being heard by the Hon'ble NGT in OA 239 of 2024 and J&K PCC requires details about the total number of waterbodies / wetlands falling in the jurisdiction of Municipal Council, Bandipora alongwith total area of the Wetlands / Waterbodies.

In this connection, you are requested to share the requisite information along with detail of the area, if any, encroached by the unauthorized / illegal encroachers to the J&K Pollution Control Committee as the same is required for submission of response to the Hon'ble NGT in the afore titled case.

Yours faithfully


(Ghansham Singh) JKAS
Member Secretary 20.5.24
J&K PCC

477

Annex-06

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkpcb@gmail.com

Executive Officer,
Municipal Committee,
Hajin.

No:- JKPC/NGT/ 152/496 .

Date:-20-05-2024

Subject:- OA No. 239 of 2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024 - Encroachment upon the waterbodies / Wetlands.

Reference:- No. JKPC/NGT/3254-63 dated 18-05-2024 .

Sir,

Please refer to the subject and reference captioned above. In this connection, I am to say that the matter is being heard by the Hon'ble NGT in OA 239 of 2024 and J&K PCC requires details about the total number of waterbodies / wetlands falling in the jurisdiction of Municipal Committee, Hajin alongwith total area of the Wetlands / Waterbodies.

In this connection, you are requested to share the requisite information along with detail of the area, if any, encroached by the unauthorized / illegal encroachers to the J&K Pollution Control Committee as the same is required for submission of response to the Hon'ble NGT in the afore titled case.

Yours faithfully

(Ghansham Singh) JKAS

Member Secretary
J&K PCC

20.5.24

478

Annex-07

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 005 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927, mail - memberssecretary@jkpsc@gmail.com

Executive Officer,
Municipal Committee,
Sumbal.

No:- JKPCC/NGT/152/497.

Date:-20-05-2024

Subject:- OA No. 239 of 2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024 - Encroachment upon the waterbodies / Wetlands.

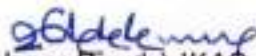
Reference:- No. JKPCC/NGT/3246-53 dated 18-05-2024.

Sir,

Please refer to the subject and reference captioned above. In this connection, I am to say that the matter is being heard by the Hon'ble NGT in OA 239 of 2024 and J&K PCC requires details about the total number of waterbodies / wetlands falling in the jurisdiction of Municipal Committee, Sumbal alongwith total area of the Wetlands / Waterbodies.

In this connection, you are requested to share the requisite information along with detail of the area, if any, encroached by the unauthorized / illegal encroachers to the J&K Pollution Control Committee as the same is required for submission of response to the Hon'ble NGT in the afore titled case.

Yours faithfully


(Ghansham Singh) JKAS
Member Secretary 20-5-24
J&K PCC

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476827; mail - memberssecretary@jkpcb@gmail.com

Chief Executive Officer,
Municipal Council,
Ganderbal.

No:- JKPC/NGT/ 498.

Date:-20-05-2024

Subject:- OA No. 239 of 2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024 - Encroachment upon the waterbodies / Wetlands.

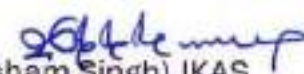
Reference:- No. JKPC/NGT/3281-89 dated 18-05-2024 .

Sir,

Please refer to the subject and reference captioned above. In this connection, I am to say that the matter is being heard by the Hon'ble NGT in OA 239 of 2024 and J&K PCC requires details about the total number of waterbodies / wetlands falling in the jurisdiction of Municipal Council, Ganderbal alongwith total area of the Wetlands / Waterbodies.

In this connection, you are requested to share the requisite information along with detail of the area, if any, encroached by the unauthorized / illegal encroachers to the J&K Pollution Control Committee as the same is required for submission of response to the Hon'ble NGT in the afore titled case.

Yours faithfully


(Ghansham Singh) JKAS
Member Secretary 20.5.24
J&K PCC

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
 Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
 Tel - 0191-2476927; mail - membersecretaryjkpcb@gmail.com

The Deputy Commissioner / District Magistrate,
 Pulwama.

No:- JKPCC/NGT/OA239/ 51-54

Dated: 30-05-2024

Sub:- Hon'ble NGT order dated 22-05-2024 in OA 239/2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024.

Sir,

Kindly refer to the subject cited above. In this connection, I am to say that the above subject case is being heard by Hon'ble National Green Tribunal, Principal Bench, New Delhi. The Hon'ble NGT have sought response / reply from the J&K Pollution Control Committee with complete details about the wetlands / waterbodies in the Kashmir Division.

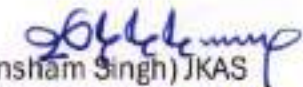
In this connection, you are requested to share complete details in terms of the provisions of Water (Prevention & Control of Pollution) Act, 1974 about the following wetlands / waterbodies falling in the jurisdiction of District Pulwama on the enclosed format within a period of two weeks as the response has to be filed by the J&K PCC before 20th June 2024.

- 1) Hygam Wetland, Pampore Pulwama.
- 2) Freshkooori Wetland, Pampore Pulwama.
- 3) Kranchoo Wetland, Pampore Pulwama.
- 4) Chatlam Wetland, Pampore Pulwama.
- 5) Manibugh Wetland, Pampore Pulwama.

Furthermore, you are also requested to take steps for retrieval of encroached area, if any, upon the waterbodies / wetlands located in the jurisdiction of District Pulwama and ensure that no debris / sewage / effluent be discharged into these wetlands / waterbodies to avoid further conversion of wetland into landmass for preservation of these wetlands / waterbodies.

Yours faithfully,

Encl:- As above.


 (Ghansham Singh) JKAS
 Member Secretary 30/5/24
 J&K PCC

Copy to the:-

- 1) Divisional Commissioner, Kashmir for favour of kind information.
- 2) Regional Director, J&K PCC for information and follow-up action.
- 3) Divisional Officer, J&K PCC Pulwama for information and with the direction to coordinate with the District Administration Pulwama.

481

Anney-70

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkpcb@gmail.com

The Deputy Commissioner / District Magistrate,
Srinagar.

No:- JKPCC/NGT/ OA239/ 35-38

Dated: 30-05-2024

Sub:- Hon'ble NGT order dated 22-05-2024 in OA 239/2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024.

Sir,

Kindly refer to the subject cited above. In this connection, I am to say that the above subject case is being heard by Hon'ble National Green Tribunal, Principal Bench, New Delhi. The Hon'ble NGT have sought response / reply from the J&K Pollution Control Committee with complete details about the wetlands / waterbodies in the Kashmir Division.

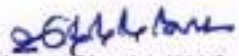
In this connection, you are requested to share complete details in terms of the provisions of Water (Prevention & Control of Pollution) Act, 1974 about the following wetlands / waterbodies falling in the jurisdiction of District Srinagar on the enclosed format within a period of two weeks as the response has to be filed by the J&K PCC before 20th June 2024.

- 1) Dal Lake Srinagar.
- 2) Anchar Lake Srinagar.
- 3) Hokarsar Wetland Srinagar / Budgam.

Furthermore, you are also requested to take steps for retrieval of encroached area, if any, upon the waterbodies / wetlands located in the jurisdiction of District Srinagar and ensure that no debris / sewage / effluent be discharged into these wetlands / waterbodies to avoid further conversion of wetland into landmass for preservation of these wetlands / waterbodies.

Yours faithfully,

Encl:- As above.


(Ghansham Singh) JKAS
Member Secretary 30.5.24

Copy to the:-

- 1) Divisional Commissioner, Kashmir for favour of kind information.
- 2) Regional Director, J&K PCC for information and follow-up action.
- 3) Divisional Officer, J&K PCC Srinagar for information and with the direction to coordinate with the District Administration Srinagar.

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
 Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
 Tel - 0191-2478927; mail - membersecretaryjkpsc@gmail.com

The Deputy Commissioner / District Magistrate,
 Budgam.

No:- JKPCC/NGT/ OA239/ 39-42

Dated: 30-05-2024

Sub:- Hon'ble NGT order dated 22-05-2024 in OA 239/2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024.

Sir,

Kindly refer to the subject cited above. In this connection, I am to say that the above subject case is being heard by Hon'ble National Green Tribunal, Principal Bench, New Delhi. The Hon'ble NGT have sought response / reply from the J&K Pollution Control Committee with complete details about the wetlands / waterbodies in the Kashmir Division.

In this connection, you are requested to share complete details in terms of the provisions of Water (Prevention & Control of Pollution) Act, 1974 about the following wetlands / waterbodies falling in the jurisdiction of District Budgam on the enclosed format within a period of two weeks as the response has to be filed by the J&K PCC before 20th June 2024.

- 1) Hokarsar Wetland, Srinagar /Budgam.

Furthermore, you are also requested to take steps for retrieval of encroached area, if any, upon the waterbodies / wetlands located in the jurisdiction of District Budgam and ensure that no debris / sewage / effluent be discharged into these wetlands / waterbodies to avoid further conversion of wetland into landmass for preservation of these wetlands / waterbodies.

Yours faithfully,

Encl:- As above.

Ghansham Singh
 (Ghansham Singh) JKAS
 Member Secretary 30/5/24
 J&K PCC

Copy to the:-

- 1) Divisional Commissioner, Kashmir for favour of kind information.
- 2) Regional Director, J&K PCC for information and follow-up action.
- 3) Divisional Officer, J&K PCC Budgam for information and with the direction to coordinate with the District Administration Budgam.

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
 Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
 Tel - 0191-2476927; mail - memberssecretaryjkpcb@gmail.com

The Deputy Commissioner / District Magistrate,
 Bandipora.

No:- JKPCC/NGT/OA239/43-46

Dated: 30-05-2024

Sub:- Hon'ble NGT order dated 22-05-2024 in OA 239/2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024.

Sir,

Kindly refer to the subject cited above. In this connection, I am to say that the above subject case is being heard by Hon'ble National Green Tribunal, Principal Bench, New Delhi. The Hon'ble NGT have sought response / reply from the J&K Pollution Control Committee with complete details about the wetlands / waterbodies in the Kashmir Division.


In this connection, you are requested to share complete details in terms of the provisions of Water (Prevention & Control of Pollution) Act, 1974 about the following wetlands / waterbodies falling in the jurisdiction of District Bandipora on the enclosed format within a period of two weeks as the response has to be filed by the J&K PCC before 20th June 2024.

- 1) Wular Lake, Bandipora.

Furthermore, you are also requested to take steps for retrieval of encroached area, if any, upon the waterbodies / wetlands located in the jurisdiction of District Bandipora and ensure that no debris / sewage / effluent be discharged into these wetlands / waterbodies to avoid further conversion of wetland into landmass for preservation of these wetlands / waterbodies.

Yours faithfully,

Encl:- As above.


 (Ghansham Singh) JKAS
 Member Secretary 30/5/24
 J&K PCC

Copy to the:-

- 1) Divisional Commissioner, Kashmir for favour of kind information.
- 2) Regional Director, J&K PCC for information and follow-up action.
- 3) Divisional Officer, J&K PCC Bandipora for information and with the direction to coordinate with the District Administration Bandipora.

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 9191-2478927; mail - membersecretaryjkpcb@gmail.com

The Deputy Commissioner / District Magistrate,
Ganderbal.

No:- JKPCC/NGT/OA239/ 47-50

Dated: 30-05-2024

Sub:- Hon'ble NGT order dated 22-05-2024 in OA 239/2024 titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02-02-2024.

Sir,

Kindly refer to the subject cited above. In this connection, I am to say that the above subject case is being heard by Hon'ble National Green Tribunal, Principal Bench, New Delhi. The Hon'ble NGT have sought response / reply from the J&K Pollution Control Committee with complete details about the wetlands / waterbodies in the Kashmir Division.

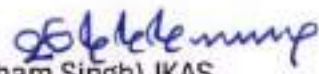
In this connection, you are requested to share complete details in terms of the provisions of Water (Prevention & Control of Pollution) Act, 1974 about the following wetlands / waterbodies falling in the jurisdiction of District Ganderbal on the enclosed format within a period of two weeks as the response has to be filed by the J&K PCC before 20th June 2024.

- 1) Manasbal Lake, Ganderbal.
- 2) Shalibug Wetland, Ganderbal.

Furthermore, you are also requested to take steps for retrieval of encroached area, if any, upon the waterbodies / wetlands located in the jurisdiction of District Ganderbal and ensure that no debris / sewage / effluent be discharged into these wetlands / waterbodies to avoid further conversion of wetland into landmass for preservation of these wetlands / waterbodies.

Yours faithfully,

Encl:- As above.


(Ghansham Singh) JKAS
Member Secretary 30/5/24
J&K PCC

Copy to the:-

- 1) Divisional Commissioner, Kashmir for favour of kind information.
- 2) Regional Director, J&K PCC for information and follow-up action.
- 3) Divisional Officer, J&K PCC Ganderbal for information and with the direction to coordinate with the District Administration Ganderbal.

Annex 2: Format for preparing Brief Document

State / Union Territory: _____

Name and address of person(s) compiling this information _____

Section 1: Identification, Location and Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name.

1.2 _____
Name of the Village(s), Tehsil(s), Municipal area(s)

1.3 _____
Name of the District(s) in which wetland complex is located

1.4 _____
Name of the Department / Agency which has jurisdiction over the wetland / wetlands complex

Section 2: Site Characteristics

2.1 Area of wetland / wetlands category (ha) _____

2.2 Encroached area, if any _____

2.3 Retrieved encroached area _____

Section 3: Biodiversity

- 3.1 a) Main source of water (tick all applicable)
 Rainfall Groundwater Catchment Direct/indirect inflow from river
 Others, please specify _____
- b) Water permanence
 Mostly permanent Mostly intermittent

Section 4: Ecosystem services

Importance	Relevant for the site (please tick yes or no)	If Yes, Details (upto 50 words for each category)
Source of drinking water for people living and around	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Source of water for agriculture	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Fisheries	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Cultivation of aquatic food plants	<input type="checkbox"/> Yes <input type="checkbox"/> No	
For buffalo wallowing and use of domesticated animals	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Medicinal plants	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Is a recreational site	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Buffering communities from extreme events as floods and storms	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Groundwater recharge	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Water purification	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Acts as a sink for sediments	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Has significant cultural and religious values	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Is a site for recreation and tourism	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Supports noteworthy plants species	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Supports noteworthy animal species	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Site of high congregation of migratory water birds	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Supports life cycle of fish or amphibians	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Mining	<input type="checkbox"/> Yes <input type="checkbox"/> No	
Any other, please list		

Section 5: Pre-Existing Rights and Privileges

Nature of right and privilege	Relevant for the site (please tick yes or no)	Does this negatively impact the wetland's ecological health?	Brief description (upto 50 words for each category)
Community Fishing (without any lease or permission from government department)	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Fishing under lease from government department	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Harvest of plants (without any lease or permission from government department)	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Harvest of plants under lease from government department	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Agriculture or horticulture within wetland	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Grazing	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Religious practices	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Withdrawal of water for domestic use	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Withdrawal of water for agriculture or fisheries	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Bathing or wallowing of domestic animals	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Plying of boats	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Any other, please list here	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	

Section 6: Present and Potential Threats

Threat	Degree	Present or Potential	Additional information, if any
Changes in water inflow and outflow	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Pollution	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Unsustainable harvest of biological resources	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Mining	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Siltation	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Encroachment	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Spread of invasive species	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Any other, please list	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	

Section 7: Activities Proposed to be Prohibited (other than those listed in Rule 4(2) of Wetland Rules and Regulated

Activity	Whether prohibited or regulated	Regulation within wetlands or zone of influence	If regulated, indicate the level of regulation (in terms of people, restricted area or any other)	Name of department / agency responsible for regulation / prohibition	Additional information, if any
Withdrawal of water / impoundment/diversion or any other hydrological intervention		<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			
Harvesting of resources (living / non-living)		<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			
Grazing		<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			
Discharge of treated sewage/ effluent / wastewater		<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			

Construction of boat jetties, and facilities for temporary use , as pontoon bridges		<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			
Aquaculture, agriculture and horticulture activities within the wetland boundaries.		<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			
Any other, please list		<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence			

Section 8: Activities Proposed to be permitted

Activity	Place a tick mark if relevant	Within wetlands or zone of influence	Additional information, if any
	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
	<input type="checkbox"/>	<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	
		<input type="checkbox"/> Wetland / Wetlands complex boundary <input type="checkbox"/> Zone of influence	

Section 9: Listing of Available Scientific Resources Used

CHECKLIST

- Responsible agency has been clearly identified and details of contact person included
- Wetland/ wetlands complex boundary has been delineated using GIS and firmed up by adequate ground truthing
- Wetland/ wetlands complex map has been provided at required scale
- Zone of influence has been delineated and included in wetland map or a separate map
- Wetland zone of influence is sufficient to manage all activities
- Site's importance have been listed, and for major categories, justification is provided
- Site's biodiversity values are listed, and for major categories, justification is provided
- List of pre-existing rights and privileges is provided
- Consistency or inconsistency of pre-existing rights and privileges is indicated to be best of available knowledge
- Threats to site are listed, and for major categories details are provided
- Activities prohibited, other than those listed in Rule 4(2) have been mentioned
- List of activities to be regulated within wetlands and zone of influence is provided
- List of activities to be permitted is provided



J&K Lake Conservation & Management Authority,
LCMA Complex, Miskeen Bagh, Khanyar, Srinagar - 190003

Website: www.jklcma.jk.gov.in
Phone No. 0194-4015595

email: viceschairmanjklcma@gmail.com

Fax No. 0194 4015595

No. LCMA - 789/1936-39

Dated: - 05-09-2024

Member Secretary,
J&K Pollution Control Committee,
Srinagar.

Subject :- Compliance report of Hon'ble NGT directions in Suo Motu matter in reg: News items appearing in Kashmir Life dated: 02-02-2024 in OA No. 239/2024 entitled "What Challenges are Kashmiri Wetlands facing"

Reference :- 1) LD-I/1623-26 dated: 04-09-2024
2) LCMA/R&M/Sci/27 dated: 04-09-2024

Sir,

Kindly refer to your office letter No. JKPC/SC/A/24/757 dated: 03-09-2024 regarding the captioned subject. In this context, I am directed to enclose herewith the required information as received from different Divisions of this Authority vide above quoted references for your kind perusal and necessary action.

Yours faithfully


Secretary
J&K Lake Conservation & Management Authority
Srinagar.

Encl: (04 leaves)

1. Letter No. LD-I/1623-26 dated: 04-09-2024 (02 leaves)
2. Letter No. LCMA/R&M/Sci/27 dated: 04-09-2024 (02 leaves)

Copy to the:-

1. Vice Chairman, J&K Lake Conservation & Management Authority.
2. Executive Engineer, Lake Division 1st, J&K LCMA Srinagar for information.
3. I/C, R&M Division, J&K LCMA, Srinagar for information.



OFFICE OF THE EXECUTIVE ENGINEER LAKE DIVISION NO.1, MISKEEN BAGH KHANYAR,
J&K LAKES CONSERVATION AND MANAGEMENT AUTHORITY, SRINAGAR.

The Secretary,
J&K Lake Conservation and Management Authority,
Srinagar

No.LD-I/1623-26
Dated: 04/09/2024

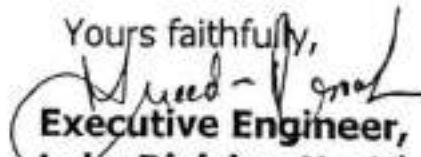
Subject: Compliance Report Hon'ble NGT direction in suo moto matter in reg. New items appearing in Kashmir Life dated:2.2.2024 in AO No.239/2024 entitled "What challenges are Kashmir Wetlands Facing".

Reference: Letter No.JKPCC/SC/A/24/757 dated:03.09.2024.

Sir,

Please refer to the above quoted letter of Member Secretary J&K PCC regarding the subject matter. The requisite information is enclosed herewith for further necessary action at your end please. Further it is requested that the said information may please be compiled in consultation with other concerned Division/ wings of the J&K LCMA.

Encl:01 leaf.

Yours faithfully,

**Executive Engineer,
Lake Division No.1st**

Copy to the:


1. Vice Chairman, J&K LCMA for his kind information please.
2. Superintending Engineer, J&K LCMA.
3. Incharge R&M Division this is w.r.t his letter No. LCMA/R&M/SCI/27 dt:4.9.2024.

-1 R02-

Subject: Compliance report to Hon'ble NGT direction in Suo Moto matter in reg: News items appearing in Kashmir Life dated: 02-02-2024 in OA No. 239/2024 entitled "What challenges are Kashmiri Wetlands Facing".

Ref: JKPCC/Sc/A/24/757 dated: 03-09-2024

1	Total area (length & breadth) of the lake along with the name of the village, Tehsil and District.	20.37 sq km water surface Dal-Nigeen lake, District: Srinagar
2	Area, if any, encroached.	Lake area is not encroached as is evident from the area comparison of different years.
3	Retrieval of encroachment, if any.	NA
4	Water quality status and source of water	Report of R&M attached.
5	Status of disposal of solid waste, liquid waste & plastic waste generated and waste processing facilities, if any established in vicinity of the lakes.	Solid and plastic waste collected from households inside the hamlets, houseboats, dongaboats/commercial establishments inside the lake and open surface of lake on daily basis is handed over to SMC at their designated collection points on the periphery of the lake for final disposal at SMC dumping sites outside lake. Liquid waste is collected through sewer network along the periphery of the lake and treated at the STPs (Laam, Habak, Hazratbal and Brari Numbal). Various STPs have been proposed further by UEED and LCMA to cater for the untreated sewage, if any, entering the lake. Also, STPs will be setup inside Dal Lake under PMDP to arrest the sewage, if any, coming from hamlets inside Dal Lake. Houseboats are also connected to sewer network.

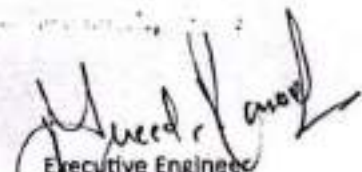

Inlake
Sub-division


JE
IRSD


AEE
Inlake
Sub-division


AEE
IRSD

Forwarded in original to Secretary, JK LCMA for further necessary action.


Executive Engineer
Lake Division 1st
JK LCMA Srinagar

495

To

No:- LCMA/R&M/Sci/27
DE:- 4/9/24

The Executive Engineer
Lake Division--IST,
Miskeenbagh khanyar, Srinagar.

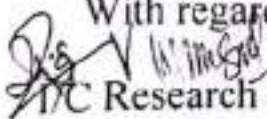
Sub; Compliance report to Hon'ble NGT direction in Suo-Motu matter
in reg; News items appearing in Kashmir life dated; 02-02-2024 in
QA No.239/2024 entitled "What challenges are Kashmiri
wetlands facing."

Sir,

Kindly find the enclosure regarding LAKE STATUS, that
reads "Lake Basins are Maintained" as far as point No.4 is concerned.
While as Source of water is concerned it is mainly Telbal Nallah along
with other fresh streamlets viz., Meerakshah, Pishpav and Boutkul.

Thanking you in anticipation

With regards


IC Research & Monitoring
(LCMA)

cc
Bretter for info.
Ms
04/09/2024.

J&K LAKE CONSERVATION AND MANAGEMENT AUTHORITY
RESEARCH & MONITORING DIVISION, MISKEEN BAGH, KHANYAR SRINAGAR.
 Water quality status of Dal-Nigeen Lake for the year -24

Name of the water body.	Coordinate	Area	Annual 2023	Bi-Annual 2024 (Jan-May)	Improvement in water quality as per CPCB standards (Mention designated class of water body for this year Vs. previous year.)	Primary water quality criteria for (Class B)
Dal- Nigeen lake	34° 05' 00" N. — 34° 09' 15" N & 74° 49' 00" E. — 74° 52' 45" E.	25 sq.km	pH:8.2 D.O:7.5mg/l BOD:4.5mg/l pH:7.3 D.O:6.6mg/l BOD:5.9mg/l	pH:8.2 D.O:8.5mg/l BOD:5.5mg/l pH:8.4 D.O:7.2mg/l BOD:6.8mg/l	Maintained Maintained	pH: 6.5---8.5 D.O:>5mg/l BOD:<3mg/l
1.Nehru-park-basin			pH:8.0 D.O:7.0mg/l BOD:5.6mg/l	pH:8.5 D.O:7.6mg/l BOD:6.6mg/l	Maintained	
2.Nishat-basin			pH:7.9 D.O:6.8mg/l BOD:6.2mg/l	pH:8.3 D.O:7.2mg/l BOD:5.9mg/l	Maintained	
3.Hazratbal-basin						
4.Nigeen-basin						

Government of Jammu & Kashmir
OFFICE OF THE ASSISTANT COMMISSIONER PANCHAYATS GANDERBAL
(Mini Secretariat Complex Duderhama)
Email: - acpganderbal@gmail.com

The Member Secretary
J&K PCC

No: ACP/GBL/SBM/3090-94

Dated: 04/09/2024

Subject: Compliance report to Hon'ble NGT direction in Sua Motu Matter in reg: news items appearing in Kashmir Life dated: 02-02-2024 in OA No: 239/2024 entitled "What Challenges are Kashmiri Wetlands Facing"

Ref: Jammu & Kashmir Pollution CONTROL Committee Letter No: JKPCC/SC/A/24/750-752
Dated: 03-09-2024

Sir,

In reference to your letter seeking information on the waste management practices in Wakura, Safapora, and Sherpathri blocks near Manasbal Lake, please find below a detailed response addressing each point:

1. Approximate Quantum of Waste Generated:

- Approximately 1,000 households reside along the banks of Manasbal Lake in the catchment areas of Safapora/Wakura/Sherpathri Blocks. The approximate estimate of waste generated is as under:

- **Solid Waste:** The households along the banks of Manasbal Lake generate approximately **2 metric tons** of waste daily. This includes both biodegradable and non-biodegradable waste materials.
- **Plastic Waste:** Plastic waste generally constitutes about **10% to 15%** of the total waste in such areas, an estimated **200 to 300 kilograms** of plastic waste is generated daily by the households along the banks of Manasbal Lake.
- **Bio Medical Waste:** Biomedical waste typically makes up around 1% to 2%. The estimated amount of biomedical waste produced by the households along the banks of Manasbal Lake would be approximately 10 to 40 kilograms per day.

2. Details of the Waste processing facilities:

1. **Segregation Sheds/PWMUs:** The department has constructed 09 segregation sheds and 03 Plastic Waste Management Units PWMUs in these three blocks under the Swachh Bharat Mission (SBM) 2.0, and once electricity is provided to the site (currently under process), the plastic shredder and hydraulic baling machine installed in PLWMUs will be operational and will enhance waste processing capabilities.
2. **Dustbins:** All households across three blocks are provided with the 130 dustbins both individual as well as community based for proper disposal of solid waste.
3. **Community Compost Pits:** The department has constructed 28 community based compost pits for solid waste management in households residing in vicinity of lake.
4. **Garbage Collection Vehicles:** The Department has provided 7 Garbage Collection Vans/Dumpers and 11 E-Carts to these blocks for smooth operation of Door to Door garbage collection.



The block wise details of waste processing facilities are tabulated as under:

Name of the Block	Safapora	Wakura	Sherpathri	Total
Community Compost Pits	9	13	6	28
Segregation Sheds	01	6	2	9
PWMUs	01	01	01	03
Community Dustbins	43	51	35	129

3. Status of Door to Door Collection & Segregation at Source:

- I. **Daily Waste Collection:** A well-organized daily door-to-door waste collection system is in place in all three Blocks under District SLWM Sanitation Plan awarded to three clusters which collect waste twice in a week using machinery and equipments provided by department, ensuring that waste is efficiently transported to a segregation shed and safely disposed by way of forward linkage like rag pickers etc.
- II. **De-Weeding and Cleanliness Drives:** Periodic de-weeding of the lake and regular cleanliness drives is conducted by the Manasbal Development Authority (MDA) in collaboration with Rural Development Department to maintain the cleanliness and ecological balance of Manasbal Lake.
- III. **Eco-Friendly Initiatives:** The MDA along with RDD Blocks actively promotes eco-friendly initiatives, including a polythene ban and strict vigilance against environmental encroachments.

4. Details of Soakage (Community and Individual) , CSCs:

Name of the Block	Safapora	Wakura	Sherpathri	Total
Soakage Pits (Individual & Community)	Individual: 1057 Community: 6	Individual 3200 Community :11	Individual:2252 Community:9	6509 26
CSCs	06	8	29	43

Hence the information sought vide your office letter No: JKPC/SC/A/24/750-752 Dated: 03-09-2024 is submitted for favor of information.

Yours faithfully


04.09.2024
Assistant Commissioner Panchayat
Ganderbal.

Copy to:

1. District Development Commissioner Ganderbal for favor of information.
2. Additional District Development Commissioner Ganderbal for favor of information
3. Assistant Commissioner Development ~~Unit~~ for favor of information.
4. Block Development Officer Wakura/Safapora/Sherpathri for information and necessary action.

Annexure-XVIII



GOVERNMENT OF JAMMU & KASHMIR

OFFICE OF THE DEPUTY COMMISSIONER BUDGAM

Member Secretary,
Jammu & Kashmir Pollution Control Committee. -

NO: DCB/SQ/2024-25/NGT/2386

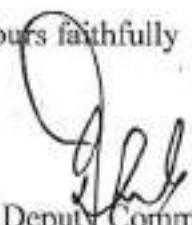
Dated: 10/07/2024

Subject: - Hon'ble NGT order Dated 22-05-2024 in OA 239/2024 titles "What Challenges are Kashmiri wetlands facing?" appearing in Kashmir Life dated 0.02.2024.

Sir,

Kindly refer to your office communication bearing No. JKPCC/Sc./OA-239/2024/256, Dated 01-07-2024 regarding the subject cited above. In this context, the requisite information duly furnished by the Tehsildar Budgam vide letter No. 464/OQ/BUD/024/Rakh dated 10-07-2024 as per prescribed format is hereby enclosed as Annexure-A.

Yours faithfully


Additional Deputy Commissioner,
Budgam.

10.07.24

R.NO: 525
15/07/2024

A.

SC(A)(AN)
26 Jul
16/7/24

500

از دفتر تحصیلدار بڑگام ضلع بڑگام کشمی

OFFICE OF THE TEHSILDAR BUDGAM

The Deputy Commissioner,
Budgam.

Subject: Submission of wetland information.


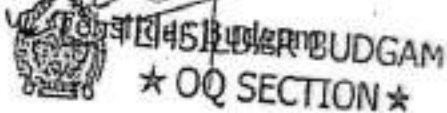
Sir

Regarding the subject captioned above, in this context kindly find enclosed here with the information of wet land as per devised format enclosed at annexure A". for favour of further necessary action at your end please.

No: 464 /OQ/BUD/024/ Rth.

Dated: 10/07/2024

Yours faithfully,



* OQ SECTION *

OFFICE OF THE TEHSILDAR BUDGAM										
S.No.	Wetland Name	Geographical Coordinates	District in which wetlands located	Village	Wetland Type	Wetland Sub-Type	Area	Khasra Or Survey Numbers	Whether falls within category of regulated wetlands as per Wetlands Rules	
					Inland Or Coastal	Natural or Human Made	Kanal	Marlas		
1	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	334	Yes
2	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	234	0	335	Yes
3	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	258	9	218	Yes
4	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	203	13	219	Yes
5	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	220	Yes
6	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	221	Yes
7	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	200	4	223	Yes
8	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	222	Yes
9	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	224	Yes
10	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	225	Yes
11	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	226	Yes
12	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	227	Yes
13	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	228	Yes

	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	229	Yes
15	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	6	230	Yes
16	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	231	Yes
17	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	232	Yes
18	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	233	Yes
19	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	234	Yes
20	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	235	Yes
21	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	236	Yes
22	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	237	Yes
23	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	95	12	238	Yes
24	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	180	8	239	Yes
25	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	240	Yes
26	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	64	3	245	Yes
27	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	247	Yes
28	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	165		248	Yes
	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	175	18	249	Yes

30	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	250	Yes
31	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	131	2	251	Yes
32	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	252	Yes
33	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	253	Yes
34	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	255	Yes
35	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	254	Yes
36	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	256	Yes
37	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	257	Yes
38	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	258	Yes
39	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	259	Yes
40	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	260	Yes
41	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	261	Yes
42	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	262	Yes
43	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	263	Yes
44	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	264	Yes
45	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	265	Yes

46	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	266	Yes
47	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	267	Yes
48	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	268	Yes
49	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	269	Yes
50	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	270	Yes
51	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	271	Yes
52	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	272	Yes
53	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	273	Yes
54	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	274	Yes
55	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	275	Yes
56	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	276	Yes
57	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	277	Yes
58	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	278	Yes
59	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	279	Yes
60	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	204	8	280	Yes
					Inland	Natural	222	4	281	Yes

62	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	99	0	282	Yes
63	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	177	16	283	Yes
64	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	153	13	284	Yes
65	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	131	2	285	Yes
66	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	340	0	286	Yes
67	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	287	Yes
68	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	288	Yes
69	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	289	Yes
70	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	290	Yes
71	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	291	Yes
72	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	292	Yes
73	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	294	Yes
74	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	295	Yes
75	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	296	Yes
76	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	297	Yes
77	Hokersar	34° 5'51.03"N , 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	298	Yes

76	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	299	Yes
77	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	300	Yes
80	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	301	Yes
81	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	302	Yes
82	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	303	Yes
83	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	304	Yes
84	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	222	4	305	Yes
85	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	234	9	319	Yes
86	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	209	13	320	Yes
87	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	257	16	321	Yes
88	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	447	6	191	Yes
89	Hokersar	34° 5'51.03"N, 74°42'18.95"E	Budgam	Rakh Arth	Inland	Natural	162	15	324	Yes
Total							1915	19		

Sig. Of Patwarl

Sig. Of GQ

Sig. Of Naib Tehsildar

Sig. Of Tehsildar

[Signature]
Patwarl
Babruddin

[Signature]
Tehsildar

Jammu & Kashmir (UT)

حکومت جموں و کشمیر

OFFICE OF THE DEPUTY COMMISSIONER PULWAMA

از دفتر ڈپٹی کمیشنر پلوامہ

The Member Secretary,
J & K Pollution Control Committee,
Jammu/ Srinagar.

No. DCP-SQ/24-25/566

Dated: 11/06/2024

Subject:- Hon'ble NGT order dated 22-05-2024 in OA 239/2024 titled " what Challenges are Kashmiri Wetlands facing ?" appearing in Kashmir life dated 02-02-2024.

Sir,

Apropos to the subject kindly refer your office communication No. JKPCC/NGT/OA239/51-54 Dated 30-05-2024. In this connection the requisite information as submitted by Tehsildar Pampore vide No. TP-OQ/373 dated 10-06-2024 is annexed herewith as Annexure "A" for further necessary action as desired.

Yours faithfully,

Encl:- (8 leaves)

Addl. Deputy Commissioner,
Pulwama.

S (K) Anuradha

26/6/24

12-6-24

Annexure "A"

S.No.	Wetland Name	Geographical coordinates (Latitude & Longitude of the center of the Wet Land		District in which the wet land is located	Village	Wetland type (inland or coastal)	Wetlands Sub-type (Natural or human made)	Area (ha)	Khasra No./ Survey No.	Whether falls within the category of regulated Wetlands as per Wet land Rules.
		Latitude	Longitude							
1	Freshkhor Wetland	34.006	74.552	Pulwama	Namblabal	Inland	Natural	17.07	1884	Yes
2	Manibugh Wetland	33.5957	74.5541	Pulwama	Namblabal	Inland	Natural	5.35	4926	Yes
3	Chatlam Wetland	34.0107	74.5555	Pulwama	Namblabal	Inland	Natural	10.3	802	Yes
4	Chatlam Wetland	34.01158	74.93952	Pulwama	Lalpore	Inland	Natural	32.7 5.7 0.06 0.52 3.41 0.01 0.20	167 211 276 277 416 483 487	Yes
5	Krenchoo Wetland	33.99778	74.937989	Pulwama	Krenchoo	Inland	Natural	6.45	35	Yes
6	Hygam Wet Land									

As reported by Tehsildar Pampore does not fall within the Jurisdiction of Tehsil Pampore.



Addl. Deputy Commissioner
Pulwama



Office of the Tehsildar / Executive Magistrate 1st Class / Assistant Collector 1st Class
Pampore

The Addl. Deputy Commissioner
Pulwama

Subject: Hon'ble NGT order Dated 22-05-2024 in OA 239/2024 titled "What Challenges are Kashmir Wetlands Facing" APPERAING in Kashmir Life Dtaed 02-02-2024

Sir,

Please refer your letter No. DCP-5Q/24-25/435-36 (E-45258391) Dated 01-06-2024 apropos to the subject captioned above. In this connection, the requisite information pertaining to the Revenue Department as per the format is appended herewith for favour of further action at your end. However it is to submit the "Hygam" wetland figuring at serial No. 1 doesn't fall within in Jurisdiction of Tehsil Pampore.

Encl

No. 1P-00/

Dated: 15/06/2024

Yours faith fully

[Handwritten Signature]
Tehsildar Pampore

2

Annex 2: Format for preparing Brief Document

State / Union Territory:

Jammu & Kashmir

Name and address of person(s) compiling this information

Wasim Ahmad
Palwari Halqa, Namblabal
c/o Tehsil Office Pampore

Section 1: Identification, Location and Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name.

Fresh water wetland / Manibug wetland / Chatlam wetland

1.2 Name of the Village(s), Tehsil(s), Municipal area(s)

Namblabal

1.3 Name of the District(s) in which wetland complex is located

Pulwama

1.4 Name of the Department / Agency which has jurisdiction over the wetland / wetlands complex

Wildlife Deptt.

Section 2: Site Characteristics

2.1 Area of wetland / wetlands category (ha)

17.07 / 5.32 / 10.30

2.2 Encroached area, if any

2.5 Ha / nil / nil

2.3 Retrieved/encroached area

-

Section 3: Biodiversity

3.1 a) Main source of water (tick all applicable)

Rainfall Groundwater Catchment Direct/indirect inflow from river
 Others, please specify _____

b) Water permanence

Mostly permanent Mostly intermittent

Wasim Ahmad
Palwari Halqa
Tehsil Pampore

NAIB T. HSILDAR
PAMPORE

Wasim Ahmad

W. J. W.

*Patwa Rajga
Kanshi Pampore*

*NAB TEHSILDAR
PAMPORE*

Total no. of wehards to be registered in this market: **03**

No.	Name of wehards	Address	Capital	Year of formation	Number of members	Members per wehards	Rules
1.	Fishkhi: 34,0046 Kestank 74,555	Dukhama Indad	Indad	Notified 17-07-1884			Yes.
2.	Mambing 33,5957 Wettank 74,5547	Vambialab					Yes.
3.	Chetank 34,0107 Kestank 74,5555						Yes.

Address:
 District: Ramnagar, District: Ramnagar, District: Ramnagar

S. No.	Wetland Name	Geographical coordinates	District in which the wetland is located	Village	Wetland type	Wetland sub-type	Area (ha)	Number of wetlands	Whether fully regulated wetlands as per Wetlands Rules	
		(latitude and longitude of the centre of the wetlands)			(inland or coastal)	(natural or human-made)				
1.	Chatlam Wetland Reserve	Lat:- 34.0150 Long: 74.93952	Pulwama	Lalpora	Inland	Natural	32.7	167	Yes	
				"	"	"	5.7	211		
				"	"	"	0.06	97.6		
				"	"	"	0.52	277		
				"	"	"	3.41	416		
				"	"	"	0.01	403		
				"	"	"	0.20	487		
Total no. of wetlands:							(61)			
Total no. of wetlands to be regulated/notified under Wetlands Rules:							(61)	92.6 Ha		

NAIB TEHSILDAR
 RAMPORE

Patwari
 Tehsil Rampore

[Handwritten signature]

Annex 2: Format for preparing Brief Document

State / Union Territory:

Jammu & Kashmir

Name and address of person(s) compiling this information

Muneer Ahmad
Pulwama Halra konibal
c/o Tehsil Office Rampore

Section 1: Identification, Location and Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name)

Chatlam wetland Reserve

1.2 Name of the Village(s), Tehsil(s), Municipal area(s)

Lalpora

1.3 Name of the District(s) in which wetland complex is located

Pulwama

1.4 Name of the Department / Agency which has jurisdiction over the wetland / wetlands complex

Wildlife Deptt.

Section 2: Site Characteristics

2.1 Area of wetland / wetlands category (ha) 42.6 Ha

2.2 Encroached area, if any 4.1 Ha

2.3 Retrieved encroached area -

Section 3: Biodiversity

3.1 a) Main source of water (tick all applicable)
 Rainfall Groundwater Catchment Direct/indirect inflow from river
 Others, please specify _____

b) Water permanence
 Mostly permanent Mostly intermittent

Muneer Ahmad
NAIB TEHSILDAR
RAMPORE

Pabwan
Tehsil Rampore

Annex 2: Format for preparing Brief Document

State / Union Territory:

Jammu & Kashmir

Name and address of person(s) compiling this information

Mudasir Ahmad Wani
Darwazi Hodge Choudhary
Tehsil office Pampore

Section 1: Identification, Location and Jurisdiction

1.1 Name of the Wetland (Alternative names, including in local language should be given in parenthesis after official name.

Keenchoo Wet Land.

1.2 Name of the Village(s), Tehsil(s), Municipal area(s)

Keenchoo

1.3 Name of the District(s) in which wetland complex is located

Pulwama

1.4 Name of the Department / Agency which has jurisdiction over the wetland / wetlands complex

Wild life Department (Game Laws)

Section 2: Site Characteristics

2.1 Area of wetland / wetlands category (ha)

6.45 Hectare

2.2 Encroached area, if any

- NIL -

2.3 Retrieved encroached area

- NIL -

Section 3: Biodiversity

3.1 a) Main source of water (tick all applicable)

Rainfall Groundwater

Catchment Direct/indirect inflow from river

Others, please specify _____

b) Water permanence

Mostly permanent

Mostly intermittent

[Signature]
NAIB TEHSILDAR
PAMPORE

[Signature]
Pat. _____
Teh. P. H. Choudhary

Form 1: Form for categorizing list of wetlands

S. No.	Wetland Name	Geographical coordinates	District (s) in which the wetland is located	Village	Wetlands type	Wetlands sub-type	Area (ha)	Khazra or Survey numbers	Whether falls within category of regulated wetlands as per Wetlands Rules
		(latitude and longitude of the centre of the wetlands)			(inland or coastal)	(natural or human-made)			
3	Kendoo Wetlands	33.997702 (Latitude) 74.937983 (Longitude)	Rudhram	Kendoo	Inland	Natural	120x 35 1910 6.45 (Hectares)		Yes
Total no. of wetlands:		(01)							
Total no. of wetlands to be regulated/modified under Wetlands Rules:			TOTAL = 6.45 Hectares						

[Signature]
NAIB TEHSILDAR
PAMPORE

[Signature]
Tel: _____

GOVERNMENT OF JAMMU & KASHMIR (UT)
OFFICE OF THE DEPUTY COMMISSIONER PULWAMA.
Email ID: dcpl-ikt@nic.in Phone NO: 01933-241242 Fax NO: 01933-241306

The Member Secretary Jammu and Kashmir,
Pollution Control Committee,
Srinagar.

NO:- DCP/Legal/24/162-66

Dated:- 27.08.2024

Subject:- O.A. No. 41 of 2024 titled Nadeem Dar V/S Union Territory of J&K and Ors.

Sir,

Regarding the subject captioned above, a series of meetings with latest on 22-08-2024 were chaired by undersigned, wherein the officers were directed to intensify the measures aimed at solid waste management right from door to door collection, segregation at source, clearance of legacy waste and liquid waste management by way of grey water management, black water management and concrete action plans for sewerage Treatment Plants and Plastic Waste Management. In addition, continuous IEC activities to engage local communities and spread awareness about importance of wet lands and further strict enforcement measures as provided under law were also reiterated.

For Wet Land Freshkuri, the Executive Officer Municipal Committee Pampore submitted his action taken report/Action Plan wherein the report reveals that the legacy waste of more than 40 metric Tonnes lying on the bank/shore of Fashkoori Wet Land have been lifted and processed at Tral under the ongoing Bin Mining Contract. Preventive measures have been taken by the Municipal Committee Pampore to control the open littering of waste and segregation at source by the House Holds. In this regard, they have already distributed 2000 Dust Bins in the Town and to House Holds residing in and around Freshkoori Wet Land. The 100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Fashkoori Wet Land.



It is apt to mention here that the Incursion of (05) heavy drains poses a great challenge before the Municipal Committee Pampore and other concerned departments as It involves the Garbage and mud approaching from the said heavy drains. However, for grey water inlet and outlet management the department has put forth the following strategies:

- a) **Implantation of Trash Guards:** By installing heavy trash guards, the solid waste can be restricted from entering into Wet Land and the same will be bunged and subsequently lifted by the Scavenging staff of Municipal Committee Pampore and disposed of as per the standard measures.
- b) **Installation of Sewerage Treatment Plant:** The hazardous effect of Sewerage can only be checked by installation of (Sewerage Treatment Plant) STP for which the concerned office has already taken up the matter with Executive Engineer, UEED Srinagar for preparation of DPR as mandated.

The above two strategies shall be implemented subject to the availability of funds and necessary approvals from the competent authorities.

- c) The establishment of Decentralized solid waste Management centers for all 40 Urban Local Bodies in Kashmir have been approved which includes Municipal Committee, Pampore. In Pampore the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at Galander, Pampore with waste management centers of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.



For Wet land Chathlam, the report received from Assistant Commissioner Panchayat reveals that the liquid waste generated from households is generally grey water, which has been managed at household level by construction of Individual and Community Soakage Pits. The Legacy Waste Sites at the periphery of wet land are regularly being cleared by the Sanitation Committees. Besides, the garbage vehicles collect waste from the said area which is later being managed by the local sanitation committee for safe disposal. It is apt to mention here that the department has successfully managed door to door collection of wastes and the dumping of the same in segregation sheds/composite pits and the department is being proactive in creating awareness among masses regarding plastic waste /solid waste / liquid waste management by way of regular IECs. Furthermore, as an alternative solution, the department proposes construction of sedimentation tanks at main points which will help in filtration of grey water and would prevent Chathlam wetland from accumulation of sediment/other waste. For long term solution, to manage incursion of grey water DPRs for Dewats have been proposed and the same shall be implemented subject to the availability of funds and the necessary approvals.

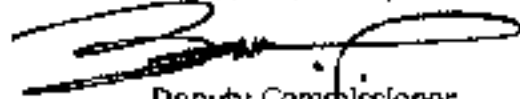
The Wild Life Warden Wet Lands Division, Kashmir also submitted his report highlighting that various cleanliness drives were conducted with effect from 23.08.2024 at Fashkoori and Chatlam Wet Land Conservation Reserves. As a result, 145 ctns of various types of solid waste were lifted from these wetlands. Besides, the services of Departmental boats were used for collection of solid wastes in the form of bottles, polythene bags and other like waste material all along chain link fencing and barbed wire.

So far the long term measures are concerned, the DPRs are being prepared and shall be implemented subject to the approval of the competent authorities and the availability of funds. However, intensive IEC activities, door-to-door collection and solid/ liquid waste



management as detailed above shall be continued for the procurement of preservation of wet lands as desired by the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Yours faithfully



Deputy Commissioner
Pulwama.

Copy to the:-

1. Financial commissioner (Additional chief secretary), Department of forest, Environment and Ecology, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to Govt. Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
3. Secretary to Government, Department of Rural development and Panchayat Raj, Civil Secretariat, Jammu/Srinagar for kind information.
4. Regional Director J&K Pollution control committee, Kashmir for information.

GOVERNMENT OF (UT) JAMMU AND KASHMIR
Department of Urban Local Bodies Kashmir
OFFICE OF THE EXECUTIVE OFFICER MUNICIPAL COMMITTEE PAMPORE
comcpampore@gmail.com

The Deputy Commissioner,
Pulwama

No:MC/Pamp/24/1701-04

Dated: 26/08/2024

Subject:- Preservation of Fashkooi Wetland at Municipal Committee Pampore and obligatory Provisions thereof.

Ref:- 1. JKPC/NGT/41-2024/114-124 Dated: 10/06/2024
2. O.A. No:41 of 2024 titled Nadeem Ahmad Dar V/s. Union Territory of J&K and Ors.

Respected Sir,

Kindly refer to the subject and references captioned above vis-a-vis in compliance to the instruction of your goodself, the Municipal Committee Pampore has taken extreme procedures to safeguard the Fashkooi Wetland and used men and machinery at the site in order to save the wetland from Garbage and Plastic free for which Scavenging staff has been deployed on daily basis in presence of respectable citizens not only but also Forest Department also participated in the campaign and Wetland Conservation officials were also present at the site during concentrated effort of the Fashkooi wetland site (Geo-tagged photographs enclosed for reference), but this office has no such facility to evacuate the whole wetland from rubbish silt, etc due to inadequate equipments and modern type boats, but also deficiency of manpower to be occupied with modern technology for which this office face a lot of difficulties. Inasmuch, the Municipality are providing general awareness among the public at the outskirts to refrain from throwing garbage etc and other rough material on the wetland. The main difficulty during the cleaning the site as there are heavy drains which directly comes from the nearby Mohallals with sludge and mud due to which there are complete apprehensive that wetland may be affected abruptly if the authorities will not take necessary measures to preserve the most famous Fashkooi wetland and the Municipality



will absolutely provide men and machinery as is available with the Institution for preservation of the famous Fashkoori Wetland.

The scavenging staff in presence of undersigned started concentrated effort to remove the Garbage and polythene at the Fashkoori wetland in presence of Advocate Nadeem Qadri (Environmental Lawyer at Honb'e High Court Srinagar) and also the residents of the area who have dumped Cow dung on the edge of Fashkoori wetland were requested and asked to remove the same within Two days positively, otherwise the Municipality will confiscate the same at the sites at their own risk and cost and the expenditure to be incurred will be born by them and in future such practices will be refrained, otherwise penalizing action will be initiated against them as per the rules.

Brief Description of Fashkoori Wetland: -

Fashkoori Wetland is situated in Pulwama District and is located at the periphery of Pampore Town. It is spread over an area of (14) Ha and lies between $34^{\circ} 1.022'N74^{\circ} 55.274'E$ and $34^{\circ} 0.592'N74^{\circ} 55.319'E$. 8.2 Flora & Fauna. The Wetland receives large congregations of Waterfowl during winters. In addition to this sizeable number of summer migrants and resident birds inhabit this wetland. The most dominant waterfowl families in Fashkoori Wetland are Antedate followed by Ardeidae and Rallidae. The Wetland act as a satellite refuge for local migration patterns from adjoining other Pampore wetlands. Mallards have been recorded to breed in this wetland as tall patches of Typha provides a good and suitable condition for the duck to breed.

The Municipal Committee Pampore remains at frontage position on the preservation and protection policy and leaves no stone unturned to perform the mandated duties, the Municipal Committee Pampore have (17) wards and the Fashkhoori Wetland falls at the periphery of two wards of Municipal Committee Pampore viz, Tulbagh and Namblabal and since long Five heavy drains are presently flowing towards the Fashkhoori Wet land. The details of drains presently flowing are as under:-



Sr. No.	Location	Geo-Coordinates
01.	Near ITI Pampore	3400.531N 07455.438E
02.	Near Shandar Motors Namblabal Pampore	3400.594N 07455.251E
03.	Blow Prower Grid Namblabal Pampore	340.791N 07455.240E
04.	Nar Er. Zahoor Ahmad Masoodis House Namblabal Pampore	3400.629N 07455.233E
05.	Near Aram Masjid Namblabal Pampore	3400.913N 07455.203E

It is opt to mention here that, the incursion of (05) heavy drains are presently a challenge before the Municipal Committee Pampore not only but also to the concerned departments as it involves the Garbage and mud approaching from these Five heavy drains. The unconstructive impact of the drains shall be checkered in two ways:

- a) **Implantation of Trash Guards:** By installing heavy trash guards, the solid waste can be restricted from entering into Wet Land and the same will be bunged and subsequently lifted by the Scavenging staff of Municipal Committee Pampore and disposed of as per the standard measures.
- b) **Installation of Sewerage Treatment Plant:** - The hazardous effect of Sewerage can only be checked by installation of (Sewerage Treatment Plant) STP for which this institution has already taken up the matter with Executive Engineer, UEED Srinagar vide this Office communiqué No: MCP/2023-24/1493-95 Dated: 05/08/2024 for preparation of DPR, as per the directions of then Director, Urban Local Bodies Kashmir during the virtual meeting. (Copy enclosed for reference), however, the matter of funds to be incurred for the said project will be taken up with the higher authorities.
- c) **The establishment of Decentralized solid waste Management centers for all 40 Urban Local Bodies in Kashmir** have been approved which includes Municipal Committee, Pampore. In Pampore the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at Galander, Pampore with waste management centers of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.

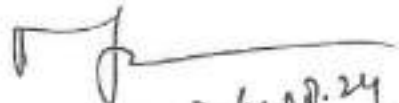


d) The Legacy waste quantity more than 40 MT lying on the bank/ shore of Fashkooori wetland have been lifted and processed at Tral under the ongoing Bio-mining contract. Land reclaimed is proposed to be beautified by way of development of view park. To prevent the open littering of waste and segregation at source by the household, MC Pampore has distributed 2000 dustbins in the town and to household residing in and around Fashkooori wetland. The 100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Fashkooori wetland. However, a sewage treatment plant has been proposed for the Pampore town having capacity of 2.2 MLD with 6.6 kms pipelines having dimension of 200 meters to 450 meters with 3 pump stations, out of which one pump station will be installed in and around of Fashkooori wetland. This Sewage Treatment Plant (STP) has been sanctioned by the UEED. Besides another FSTP of capacity 10 KLD has also been proposed by the UEED Kashmir for Pampore town which is in process.

As such detailed report is submitted for favour of kind information and further necessary instructions please.

Encls: A/A.

Yours faithfully,



26.08.24
Executive Officer,
Municipal Committee,
Pampore

Copy to the:-

01. Director, Urban Local Bodies Kashmir for favour of information.
02. Additional District Development Commissioner/Administrator, Municipal Committee Pampore for favour of information.
03. District Officer, Pollution Control Board Pulwama for favour of information.







REDMI NOTE 5 PRO
MI DUAL CAMERA



Pampore

2W5F+968, Pampore, 192121

Lat 34.009039° Long 74.923723°

23/08/24 12:14:37 PM





NAMBLABAL



Google

Pampore

Namblabal, 272, Bagander Rd, Gousia Colony, Pampore, 192121

Lat 34.016503° Long 74.921924°

24/08/24 12:02:38 PM





The Dy. Commissioner,
Pulwama

No:- WLW (WL)/Estt/2024-25/ 769

Dated: -26-08-2024

Subject:- Case of Nadeem Ahmad Dar V/S Union territory of Jammu & Kashmir and action taken report thereof.

Sir,

Apropos the subject matter captioned above and in connection with the meeting held with you in your good office on 22-08-2024, three cleanliness drives were conducted w.e.f 23-08-2024 at Freshkooori and Chattalum Wetland Conservation Reserves, in which Men & Machinery of Municipal Committee Pampore, Block Development officer, Pampore and field staff of this Division participated. The Photographic evidence of the activities carried out in past three days are enclosed herewith as Annexure- "A" for your kind perusal, please & the details are as under: -

- 8 to 10 hoopers (Approximately 40 Qtls) of solid waste were lifted from inlet drains from I.T.I side of Fresh Koori wetland Conservation Reserve.
- Near ITI pampora the drain entering the Freshkooori wetlands was chocked with solid waste. The drain was thoroughly cleaned so that no solid waste could enter the Freshkooori Wetland.
- Near Arm Masjid pampore huge amount of solid waste were collected and disposed off.
- 5 to 6 hoopers (Approximately 30 Qtls) of solid waste were lifted from Bagender side of Freshkooori wetland Conservation Reserve.
- Near Jio Tower Baghander solid waste in the form of plastic bottles and polythene were collected along the boundary of the Wetland
- 4 to 5 Tractors (Approximately 35 Qtls) of Solid waste were also removed from Lalpora Fisheries side of Chattalum Wetland Conservation Reserve.
- The Departmental boats were used on 25-08-2024 for collection of solid waste in the form of bottles, polyethene bags and other waste material along chain link fencing, brabed wire side and near B.O Quarter/BP No.24.
- 4 to 5 hoopers (Approximately 40 Qtls) of solid waste were lifted from the periphery of Chattalum Wetland Near Eidgah and accordingly disposed-off by the field staff of Block Development Officer Pampore.

Further, the process of cleaning of pampore wetlands will be continued so that these wetlands can be made solid waste free and the health of these precious wetlands can be maintained properly.

Yours faithfully,

Encl:- Photographs (2) Pages.



Tubaghi, near TI college, Rampore, 192121
 Latitude: 34.00872711° Longitude: 74.92399247°
 Local: 08:03:46 AM Altitude: 1389 meters
 GMT: 08:03:46 AM Friday, 25.08.2024



GPS Map
 Connect Live



Tubaghi, near TI college, Rampore, 192121
 Latitude: 34.00885745° Longitude: 74.92191396°
 Local: 08:50:30 AM Altitude: 1389 meters
 GMT: 08:50:30 AM Friday, 24.08.2024



Tubaghi, 2W6C-64F, Rampore, 192121
 Latitude: 34.01009547° Longitude: 74.9214328°
 Local: 10:55:35 AM Altitude: 1389 meters
 GMT: 08:25:35 AM Friday, 24.08.2024



2W7R-49X, Lal Pora, 192121
 Latitude: 34.01101383° Longitude: 74.9421104°
 Local: 10:55:35 AM Altitude: 1389 meters
 GMT: 08:25:35 AM Friday, 24.08.2024



2W7R-49X, Lal Pora, 192121
 Latitude: 34.01101383° Longitude: 74.9421104°
 Local: 10:55:35 AM Altitude: 1389 meters
 GMT: 08:25:35 AM Friday, 24.08.2024

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Ro-Sakes/Pampore

Office of the Assistant Commissioner Panchayat Pulwama.

District Development Commissioner
Pulwama.

No:-ACP/Pul/Pul/Comp/4560-98

Dated:- 26-08-2024

Subject: Action Taken Report on wetland (OA NO 41 of 2024 titled Nadeem and dar vs UT & others).

Sir ,

Regarding the subject cited above, in this regard the extreme actions/procedure taken by the department for safeguard of these wetlands are as under for favour of information:-

For management of Solid Waste, in Block Pampore, Department has constructed 17 segregation sheds. These segregation sheds are being used to segregate waste like biodegradable, Non-biodegradable, Plastic waste etc, 30 number of compost pits have been constructed in various Panchayats of Block Pampore and some are under construction as well. For management of liquid waste 26 community soakage pits have been constructed under SBM in block pampore, more than 1300 number of individual soakage pits have been constructed to manage grey water at household level. For management of black water septic tanks, twin pits etc have been constructed to tackle black water at source.

At the beginning of Door to Door garbage collection various legacy waste sites have been identified, which were cleared again and again, clear cut messages were conveyed to public to prevent the site from further degradation. But still a lot of garbage is getting accumulated at the periphery of Roads, Wetland thrown by unknown persons at late night or early hours because of which we are unable to achieve success on it.

Regarding the door to door waste collection at panchayat halqa Konibal which is in question, a garbage vehicle is scheduled to collect waste from the households at the frequency of 2 days in a week, which is later segregated in segregation shed constructed within the panchayat Konibal. The collected waste is segregated by the sanitation workers engaged for this purpose. Bio-degradable waste is transported to community compost pit and plastic waste is stored at segregation shed and is being cleared fortnightly basis which is later transported to nearby Plastic Waste Management Unit Kakapore. We are also awaring people by IECs ,Camps etc regarding the segregation of waste at source but this process will take time to change the behavior of people. Dust bins have also installed at major places like masjids, Astan Sharif , Wetland etc. and frequently these are being monitored by local sanitation community there. Three number of community soakage pits have been constructed in panchayat halqa Konibal to manage grey waste at community level, and two number of community soakage pits have been approved in current annual action plan under SBM(G). 60

g. 


number of individual soakage pits have been constructed under MGNREGA to track grey water at HH level.

Wetland Chatlam or Chatlam Sar is an important wetland in Panchayat Halqa Konibal. It is surrounding by saffron fields from two sides and by habitation (Bagi anayatullah Meej and Chatlam) from two sides comprising of 500(Approx) households. Earlier people used to dump waste near chatlam wetland after conducting awareness programs and IEC camps the scenario totally changed, now a garbage vehicle collects waste from said area and is later being managed by the sanitation committee for safe disposal of the waste. The legacy waste sites created by unknown people at the periphery of wetland is regularly being cleared by the sanitation committee there. The liquid waste generated from the households is generally grey water which is being managed at household level by constructing individual soakage pits and community soakage pits. Some of the grey water waste gets into the wetland and we have proposed community soakage pits there but locals were not allowing us to construct. After taking public into confidence we started constructing community soakage pits but later we were not able to do it because of high water table there. The alternative solution for grey water was done by proposing sedimentation tanks at main points. This will help in filtration of grey waste and at the same time will prevent chatlam wetland from accumulation of solid waste, For Long-term solution the DPR for Dewats has been proposed in Chatlam area which will manage the grey water coming from these drains and from surrounding areas as well.

Wetland Krenchoo/Manibugh fall in panchayat Halqa Krenchoo. These wetlands are free from habitation. There is no legacy waste dumped around the said wetland. However the school namely MEI Pampore situated there has car washing ramp which has direct outlet in the said wetland. Notice was issued to the said institution and immediately the working of car washing ramp was stopped.

Freshkori wetland mainly falls in urban area, however a sanitation drive was also held in there as well. A special cleanliness drive was also held on 25th of August under the banner of Save wetland and clean wetland. In this programme large people from the Konibal and Chatlam also participated.

Yours faithfully,


Assistant Commissioner Development
Pulwama.

Copy to the:-

1. Director General, Rural Sanitation J&K Jammu for favour of information.

Legacy waste sites clearance at Chatlam Wetland ✓



Wetland clearance



11

Construction work started on Sedimentation Tanks at Chatlam. X



ACP Mam Monitoring Legacy Waste Clearance and Sedimentation Tanks

122

Constructed



13

Removing Plastic Waste from Wetland




Good
 Quality
 Videos
 Thanks

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 2W7R+89X, Lal Pora, 192121
 Lat 34.011509°
 Long 74.942817°
 25/08/24 11:10 AM GMT +05:30

Special Cleanliness Cum Awareness Drive on 25th of August at Chatlam Wetland,




GOVERNMENT OF (UT) JAMMU AND KASHMIR
Department of Urban Local Bodies Kashmir
OFFICE OF THE EXECUTIVE OFFICER MUNICIPAL COMMITTEE PAMPORE
comcpampore@gmail.com

The Deputy Commissioner,
Pulwama.

No:MC/Pamp/24/ 1701-04

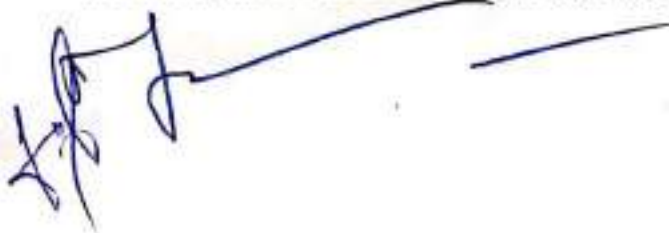
Dated: 26/08/2024

Subject:- Preservation of Fashkooori Wetland at Municipal Committee Pampore and obligatory Provisions thereof.

Ref: - 1. JKPCC/NGT/41-2024/114-124 Dated: 10/06/2024
2. O.A. No:41 of 2024 titled Nadeem Ahmad Dar V/s. Union Territory of J&K and Ors.

Respected Sir,

Kindly refer to the subject and references captioned above vis-a-vis in compliance to the instruction of your goodself, the Municipal Committee Pampore has taken extreme procedures to safeguard the Fashkooori Wetland and used men and machinery at the site in order to save the wetland from Garbage and Plastic free for which Scavenging staff has been deployed on daily basis in presence of respectable citizens not only but also Forest Department also participated in the campaign and Wetland Conservation officials were also present at the site during concentrated effort of the Fashkooori wetland site (Geo-tagged photographs enclosed for reference), but this office has no such facility to evacuate the whole wetland from rubbish silt, etc due to inadequate equipments and modern type boats, but also deficiency of manpower to be occupied with modern technology for which this office face a lot of difficulties. Inasmuch, the Municipality are providing general awareness among the public at the outskirts to refrain from throwing garbage etc and other rough material on the wetland. The main difficulty during the cleaning the site as there are heavy drains which directly comes from the nearby Mohallals with sludge and mud due to which there are complete apprehensive that wetland may be affected abruptly if the authorities will not take necessary measures to preserve the most famous Fashkooori wetland and the Municipality



will absolutely provide men and machinery as is available with the Institution for preservation of the famous Fashkooori Wetland.

The scavenging staff in presence of undersigned started concentrated effort to remove the Garbage and polythene at the Fashkooori wetland in presence of Advocate Nadeem Qadri (Environmental Lawyer at Honb'e High Court Srinagar) and also the residents of the area who have dumped Cow dung on the edge of Fashkooori wetland were requested and asked to remove the same within Two days positively, otherwise the Municipality will confiscate the same at the sites at their own risk and cost and the expenditure to be incurred will be born by them and in future such practices will be refrained, otherwise penalizing action will be initiated against them as per the rules.

Brief Description of Fashkooori Wetland: -

Fashkooori Wetland is situated in Pulwama District and is located at the periphery of Pampore Town. It is spread over an area of (14) Ha and lies between $34^{\circ} 1.022'N74^{\circ} 55.274'E$ and $34^{\circ} 0.592'N74^{\circ} 55.319'E$. 8.2 Flora & Fauna. The Wetland receives large congregations of Waterfowl during winters. In addition to this sizeable number of summer migrants and resident birds inhabit this wetland. The most dominant waterfowl families in Fashkooori Wetland are Antedate followed by Ardeidae and Rallidae. The Wetland act as a satellite refuge for local migration patterns from adjoining other Pampore wetlands. Mallards have been recorded to breed in this wetland as tall patches of Typha provides a good and suitable condition for the duck to breed.

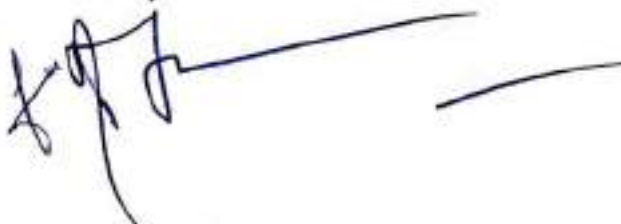
The Municipal Committee Pampore remains at frontage position on the preservation and protection policy and leaves no stone unturned to perform the mandated duties, the Municipal Committee Pampore have (17) wards and the Fashkooori Wetland falls at the periphery of two wards of Municipal Committee Pampore viz; Tulbagh and Namblabal and since long Five heavy drains are presently flowing towards the Fashkooori Wet land. The details of drains presently flowing are as under:-



Sr. No.	Location	Geo-Coordinates
01.	Near ITI Pampore	3400.531N 07455.438E
02.	Near Shandar Motors Namblabal Pampore	3400.594N 07455.251E
03.	Blow Prower Grid Namblabal Pampore	340.791N 07455.240E
04.	Nar Er. Zahoor Ahmad Masoodis House Namblabal Pampore	3400.629N 07455.233E
05.	Near Aram Masjid Namblabal Pampore	3400.913N 07455.203E

It is opt to mention here that, the incursion of (05) heavy drains are presently a challenge before the Municipal Committee Pampore not only but also to the concerned departments as it involves the Garbage and mud approaching from these Five heavy drains. The unconstructive impact of the drains shall be checkered in two ways:

- a) **Implantation of Trash Guards:** By installing heavy trash guards, the solid waste can be restricted from entering into Wet Land and the same will be bunged and subsequently lifted by the Scavenging staff of Municipal Committee Pampore and disposed of as per the standard measures.
- b) **Installation of Sewerage Treatment Plant:** - The hazardous effect of Sewerage can only be checked by installation of (Sewerage Treatment Plant) STP for which this institution has already taken up the matter with Executive Engineer, UEED Srinagar vide this Office communiqué No: MCP/2023-24/1493-95 Dated: 05/08/2024 for preparation of DPR as per the directions of then Director, Urban Local Bodies Kashmir during the virtual meeting. (Copy enclosed for reference), however, the matter of funds to be incurred for the said project will be taken up with the higher authorities.
- c) **The establishment of Decentralized solid waste Management centers for all 40 Urban Local Bodies in Kashmir** have been approved which includes Municipal Committee, Pampore. In Pampore the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at Galander, Pampore with waste management centers of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.

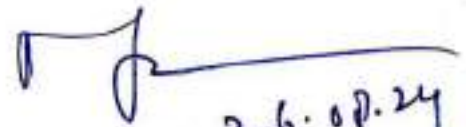


d) The Legacy waste quantity more than 40 MT lying on the bank/ shore of Fashkooori wetland have been lifted and processed at Tral under the ongoing Bio-mining contract. Land reclaimed is proposed to be beautified by way of development of view park. To prevent the open littering of waste and segregation at source by the household, MC Pampore has distributed 2000 dustbins in the town and to household residing in and around Fashkooori wetland. The 100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Fashkooori wetland. However, a sewage treatment plant has been proposed for the Pampore town having capacity of 2.2 MLD with 6.6 kms pipelines having dimension of 200 meters to 450 meters with 3 pump stations, out of which one pump station will be installed in and around of Fashkooori wetland. This Sewage Treatment Plant (STP) has been sanctioned by the UEED. Besides another FSTP of capacity 10 KLD has also been proposed by the UEED Kashmir for Pampore town which is in process.

As such detailed report is submitted for favour of kind information and further necessary instructions please.

Encls: A/A.

Yours faithfully,



26.08.24
Executive Officer,
Municipal Committee,
Pampore

Copy to the:-

01. Director, Urban Local Bodies Kashmir for favour of information.
02. Additional District Development Commissioner/Administrator, Municipal Committee Pampore for favour of information.
03. District Officer, Pollution Control Board Pulwama for favour of information.




NAMBLABAL



Google

Pampore
Namblabal, 272, Bagander Rd, Gousia Colony, Pampore, 192121
Lat 34.016503° Long 74.921924°
24/08/24 12:02:38 PM






NAMBLABAL



Pampore
Namblabal, 272, Bagander Rd, Gousia Colony, Pampore, 192121
Lat 34.016506° Long 74.921918°
24/08/24 12:03:00 PM



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Pampore

2W5F+968, Pampore, 192121

Lat 34.009039° Long 74.923723°

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MIDJUNE CAMERA



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Annex-19

J&K Pollution Control committee
Office of The Regional Director – Kashmir
 Sheikh-ul-Alam Complex Rajbagh Kashmir



Physico Chemical Characteristics of Dal Lake for the Month of July, 2024
Analysis Report
DATE OF SAMPLING:- 03/07/2024

SN	Sampling spots	Air Temp	Water Temp	pH	Conductivity	TDS	DO	COD	BOD	Phosphate	Ammonium Nitrate	Sulphate	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity	Nitrate Nitrogen
1	Dalgate:3251	31.30	29.00	7.32	153.0	83.0	8.20	47.26	4.80	0.128	3.096	15.604	102.0	28.05	7.77	106.0	20.0	22.0	0.356
2	Nehru park 1309	32.00	29.50	9.50	123.0	82.0	10.80	34.54	4.80	0.082	0.960	18.180	106.0	28.85	8.26	106.0	18.0	19.0	0.184
3	Grand Palace Ghat	32.00	30.00	10.05	136.0	69.0	15.00	54.54	8.00	0.096	0.816	14.847	108.0	28.85	8.74	108.0	18.0	38.0	0.124
4	Near Nishat STP: 3253	32.30	31.00	9.17	132.0	73.0	10.50	61.81	8.00	0.064	0.786	14.089	104.0	32.60	5.83	134.0	16.0	20.0	0.153
5	Nishat Water Intake: 3261	33.00	31.00	9.15	129.0	70.0	12.80	72.72	12.40	0.070	1.278	16.665	104.0	27.25	8.74	134.0	18.0	24.0	0.153
6	Telbal entry: 3256	31.00	30.40	7.61	170.0	86.0	8.30	56.35	6.00	0.087	0.852	14.089	140.0	31.26	15.06	134.0	20.0	7.0	0.248
7	Near STP Hasak: 3257	32.00	31.00	7.56	231.0	131.0	12.00	145.44	20.7	0.092	0.924	25.755	116.0	33.56	7.77	168.0	16.0	33.0	0.184
8	Near STP Hazzratbal: 3258	33.00	31.20	8.69	199.0	112.0	11.80	76.35	7.3	0.087	1.182	20.452	114.0	30.46	9.23	168.0	18.0	18.0	0.356
9	Dobighat: 3259	34.00	31.30	8.61	199.0	113.0	9.7	56.35	6.7	0.085	0.51	20.301	120.0	32.06	9.72	168.0	20.0	19.0	0.316
10	Charchinari: 3252	32.00	29.00	9.01	133.0	68.0	8.40	51.64	4.80	0.073	0.822	59.960	104.0	24.04	10.69	168.0	18.0	9.0	0.472
11	Abikarpura: 3254	32.00	29.50	9.17	130.0	71.0	8.00	48.91	5.90	0.082	0.900	29.390	110.0	28.05	9.72	168.0	20.0	11.0	0.544
12	Sonalaak: 3260	33.00	30.00	8.66	185.0	91.0	9.20	38.31	4.90	0.108	0.870	28.027	112.0	28.85	9.72	168.0	18.0	7.0	0.340

553

→All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

Analyzed by

I/C Water lab

Annexure-XXII

J&K Pollution Control committee
Office of The Regional Director – Kashmir
 Shiekh-ul-Alam Complex Rajbagh Kashmir



Physico Chemical Characteristics of Dal and Nigeen Lake for the Month of July, 2024
Analysis Report
DATE OF SAMPLING:- 03/07/2024

S/N	Sampling spots	Air Temp	Water Temp	pH	Conductivity	TDS	DO	COB	BOD	Phosphate	Ammonium Nitrate	Sulphate	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity	Nitrate Nitrogen
13	Nayadyar: 4041	33.70	31.50	7.12	449.00	227.0	4.00	112.71	22.10	0.699	6.57	35.148	160.0	56.11	4.86	252.0	30.00	38.0	0.784
14	Jogitankar: 4042	34.40	31.00	7.19	372.00	187.0	3.5	118.17	20.90	0.416	6.48	26.361	170.0	56.11	7.29	216.0	28.00	25.0	0.808
15	Golden Lake:0	32.00	29.20	9.29	128.00	66.0	9.30	45.45	5.10	0.050	0.828	15.756	100.0	24.04	9.72	P-14 M-96 T-110	22.00	24.0	0.148
16	SKICC Backside	32.00	30.00	9.16	135.00	80.0	11.40	74.53	12.80	0.069	1.386	16.816	114.0	29.65	9.72	P-6 M-128 T-113A	14.00	49.0	0.172
17	Makai Park Point	32.00	30.00	9.26	132.00	64.0	8.20	51.54	5.70	0.107	0.972	54.691	108.0	30.46	7.77	P-20 M-96 T-86	18.00	10.0	0.884
18	Nishat Garden	33.50	31.10	8.66	148.00	79.0	7.5	54.54	5.6	0.069	1.296	12.423	108.0	24.04	11.66	P-4 M-96 T-100	18.00	10.0	0.180
19	Near Shalimar Channel	32.80	31.30	8.54	147.00	79.0	11.30	50.90	4.7	0.076	0.750	13.483	112.0	29.65	9.23	P-8 M-134 T-135	16.00	8.0	0.112
20	Hazratbal Ablution point	34.00	31.40	8.88	189.00	90.0	11.10	59.99	6.00	0.063	1.158	20.604	138.0	30.46	16.03	P-10 M-116 T-136	20.00	17.0	0.300
21	Area IPS Ashabagh	34.00	31.00	7.82	153.00	76.0	7.00	65.44	4.70	0.096	0.888	15.907	98.0	24.04	9.23	142.0	18.00	10.0	0.164
22	Bridge: 4040	34.00	31.20	8.21	190.00	93.0	8.80	58.17	5.20	0.036	0.906	17.271	124.0	28.05	13.12	112.0	20.00	10.0	0.128
23	Nigeen: 3262	34.00	31.30	8.68	202.00	101.0	6.60	48.31	4.00	0.103	1.020	14.847	108.0	29.65	8.26	P-10 M-76 T-86	20.00	6.0	0.144
24	Saderbal	34.20	31.00	8.63	192.00	93.0	10.10	63.63	5.90	0.057	0.804	14.089	132.0	28.85	14.58	P-8 M-134 T-138	20.00	9.0	0.104

→ All Values are in mg/l except pH, turbidity & Temperature.

Analyzed by

[Handwritten Signature]

Samples collected by

[Handwritten Signature]

[Handwritten Signature]
I/C Water lab

Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR - KASHMIR

Sheikh-ul-Alam Campus, Rajbagh, near Government Silk Factory, Srinagar-190008
www.jkspcb.in Email: regionaldirectorkmr@gmail.com, Tel/fax 0194-2311842

Dal Lake Microbiological Analysis Report for the month of July 2024

No: Pcc/RDK/Bio-lab/AR/July/16

Dt: 31-07-2024

Date of Sampling	02 /07 /2024		Date of Analysis: 3 / 7/24
S.No.	Location	Total Coliforms CFU/100ml	Faecal Coliforms CFU/100ml
1	Dal gate	3600	110
2	Nehru Park	2800	90
3	Grand Palace Ghat	2400	140
4	Charchinari	1900	190
5	Abikarpura	2100	210
6	Near Nishat LAAM STP	1950	40
7	Nishat water intake	1130	50
8	Telbal entry	TNTC	3240
9	Near Habak STP	TNTC	3700
10	Near Hazratbal STP	TNTC	3900
11	Sonalank	1700	54
12	Dobighat	4200	2700
13	Nayadyar	6000	3500
14	Jogilankar	8200	4000
15	Golden Lake	7200	3200
16	SKICC backside	900	80
17	Makai point	8000	3200
18	Nishat Garden	4800	2500
19	Shalimar Channel	5600	2900
20	Hazratbal shrine Ablution point	6400	3500
21	Konkhan 1PS	TNTC	3000
22	Ashai bagh	1500	75
23	Nigeen club	1300	60
24	Saderbal	5200	3100

The results are confined to the collected samples only.

Samples collected by: 1. Mr Shabir Ahmed (R.A) 2. Mohd. Suhail (Lab att.)

Samples Analysed by:

1. Ms Shaista (JRF)

2. Mr Musharif (JRF)

Mr Shabir Ahmed (R.A)

Gazzala Hassan (Scientist B)



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR - KASHMIR



Sheikh-ul-Alam Campus, Raybagh, near Government Silk Factory, Srinagar-190008
www.jkpcbb.in Email: regionaldirectorjkmr@gmail.com. Tel/fax 0194-2311842

Member Secretary
J&K Pollution Control Committee,
Jammu

NO:- PCC/RDK/W.Lab / 24-25/ 27

Dated:- 01/07/2024

Subject: - Compliance report to Hon'ble NGT direction in Suo Motu matter in reg: News items appearing in Kashmir Life dated : 02/02/2024 in OA no 239 /2024 Entitled "What challenges are Kashmiri Wetlands Facing"

Sir,

In compliance to the directions with regard to the matter captioned in the subject, kindly find attached herewith detailed water quality monitoring reports of various wetlands of Kashmir division as submitted by I/C Water Lab for favour of information and further necessary action please.

Enclosures: AA

Yours Faithfully


(Abhijeet Joshi) SFS
Regional Director

WATER QUALITY STATUS OF WETLANDS

Water samples were collected from Eight Wetlands namely Chatllum, Krentchoo, Manibugh and Freshkooori wetlands, on 16/05/2024 and from Hokarsar, Shalibugh, Hygam and Mirgund on 20/06/2024 at different spots. The samples collected from these wetlands were analyzed for various Physico Chemical parameters at water lab of JKPCC Srinagar. However, microbiological analysis in terms of Fecal Coliform and Total Coliform was conducted by Lake Conservation and Management Authority and Bio-lab of JKPCC Srinagar. In order to ascertain the overall water quality of the wetlands, Water Quality Index for each wetland was determined by calculating the basic parameters like pH, BOD (mg/l), DO (mg/l to %) and Fecal Coliform (Count/100ml). The Water Quality Index has been calculated using the formula prescribed by National Sanitation Foundation (NSF) and the relative weights modified by CPCB. The test analysis report of each wetlands are enclosed as **Annexure 1 to 10**. The detail water quality index of each wetland is as under:-

S.no	Name of wetland	District	Average water quality Index	Classification
1	Chatllum	Pulwama	51	B (Medium to Good)
2	Freshkooori	Pulwama	25.5	Heavily Polluted
3	Krentchoo	Pulwama	52	B (Medium to Good)
4	Manibugh	Pulwama	55	B (Medium to Good)
5	Hokarsar,	Srinagar/Budgam	66	A(Good to Excellent)
6	Shalibugh	Srinagar/Ganderbal	59	B (Medium to Good)
7	Hygam	Baramulla	63	B (Medium to Good)
8	Mirgund	Baramulla	59	B (Medium to Good)

Submitted for favour of information and further necessary action .


I/C Water Lab
Srinagar



J&K Pollution Control committee
Office of The Regional Director - Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water Quality Report of Chatlam wetland Pampore

Date of Sampling:-16/05/2024						
S.no	Parameter	Inlet near Eidgah	Inlet (Road side)	Centre	Outlet	Average
1	Air Temp. °C	28.7	29.5	29.5	30.0	29.4
2	Water Temp. °C	18.3	22.7	24.1	20.8	21.5
3	pH	8.70	7.50	8.68	7.76	8.2
4	Conductivity µs/cm	860.0	449.0	822.0	531.0	665.5
5	T.D.S	445.0	240.0	432.0	281.0	349.5
6	D.O	5.4	4.4	3.3	3.0	4.0
7	C.O.D	88.00	40.00	48.00	48.00	56.0
8	B.O.D	8.40	3.90	5.4	4.3	5.5
9	Phosphate	0.073	0.0500	0.051	0.039	0.053
10	Ammonical Nitrogen	1.1	0.84	0.936	0.834	0.928
11	Sulphate	13.33	11.21	10.30	9.69	11.1
12	Hardness	344.00	200.0	338.0	266.0	287.0
13	Calcium	58.51	46.5	61.7	50.5	54.3
14	Magnesium	48.11	20.41	44.7	34.0	36.8
15	T. Alkalinity	P=8 M=730 Total=736	213.0	P=9 M=344 Total=353	250.0	231.5
16	Chloride	66.0	32.0	72.0	20.0	47.5
17	Turbidity NTU	13.0	12.3	10.0	5.0	10.1
18	*Total Coliforms after 24hrs of Incubation at 37°C	70.0	75.0	80.0	375	150.0
19	*Faecal coliforms after 24hrs of Incubation at 45°C	37.0	55.0	46.0	260.0	99.5
WATER QUALITY INDEX		51	60	46	48.0	
AVERAGE WATER QUALITY INDEX		51.25 (Class B) Medium to Good				

→ All Values are in mg/l except pH, turbidity & Temperature.

Microbiological Analysis done by LCMA (Lake Conservation and Management Authority)

Samples collected by

ESB

Analyzed by

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I/C Water lab



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheikh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water Quality Report of Kranchoo wetland Pampore

Date of Sampling:-16/05/2024

S.no	Parameter	Inlet	Centre	Outlet	Average
1	Air Temp. °C	30.0	29.1	28.4	29.2
2	Water Temp. °C	26.6	23.4	20.4	23.5
3	pH	8.01	9.30	7.81	8.4
4	Conductivity µs/cm	558.0	412.0	558.0	509.3
5	T.D.S	295.0	208.0	302.0	268.3
6	D.O	3.7	4.5	4.0	4.1
7	C.O.D	64.00	72.00	40.00	58.7
8	B.O.D	4.5	6.8	4.70	5.3
9	Phosphate	0.128	0.062	0.075	0.088
10	Ammonical Nitrogen	1.722	1.104	1.164	1.330
11	Sulphate	6.36	5.15	6.81	6.11
12	Hardness	262.0	230.0	248.0	246.7
13	Calcium	46.5	49.7	52.1	49.4
14	Magnesium	35.5	25.75	28.67	30.0
15	T. Alkalinity	272.0	P=23M=210 Total=233	288.0	280.0
16	Chloride	24.0	28.0	38.0	30.0
17	Turbidity NTU	10.0	6.0	18.0	11.3
18	*Total Coliforms after 24hrs of Incubation at 37°C	110.0	95.0	100.0	101.7
19	*Faecal coliforms after 24hrs of Incubation at 45°C	80.0	72.0	65.0	72.3
WATER QUALITY INDEX		54		46	56
AVERAGE WATER QUALITY INDEX			52 (Class B) Medium to Good		

→All Values are in mg/l except pH, turbidity & Temperature.

* Microbiological Analysis done by LCMA(Lake Conservation and Management

Samples collected by

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Analyzed by

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[Signature]
I/C Water lab



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water Quality Report of Freshkooori wetland Pampore

Date of Sampling:-16/05/2024

S.no	Parameter	Centre	Outlet		
1	Air Temp. °C	30.0	29.8		
2	Water Temp. °C	22.3	25.5		
3	pH	10.33	9.35		
4	Conductivity µs/cm	493.0	552.0		
5	T.D.S	259.0	296.0		
6	D.O	4.5	3.1		
7	C.O.D	120.00	152.00		
8	B.O.D	22.10	26.50		
9	Phosphate	0.107	0.132		
10	Ammonical Nitrogen	1.152	1.218		
11	Sulphate	37.26	41.20		
12	Hardness	192.0	200.0		
13	Calcium	37.67	35.27		
14	Magnesium	23.81	27.21		
15	T. Alkalinity	P=24 M=166 Total=190	P=19M=170 Total=189		
16	Chloride	74.0	76.0		
17	Turbidity NTU	16.0	34.0		
18	*Total Coliforms after 24hrs of Incubation at 37°C	326.0	390.0		
19	*Faecal coliforms after 24hrs of Incubation at 45°C	235.0	310.0		
WATER QUALITY INDEX		25	26		
AVERAGE WATER QUALITY INDEX			25.5 (Heavily Polluted)		

→All Values are in mg/l except pH, turbidity & Temperature.

* Microbiological Analysis done by LCMA(Lake Conservation and Management)

Samples collected by

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Analyzed by

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I/C Water lab

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J&K Pollution Control committee
Office of The Regional Director - Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water Quality Report of Manibugh wetland Pampore

Date of Sampling:-16/05/2024

S.No	Parameter	Centre	Outlet		
1	Air Temp. °C	28.9	28.5		
2	Water Temp. °C	23.0	21.0		
3	pH	8.66	8.03		
4	Conductivity µs/cm	782.0	736.0		
5	T.D.S	416.0	390.0		
6	D.O	6.6	4.7		
7	C.O.D	64.00	72.00		
8	B.O.D	5.30	5.7		
9	Phosphate	0.051	0.078		
10	Ammonical Nitrogen	1.32	1.590		
11	Sulphate	3.780	7.270		
12	Hardness	348.0	246.0		
13	Calcium	64.9	55.3		
14	Magnesium	45.2	26.2		
15	T. Alkalinity	Ca=5M=426 Total=431	388.0		
16	Chloride	32.0	36.0		
17	Turbidity NTU	8.0	10.0		
18*	Total Coliforms after 24hrs of Incubation at 37°C	125.0	625.0		
19	*Faecal coliforms after 24hrs of Incubation at 45°C	90.0	400.0		
WATER QUALITY INDEX		60	51		
AVERAGE WATER QUALITY INDEX			55.5	(Class B) Medium to Good	

→All Values are in mg/l except pH, turbidity & Temperature.

Microbiological Analysis done by LCMA(Lake Conservation and Management Authority)

Samples collected by

Analyzed by

I/C Water lab

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J&K Pollution Control committee
Office of The Regional Director - Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water Quality Report of Hokarsar wetland Budgam/Srinagar

Date of Sampling:-20/06/2024

S.no	Parameter	Inlet	Towards Centre	Outlet	Average
1	Air Temp. °C	25.3	25.0	26.0	25.4
2	Water Temp. °C	16.5	20.0	18.0	18.2
3	pH	7.84	7.77	7.63	7.7
4	Conductivity µs/cm	204	201	223.0	209.3
5	T.D.S	107.0	106.0	118.0	110.3
6	D.O	8.0	7.4	5.9	7.1
7	C.O.D	43.47	19.12	27.28	30.0
8	B.O.D	3.90	2.60	3.50	3.3
9	Phosphate	0.152	0.123	0.123	0.133
10	Ammonical Nitrogen	1.224	1.11	0.984	1.106
11	Sulphate	20.14	16.66	13.93	16.91
12	Hardness	136.0	114.0	120.0	123.3
13	Calcium	32.06	32.86	36.07	33.7
14	Magnesium	13.60	7.77	7.29	9.6
15	T. Alkalinity	126.0	110.0	118.0	118.0
16	Chloride	20.0	22.0	18.0	20.0
17	Turbidity NTU	62.0	30.0	28.0	40.0
18*	*Total Coliforms after 24hrs of Incubation at 37°C	2800.0	2600.0	1900.0	2433.3
19	*Faecal coliforms after 24hrs of Incubation at 45°C	370.0	280.0	44.0	231.3
WATER QUALITY INDEX		65	68	67	66.0
AVERAGE WATER QUALITY INDEX			66 (Class A) Good to Excellent		

→All Values are in mg/l except pH, turbidity & Temperature.

* Microbiological Analysis done Bio-lab

Samples collected by

[Handwritten Signature]

Analyzed by

[Handwritten Signature]

I/C Water lab

[Handwritten Signature]



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheikh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water Quality Report of Shalibugh wetland Ganderbal /Srinagar

Date of Sampling:-20/06/2024

S.no	Parameter	Inlet	Towards Centre	Outlet	Average
1	Air Temp. °C	24	24.6	24.5	24.4
2	Water Temp. °C	21	22	22.2	21.7
3	pH	7.33	7.59	7.3	7.4
4	Conductivity µs/cm	258	257	280.0	265.0
5	T.D.S	138.0	136.0	147.0	140.3
6	D.O	3.0	7.0	6.2	5.4
7	C.O.D	43.47	34.78	33.04	37.1
8	B.O.D	4.80	3.90	3.70	4.1
9	Phosphate	0.170	0.178	0.225	0.191
10	Ammonical Nitrogen	1.824	1.734	0.84	1.466
11	Sulphate	24.54	27.72	23.93	25.40
12	Hardness	146.0	122.0	158.0	142.0
13	Calcium	32.06	34.46	44.88	37.1
14	Magnesium	16.03	8.74	11.17	12.0
15	T. Alkalinity	144.0	120.0	150.0	138.0
16	Chloride	22.0	24.0	24.0	23.3
17	Turbidity NTU	7.0	5.0	7.0	6.3
18*	*Total Coliforms after 24hrs of Incubation at 37°C	3600.0	3000.0	2300.0	2966.7
19	*Faecal coliforms after 24hrs of Incubation at 45°C	800.0	600.0	192.0	530.7
WATER QUALITY INDEX		46	64	67	59.0
AVERAGE WATER QUALITY INDEX			59 (Class B) Medium to Good		

→All Values are in mg/l except pH, turbidity & Temperature.

* Microbiological Analysis done by Bio-lab

Samples collected by

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Analyzed by

[Signature]

I/C Water lab



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water Quality Report of Hygam wetland Baramula

Date of Sampling: -20/06/2024

S.no	Parameter	Inlet	Towards Centre	Outlet	Average
1	Air Temp. °C	25.0	23.0	20	22.7
2	Water Temp. °C	23.00	21.00	18	20.7
3	pH	7.57	7.35	7.25	7.4
4	Conductivity µs/cm	270.0	256.0	269	265.0
5	T.D.S	150.0	141.0	148	146.3
6	D.O	5.00	5.00	5.5	5.2
7	C.O.D	17.4	33.04	27.81	26.1
8	B.O.D	2.200	2.3	2	2.2
9	Phosphate	0.084	0.114	0.118	0.105
10	Ammonical Nitrogen	0.876	0.906	0.882	0.888
11	Sulphate	10.9	9.99	7.57	9.49
12	Hardness	120	154.00	138	137.3
13	Calcium	37.67	40.08	40.88	39.5
14	Magnesium	6.31	13.12	8.74	9.4
15	T. Alkalinity	138	178	178	164.7
16	Chloride	20.0	22	22	21.3
17	Turbidity NTU	12.0	18.0	14	14.7
18*	*Total Coliforms after 24hrs of Incubation at 37°C	2700.0	2300.0	1900.0	2300.0
19	*Faecal coliforms after 24hrs of Incubation at 45°C	570.0	88.0	60.0	239.3
WATER QUALITY INDEX		59	66	69	63.0
AVERAGE WATER QUALITY INDEX			63 (Class B) Medium to Good		

→All Values are in mg/l except pH, turbidity & Temperature.

* Microbiological Analysis done by Bio-lab
Samples collected by wild life wetland Division

Analyzed by

[Signature]
I/C Water lab

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J&K Pollution Control committee
Office of The Regional Director – Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water Quality Report of Mirgund wetland Baramula

Date of Sampling:-21/06/2024

S.no	Parameter	Inlet	Towards Centre	Outlet	Average
1	Air Temp. °C	20.0	19.0	23.0	20.7
2	Water Temp. °C	18.5	20.5	22.90	20.6
3	pH	7.10	7.24	7.35	7.2
4	Conductivity µs/cm	282.0	355.0	272.0	303.0
5	T.D.S	155.0	199.0	149.0	167.7
6	D.O	4.0	6.0	4.1	4.7
7	C.O.D	50.90	58.17	61.81	57.0
8	B.O.D	6.10	4.80	6.10	5.7
9	Phosphate	0.204	0.101	0.109	0.138
10	Ammonical Nitrogen	1.764	1.5	1.908	1.724
11	Sulphate	7.27	5.15	11.21	7.88
12	Hardness	188.0	186.0	150.0	174.7
13	Calcium	44.08	48.89	41.680	44.9
14	Magnesium	18.95	15.55	11.17	15.2
15	T. Alkalinity	166.0	180.0	144.0	163.3
16	Chloride	28.0	30.0	28.0	28.7
17	Turbidity NTU	24.0	17.0	30.0	23.7
18*	*Total Coliforms after 24hrs of Incubation at 37°C	3400.0	2800.0	1700.0	2633.3
19	*Faecal coliforms after 24hrs of Incubation at 45°C	400.0	32.0	44.0	158.7
WATER QUALITY INDEX		53	70	60	59.0
AVERAGE WATER QUALITY INDEX			59 (Class B) Medium to Good		

→ All Values are in mg/l except pH, turbidity & Temperature.

* Microbiological Analysis done by Bio-lab

Samples collected by

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Analyzed by

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I/C Water lab

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J&K LAKE CONSERVATION AND MANAGEMENT AUTHORITY, SRINAGAR.
 Research and Monitoring Division, Miskeen Bagh, Srinagar.

No:
 Dated:

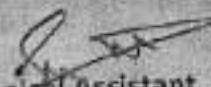
Regional Director,
 JK PCC.

Sub: - Testing of water sample for microbiological parameters.

Sir,

Kindly find below the results of samples send by your official at the laboratory of Research and Monitoring Division, JKLCMA on 17th May-24.

S.No.	Sites	Sample code	Fecal Coliform Col/100ml	Total Coliform Col/100ml
1.	Chatlam near Idgah	01	37	70
2.	Chatlam inlet	02	55	75
3.	Chatlam centre	03	46	80
4.	Chatlam Outlet	04	260	375
5.	Freshkori centre	05	235	326
6.	Freshkori outlet	06	310	390
7.	Kranchoo inlet	07	80	110
8.	Kranchoo centre	08	72	95
9.	Kranchoo outlet	09	65	100
10.	Manibugh centre	10	90	125
11.	Manibugh outlet	11	400	625


 Technical Assistant
 R&M Division


 Scientist
 R&M Division

Wetland Microbiology Report for the month of June 2024

D.O.S=20/6/2024 D.O.A=21/6/2024	Location/Sites	Total Coliforms CFU/100ml	Faecal Coliforms CFU/100ml
District Baramulla			
1	HYGAM-Inlet	2700	570
2	HYGAM-Centre	2300	88
3	HYGAM-Outlet	1900	60
District Baramulla			
4	Mirgund -Inlet	3400	400
5	Mirgund -Centre	2800	32
6	Mirgund-Outlet	1700	44
District Ganderbal			
7	Shalbugh-Inlet	3600	800
8	Shalbugh-centre(Tipen shed)		400
9	Shalbugh-centre(Bakshipora-Gund)	3000	600
10	Shalbugh-OUTLET	2300	192
District Srinagar & Budgam			
11	HOKERSAR -Inlet	2800	370
12	HOKERSAR - Centre T1	2600	280
13	HOKERSAR - Centre T8	2450	30
14	HOKERSAR-OUTLET	1900	44

Samples Collected by:

CAF mod.
10/24

Samples Analysed by:

Amish

Samples Analysed by:

Scientist E
[Signature]
27/6/24

PCC/RDK/BioLab/Wetlands/29/June/06.
(NL)

Wular Lake:- Wular lake is one of the largest fresh water lakes of Asia, located in district Bandipora at an altitude of 1,570m (AMSL), between 34°20'55.957" N and 74°34'10.158"E. Wular Lake, an ox-bow type lake which plays a significant role in the hydrography of the Kashmir valley, not only by acting as a huge absorption basin for floodwaters but also supports agriculture and Hydro-power generation besides being popular for water sports activities. J&K Pollution Control Committee presently monitors the water quality of this lake at 11 different spots on monthly basis. The test analysis report in terms of physico chemical parameters for the Month of June and July 2024 is enclosed as annexure 1&2 and the Microbiological test report is enclosed as Annexure 3&4. The test analysis result are tabulated below :-

Month	Result
June .2024	<p>The test analysis report reveals that out of 11 locations, 5 locations viz., Saderkot ,Nadihal, Kanibath,Hatingloo and Garora. do not meet 'Class B' criteria i.e out door bathing (organised) of Primary Water Quality criteria in terms of BOD</p> <p>The microbiological examination reveals that out of 11 location 10 locations do not meet 'Class B' criteria i.e out door bathing (organised) of Primary Water Quality Criteria in terms of total coliform and 03 locations in terms of fecal coliform.</p>
July,2024	<p>The test analysis report reveals that out of 10 locations 4 locations viz., Banwari ,Nadihal, Kanibath. and Garora. do not meet 'Class B' criteria i.e out door bathing (organised) of Primary Water Quality Criteria in terms of BOD</p> <p>The microbiological examination reveals that out of 10 location 8 locations do not meet 'Class B' criteria i.e out door bathing (organised) of Primary Water Quality Criteria in terms of total coliform and 02 locations in terms of fecal coliform.</p>


Anchar Lake:- The lake sprawls over an area along east side of Srinagar city to Ganderbal road at an altitude of 1585 mts and lies within 34°8'57.995"N latitudes and 74°47'18.771"E longitudes. Anchar lake is considered as an example of ecologically sick lake, mostly infested with weeds. The lake is a single basined, open drainage type water body, fed by Sind nallah and

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many small channels. JKPCC is monitoring this lake at 5 (five) locations on monthly basis. The test analysis report for the Month of June and July in terms of physico chemical parameters is enclosed as annexure 5&6 .The microbiological examination of Anchar lake has been started from July 2024 .Report is enclosed as Annexure 7 .On the basis of test analysis report , **none of the water quality monitoring location confirms to class B water quality criteria i.e out door bathing (organised).**

NO:-JKPCC/ROK/lab -Coord/24-25/NGT-Wetland/57

Date :-04/09/2024



Lab coordinator

Srinagar Kashmir

Annex-1

J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheekh-ul-Alam Complex Rajbagh Kashmir



Physico Chemical Characteristics of Wular Lake for the Month of June, 2024

Date of Sampling:-10/06/2024

S/No	Sampling spots	Air Temp	Water Temp	pH	Conductivity	TDS	DO	COD	BOD	Phosphate	Ammonium Nitrate	Sulphate	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity	Nitrate Nitrogen	
1	Saderkot; 4048	28.60	23.80	8.27	158.0	82.0	10.4	40.90	2.50	0.061	0.690	12.12	114.0	24.048	13.12	96.0	28.0	5.0	0.144	
2	Banwari	25.80	23.20	8.05	167.0	88.0	9.0	32.72	3.00	0.053	0.720	8.02	110.0	23.24	12.63	106.0	20.0	12.0	0.364	
3	Nadihal(Erin Nallah); 3266	25.00	22.50	9.07	52.0	29.0	11.5	29.08	3.00	0.056	0.480	10.90	84.0	24.94	5.34	90.0	20.0	14.0	0.244	
4	Zalwan; 4049	30.50	24.00	7.00	110.0	58	9.3	23.81	2.40	0.146	1.398	11.36	116.0	33.66	7.77	68.0	20.0	12.0	0.412	
5	Ashtingoo	37.50	25.00	7.70	135.0	70.0	10.8	18.18	1.40	0.118	0.648	6.06	120.0	32.86	9.23	80.0	27.0	51.0	0.320	
6	Kanibath; 3265	27.40	22.00	7.60	142.0	77.0	10.4	36.46	3.80	0.082	0.894	6.51	112.0	34.46	6.31	88.0	14.0	47.0	0.212	
7	Wathab; 3264	29.80	23.00	7.76	128.0	70.0	7.5	25.45	2.30	0.042	0.294	7.73	116.0	25.05	12.63	86.0	14.0	11.0	0.700	
8	Ningal; 3263	26.00	20.00	7.85	157.0	86.0	7.0	21.83	2.30	0.048	0.618	5.30	124.0	33.66	9.72	94.0	22.0	30.0	0.608	
9	Garrora	30.00	23.70	8.23	162.0	85.0	9.4	34.54	3.20	0.070	0.522	11.66	130.0	32.06	12.35	100.0	18.0	8.0	0.120	
#	Bathlingoon	27.80	26.60	8.18	135.0	75.0	11	23.64	2.40	0.040	0.150	6.66	102.0	25.05	9.23	70.0	22.0	20.0	0.364	
#	Tulbagh	28.00	23.00	7.32	150.0	83.0	9.8	40.90	3.00	0.052	0.654	11.059	108.0	36.07	4.37	86.0	20.0	10.0	0.236	
Primary water quality criteria for bathing (class B)				6.5 - 8.5			>5mg/l		<3mg/l											

All Values are in mg/l except pH, turbidity & Temperature.
Samples collected by officials of Wular Development Authority

Analyzed by:

[Signature]
10 Jun

[Signature]
IC Water lab



J&K Pollution Control committee
Office of The Regional Director - Kashmir
 Sherko-ul-Aman Complex, Rajpouth Kashmir

Annex-2

Physico Chemical Characteristics of Wular Lake for the Month of July, 2024
 Date of Sampling:-25/07/2024

S/No	Sampling O spots	Air Temp	Water Temp	pH	Conductivity	TDS	DO	COD	BOD	Phosphate	Ammonium Nitrate	Sulphate	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity	Nitrate Nitrogen	
1	Saderkot: 4048	31.00	28.80	7.40	280.0	124.0	11.0	21.80	1.80	0.050	0.588	84.90	166.0	24.00	14.50	120.0	22.0	12.0	0.480	
2	Barwari	31.10	27.80	7.35	251.0	125.0	12	24.44	2.00	0.040	0.504	80.60	144.0	14.80	8.25	140.0	29.0	12.0	0.580	
3	Nadhal Erin Nallah: 3266	29.40	27.10	7.20	128.0	65.0	11.8	20.90	1.80	0.097	0.030	75.07	104.0	12.80	5.34	90.0	16.0	21.0	0.584	
4	Zalwan: 4049																			
5	Ashlingoo	33.10	30.90	7.35	241.0	120.0	6.2	26.80	2.20	0.074	0.480	76.05	160.0	14.88	11.66	107.0	14.0	22.0	0.220	
6	Kanabath:																			
6	3265	31.40	30.00	7.40	240.0	119.0	9.4	14.30	4.70	0.048	0.882	103.52	164.0	19.69	9.72	154.0	20.0	20.0	0.096	
7	Wardah: 3264	36.00	11.00	7.45	219.0	110.0	7.7	27.82	1.40	0.056	0.414	115.44	148.0	12.48	10.2	116.0	16.0	12.0	0.148	
8	Ningal: 3263	34.00	12.00	7.50	226.0	120.0	6.4	22.60	1.90	0.062	0.546	132.10	148.0	15.69	8.26	126.0	20.0	16.0	0.448	
9	Gartora	27.80	25.60	7.35	213.0	107.0	9.3	26.51	4.10	0.056	0.378	25.30	134.0	16.87	10.20	120.0	16.0	16.0	0.448	
#	Hathbangoo	34.00	12.00	7.55	200.0	129.0	6.9	24.30	1.10	0.076	0.516	82.41	192.0	14.28	20.41	150.0	18.0	17.0	0.216	
#	Talbagh	33.00	10.00	7.58	206.0	141.0	5	20.86	2.20	0.063	0.900	28.480	200.0	29.27	24.78	138.0	20.0	12.0	0.524	

-All Values are in mg/l except pH, Turbidity & Temperature.
 Samples collected by officials of Wular Development Authority.

Analyzed by: *[Signature]*

[Signature]
 J&K Water Lab

WULAR LAKE MICROBIOLOGIY ANALYSIS REPORT FOR THE MONTH OF JUNE 2024

No: PCC/ROK/Bio-Lab/AR/2024/June/06

Date: 18-06-2024

Date of Analysis :10-06-2024					
	Location	Total Coliform CFU/100ml	Faecal Coliform CFU/100ml	Permissible Limits for Faecal Coliform CFU/100ml	Permissible Limits For Total Coliform CFU/100ml
1	Banyar	340	12	500 (Desirable) - 2500(Max.)	500
2	Garoor	1500	210		
3	Saderkot	1700	160		
4	Nadihal	2100	145		
5	Zalwan	2900	1100		
6	Ashtingoo	2500	800		
7	Kanibhat	3200	1200		
8	Watlab	5600	80		
9	Hathlangoo	1900	04		
10	Tulbagh	1200	12		
11	Ninglii	2900	90		

Disclaimer: Permissible Limits are as per CPCB notification No.494 Dated: 25/09/2000.

Samples received from WUCMA.

The results are confined to the collected samples only.

Samples Analysed by:

1. Ms Shaista(JRF)

2. Mr Musharraf(JRF)

Mr Shabir Ahmed (R.A)

Gazzala Hassam (Scientist B)

18.06.24

WULAR LAKE MICROBIOLOGY ANALYSIS REPORT FOR THE MONTH OF July 2024

No: PCC/ROK/Bio-Lab/AR/2024/12

Date: 30-07-2024

Date of Analysis :26-07-2024					
	Location	Total Coliform CFU/100ml	Faecal Coliform CFU/100ml	Permissible Limits for Faecal Coliform CFU/100ml	Permissible Limits For Total Coliform CFU/100ml
1	Banyar	213	16	500 (Desirable) - 2500(Max.)	500
2	Garoor	380	160		
3	Saderkot	1800	100		
4	Nadihal	2500	110		
5	Zalwan	S.N.A	S.N.A		
6	Ashtingoo	21000	560		
7	Kanibhat	68000	1700		
8	Warlab	10000	42		
9	Hathlangoo	1640	30		
10	Tulbagh	1600	289		
11	Ningli	1160	200		

Disclaimer: Permissible Limits are as per CPCB notification No.494 Dated: 25/09/2000

The results are confined to the collected samples only.

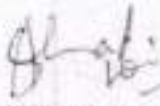
S.N.A- Sample Not Available


Samples Collected by: WUCMA

Samples Analysed by:

1. Ms Shaista(JRF)

2. Mr Mustafa(JRF)


Mr Shabir Ahmed (R.A)


Gazzala Hassan (Scientist B)

Annex-5

J&K Pollution Control committee
Office of The Regional Director - Kashmir

Shikoh ul Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of Anchar Lake for the Month of June, 2024

Date of Sampling:-29/06/2024

S.No	Sampling spots	Air Temp	Water Temp	pH	Conductivity	TDS	DO	COD	BOD	Phosphate	Ammonium Nitrate	Sulphate	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity	Nitrate Nitrogen	
1	Anchar lake: Near Sangam: 4045	27.5	23.0	7.41	311.0	150.0	2.8	48.69	5.6	0.196	2.58	42.723	153.0	44.88	11.17	154.0	26.0	5.0	0.308	
2	Anchar lake: Central Anchar: 4044	26.1	22.3	7.77	225.0	108.0	6.4	39.78	3.8	0.063	0.732	22.422	134.0	27.25	16.03	112.0	20.0	7.0	0.428	
3	Anchar lake: Sindh Entry: 4043	26.0	15.0	7.93	197.0	94.0	8.3	26.08	3.6	0.079	0.780	24.088	128.0	32.06	11.66	106.0	14.0	29.0	0.28	
4	Anchar lake: Near Jenab Sahab: 4047	26.0	22.4	7.18	369.0	176.0	1.0	60.08	6.8	0.602	5.826	21.967	140.0	42.48	8.26	190.0	34.0	7.0	0.568	
5	Anchar lake: Near SKIMS Soura: 4046	27.2	23.1	7.42	314.0	152.0	4.8	60.08	7.600	0.196	2.268	28.482	148.0	43.28	9.72	164.0	20.0	4.0	0.252	
Primary water quality criteria for				6.5-8.5			>5mg/l		<3mg/l											

→All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

LRB

Analyzed by

[Signature]

[Signature]
I/C Water lab

Annex-6

J&K Pollution Control committee
Office of The Regional Director – Kashmir
Sheikh-ul-Alam Complex Rajbagh Kashmir



Analysis Report

Physico Chemical Characteristics of Anchar Lake for the Month of July, 2024

Date of Sampling:-29/07/2024

Sl. No.	Sampling spots	Air Temp	Water Temp	pH	Conductivity	TDS	DO	COD	BOD	Phosphate	Ammonium Nitrate	Sulphate	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity	
1	Anchar lake: Near Saangam: 4045	25.9	23.6	7.1	451.0	225.0	1.2	115.38	14.8	0.179	1.602	39.99	170.0	39.27	17.49	180.0	34.0	5.0	
2	Anchar lake: Central Anchar:	27.1	23.6	7.23	431.0	211.0	4.9	59.22	6.2	0.075	4.362	47.41	150.0	42.48	10.69	180.0	24.0	4.0	
3	Anchar lake: Sindh Entry: 4043	27.0	18.1	7.27	453.0	226.0	3.0	30.76	4.8	0.145	1.344	46.359	152.0	36.87	22.5	194.0	22.0	5.0	
4	Anchar lake: Near Jenab Sahab: 4047	25.6	23.5	7.1	478.0	239	0.5	138.45	15.6	0.751	5.202	39.39	180.0	36.87	21.38	206.0	40.0	3.0	
5	Anchar lake: Near SKIMS Soura: 4046	25.3	23.6	7.13	448.0	227.0	0.9	76.92	7.200	0.635	2.226	36.36	168.0	40.08	16.52	170.0	40.0	9.0	
Primary water quality criteria for fishing (class B)				6.5-8.5			>5mg/l		<3mg/l										

→All Values are in mg/l except pH, turbidity & Temperature.

Handwritten signature
I/C Water lab

Analyzed by

Samples collected by

Handwritten signature

ANCHAR MICROBIOLOGY ANALYSIS REPORT FOR THE MONTH OF JULY 2024

No: PCC/ROK/Bio-Lab/AR/2024/July/18

Date: 31-07-2024

Date of Analysis :29-07-2024					
	Location	Total Coliform CFU/100ml	Faecal Coliform CFU/100ml	Permissible Limits for Faecal Coliform CFU/100ml	Permissible Limits For Total Coliform CFU/100ml
1	Jenab Sahab Soura	5,00,000	90000	500 (Desirable) - 2500(Max.)	500
2	Sind entry	7,00,000	7000		
3	Centre Anchar	2,80,000	15000		
4	Sangam outlet	8,00,000	70,000		
5	SKIMS Anchar	27,00,000	72,000		

Disclaimer: Permissible Limits are as per CPCB notification No.494 Dated: 25/09/2000.

Samples collected by: *[Signature]*

The results are confined to the collected samples only.

Samples Analysed by:

1. Ms Shaista(JRF) *[Signature]*

2. Mr Meharif(JRF) *[Signature]*

[Signature]
Mr Shabir Ahmed (R.A)

[Signature]
Gazzala Hassan (Scientist B)
31.07.24